

व्यवस्था चाहते हैं कि हमारे जैसे सदस्यों के प्रति घाप का क्या व्यवहार रहेगा। जो सदस्य बार-बार खड़े हो जाते हैं, उन को घाप अवसर दे देने हैं।

Shrimati Renu Chakravartty (Barackpore): He is living to say something about the other Members, that they are standing up all the time and so on . . . (*Interruptions*).

Mr. Speaker: I have called on Mr. Masani to move his motion.

12.36 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

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Shri M. B. Masani (Rajkot): Mr. Speaker, Sir, I beg to move:

"That this House expresses its want of confidence in the Council of Ministers."

It gives me no pleasure to perform this task. The hon. Leader of the House and I have known each other for more than thirty years now; we have worked together and we have been good friends and I have received nothing but courtesy and friendliness from him. I think he knows that I hold him in great regard.

All the same, when a harsh duty has to be performed in the interest of our country, that is a duty that has to be faced. Last year when the new Prime Minister took over and the new Government was formed, we held our fire and we reserved judgment because we felt that the new Government and the new Prime Minister were entitled to some consideration, some time in which they could show what they wished to do and what they were capable of doing. Certain encouraging things were said that made us hope that new paths would be chosen and new directions found. I must confess that in the twelve months that have

passed, we have been bitterly disappointed. It seems that the encouraging sentiments to which the Prime Minister had given expression, and still gives, expression somehow fail to become the policy of the Government.

Now, Sir, the scope of the motion is wide; it covers both the international and the domestic scene. However, we have limitations of time. Since there is another day set apart for international affairs and we have spent the first two or three days of this session on that subject, I shall after a very brief reference to international affairs, concentrate on what I think is of supreme concern, that is, the home front.

In so far as the international scene is concerned, the developments in Kashmir in the last few days have two new lessons to teach us. One is that we must resign ourselves in the near future to having to face the combined hostility of Communist China and our neighbours in Pakistan. This unfortunate fact, which we cannot ignore any more, leads to the conclusion that we may have to face their attacks on our territory in case they combine. It is perfectly clear that no country, least of all we, as we are placed, can possibly be sure of defending ourselves and every inch of our territory if we do so alone. Therefore, these developments stress the need once again that we should find friends and allies on whom we can count. The present Government's foreign policy has left us alone and isolated. Today, there is not one dependable friend and ally to whom we could turn for a common defence, who would come to our assistance without any reservation. The growing cynicism about and unpopularity of Pakistan in Western democratic circles gives this country an opportunity which it will waste at its peril. Another thing that emerges from these developments in Kashmir is that in not all circumstances, particularly not when infiltration and subversion take place, can defence be limited to one's own territory. Self-defence in certain

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conditions, and infiltration of this nature, involve retaliation. We have read this morning the Prime Minister's interview with the *New York Times*'s correspondent where he said that if Pakistan continues her aggression, India would not limit herself to defensive action on her own territory but would strike across the frontier. Certain action of that nature has already been taken. In the light of that, how unfortunate and deplorable have been the statements of our Prime Minister and our Government, when the Vietnamese Government and people and their American allies found it necessary, in even worse circumstances, to resort to similar steps across their frontier. These statements have boomeranged against our own national interests? Instead of helping those people, encouraging those people by sending a token force to Vietnam, to stand for the defence and the freedom of that region and our own defence against the Chinese Communist satellites and their infiltrators, we have needled our friends and our allies and helped our enemies and given them warmth and comfort. I hope now at least, after we have learned this lesson in our own persons we will realise that sometimes it becomes necessary to attack in order to defend one's own territory and one's own person. From now on at least, I hope we shall show greater state-manship and greater forbearance and understanding of others.

But, as I said, the most important thing is the home front. What are the basic facts? What are the basic facts of life on the home front today? The per capita income according to a survey recently made by the National Council of Applied Economic Research, of something like 350 million of our people in the countryside—their average income—is 68 paise per day, and there are 10 million at the lowest level, the most under-privileged of our people, who get an average of 27 paise per day. This is the result of three Five Year Plans and after 15 years of

(S) the so-called Socialism practised by those in authority. The miseries of our people on the food front have found evidence in the impatience and wrath of our Members here; they found reflection in the unfortunate shooting in Kolhapur and elsewhere that has become necessary because separate people/people who are starving, are forgetting proprieties when they are driven to these extremes. Today, it is established that our food production has been unable to cope with our growth of population and our growing needs. We are very lucky that in the last two or three days there were rains. But suppose they had not come, suppose that the drought had persisted—even now the damage of the drought has not been all undone—with what confidence, and with what security could our people look forward to the basic needs of food?

Our currency is thoroughly debauched. In terms of purchasing power at home, the rupee is worth 14 paise of the pre-war rupee. In terms of purchasing power abroad, our rupee which claims to be equivalent of 20 cents of the American dollar, is worth in fact just 10 cents. You cannot get a dollar in the free markets of the world for less than Rs. 8 or Rs. 9. You cannot get a pound in the free markets of the world for less than Rs. 25 or Rs. 26. And, therefore, prices keep rising. Our dependence on foreign aid has gone well beyond what is legitimate. I am a believer in foreign aid. I have talked about it in this House long before our Government came to recognise its necessity. But there are limits to everything. When foreign aid becomes an addiction, when it becomes a crutch and we hobble like cripples, then it becomes an evil to be resisted and limited.

Our Sterling Balances that the British left to us—Rs. 1,402 crores—have now, on the 11th June this year, reached the lowest on record Rs. 73 crores. Our foreign indebtedness

grows every year. In February this year, our foreign indebtedness was Rs. 2,192/crores. Our repayment liabilities at the end of the Third Plan are likely to be Rs. 650 crores, or one-sixth of our total exports from India for the five years of the Third Plan. And in the proposed Fourth Plan, it is going to be much worse. Our Fourth Plan liabilities are expected to be about Rs. 1,000 crores, which is 28 per cent of the expected export surplus of the next five years! That is what we mean when we say that the future of our people and our country is being mortgaged by those in office today. They have brought us to the brink of bankruptcy.

The cause of this mess which has happened is this: it is the entirely wrong economic policies of our Government. We had hoped that, in the last twelve months, these policies would change, but it seems that the perverse determination of those in office is taking this country to its doom.

Let me consider first the food policy of this Government, such as it is. Professor Sukhatme, an Indian economist on the staff of the FAO, estimates that our needs for the next five years are 100 million tons of additional food to keep pace with our growing population and our need; because the demand for food is growing at the rate of four per cent per annum compound. This means that we have to expand our food production not just a little but tremendously. Food production can be only expanded if the inputs of capital into land are increased, and these are very simple: water, seed and fertilisers, to over-simplify a little. Now, it has taken us till now fifteen years after planning started to discover that Mexican wheat suits us best, and so now we are getting seed of Mexican wheat. In the last few months we have at last discovered that Formosan rice suits us best and we are now cultivating seed of Formosan rice. This is the nature of our planning! It

takes fifteen years to locate the appropriate seed for wheat and rice—our staple commodities. When rainfall fails, we blame Providence. It is not Providence that is to blame. After seventeen years of Independence, only 20 to 22 per cent of our acreage is irrigated. Is that the fault of Providence? Is it Providence's fault that the first three Plans have been so neglectful of irrigation and agriculture? Similarly, with regard to nitrogen and fertilisers. We have today available 600,000 tons of nitrogen content fertilisers. But needs are three to four times as large.

We are told how that in the Fourth Plan, priority is being given to agriculture. I would like it if that were so, but I find no evidence to support that proposition except vague statements by Ministers.

On the contrary, if you turn to the Memorandum on the Fourth Plan laid on the Table of the House last session, at page 11 you will find that there is not the slightest sign of any shift in our priorities. We are still obsessed with heavy industry and we seem prepared to go ahead. Let me give the figures for agriculture. The proportion of the percentage of outlay on agriculture in terms of the total outlay of the Fourth Plan and the Third Plan, shows that the allotment to agriculture goes up from 13.3 per cent to the magnificent proportion of 15.4 per cent! But the funny thing is, having done that, and given something, a miserable pittance with one hand, they take it away with the other! Because the proportion or the percentage for irrigation goes down from 7.9 per cent in the third Plan to 6.4 per cent in the fourth Plan. No doubt it shows how little we care for drought. Therefore, the total, as given on the 11th page of the document, shows that for agriculture and irrigation combined, the percentage goes up from 21.2 per cent to 21.8 per cent. Verily, the mountain has brought forth a mouse! An attempt is being made to throw dust in the eyes of the people, when they say that the Fourth Plan gives priority

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to agriculture; there is nothing of the kind. The Fourth Plan is as neglectful of agriculture as the second and third. Like the Bourbons, these people have learnt nothing and forgotten nothing. Therefore, they are throwing dust in the eyes of the people. Agriculture will continue to be neglected if the Fourth Plan in its present proportion is enacted.

Along with production, equitable and effective distribution is also very important. There must be a fair price to the peasant, and a fair price to the poor man, the consumer in the city. So far, all these years, the parity of prices has been unfair to the peasant. As Mahatma Gandhi used to say, we in the towns have ridden on the back of the villagers; we will do everything for the villagers, but we won't get off their back! This Government is carrying on the same policy of trying to keep the price down for the peasant while allowing other prices to rise—the price of things that he has to buy, like kerosene, cloth, iron and steel. For the first time, the peasant gets social justice, to use a word that has been so popular but which is never practised. I rejoice, Sir, that the rural population of India is getting a fair deal for the first time, that they are able to feed their children and not starve them for the sake of my children and yours. It is a good thing that is happening; let the peasant eat a little more. But this Government, which tries to keep prices down for the peasant, cannot keep down the prices of other things, because of its own inflationary policies.

Let us consider what they are doing about prices. Have they got a price policy? I say 'No'. The minimum prices that are being offered to the peasant are not unfair; I concede that. But on the question of maximum prices, the Agricultural Prices Commission appointed by the Government have themselves come to the unanimous

conclusion in their report, which I hope hon. Members have seen, that there should be no maximum price for private purchase in any commodity. This is a sound conclusion to which the Commission has come unanimously. But what is the Government doing? Did they have the courage to accept that decision? No, Sir. They have finked it. What they have done is that they have neither accepted this nor rejected it; they have passed the buck. They have passed the buck to the State Governments. They have decided that each State Government may decide whether there should be maximum prices or not. Then why appoint the Agricultural Prices Commission? Why all this tomfoolery? Why fool the people? If you want your Chief Ministers to act like parochial gangsters to grab things for themselves and ignore the interests of the country as a whole, then say so. Why have you not guts to have a policy on this question of maximum prices? Why have you passed the buck? I would be glad to have an answer.

Again, zonal barriers are the most pernicious thing. Politically they are bad and anti-national. They have divided this country, which was one common market, into a set of principalities where every district magistrate can hold you up to ransom, if not the State Government. Economically, it is bad because it is allowing the States which have a slight surplus to be selfish at the cost of others.

We talk of profiteering and hoarding. I say that the Congress Governments at the Centre and the States are the biggest hoarder and biggest profiteer in India today. I will give one or two examples. Madhya Pradesh sells coarse grains to my State of Maharashtra. They make a margin of profit of 30 to 40 per cent on the coarse grain they buy from the cultivator and sell to us. Should we not call it profiteering?

~~(Interruption)~~. I have very little time and I do not yield; the hon. member can reply later.

Similarly, are the Government not behaving like hoarders? My hon. friend says he has collected 3 million tonnes. When prices were rising during the last few weeks and months, when people became so desperate as to face bullets, how much have they released every month and every week during the last few weeks and months? I say, you are hoarding the grain that you have collected. You are sitting on it, because you are playing safe. I wish this Government would remember their old colleague and my old friend, ~~Shri Rafi Ahmed Kidwai~~. In very similar circumstances, that man had the courage to decontrol, to remove the barriers and restrictions. He had Mahatma Gandhi's precept behind him, and he won. That kind of guts this Government is incapable of showing.

The second big sphere of bad policy is planning and taxation. My friend, ~~Shri Asoka Mehta~~, seems to want us to accept the proposition that the bigger the plan, the faster the progress of the country, or the higher the rate of growth. He thinks we are naive enough to fall for that kind of simplification. Let us consider the data about what has happened during the last three plans and try to find out if there is any correlation between the size of the plan and the rate of growth of our economy. The First Plan had an investment of Rs. 3,360 crores. The Second Plan doubled it to Rs. 6,831 crores. The Third Plan target was Rs. 10,400 crores and now we are told that the Fourth Plan target will be Rs. 21,500 crores. In other words, the Second Plan was twice the size of the First; the Third Plan three times as big as the First and the Fourth Plan five times as big as the First. What has been the result in terms of national income?

If the claim is true that the bigger the plan, the faster the progress, I

presume the House will expect that while the progress during the First Plan was modest, the progress during the Second Plan was faster and during the Third Plan, the national income will go up considerably. But here are the Government's figures: The First Plan had a target of an increase of 12 per cent in national income. The actual increase was 18.4 per cent—a magnificent overfulfilment by 50 per cent. Because it was a small plan and there was an excess rise of 6.4 per cent. By the time the Second Plan, which was a bad one, came into existence, the target of increase in national income was 25 per cent. But the actual increase was only 20 per cent, and there was a shortfall of 5 per cent. Then came the Third Plan, three times as big as the First. What was the result? The target was 34 per cent increase in national income. But it is estimated that next year, it will be 23 per cent—a shortfall of 11 per cent which the planners themselves expect from this magnificent Third Plan! I don't mind saying that if this pernicious Fourth Plan which they are now planning is brought before the country, the shortfall will be nothing less than 50 per cent, because it is an entirely unviable plan.

Let us compare our rate of growth such as it is, with other unplanned economies in Asia. Leave aside the West; let us confine ourselves to our own region. During 1959-62, we had an average rate of growth of 5.8 per cent. Pakistan had a rate of growth of 6.8 per cent. The Republic of China or Taiwan had 14.9 per cent; Israel had 16.6 per cent and Japan had 16.8 per cent—all of them doing without the kind of five year plans which we enjoy and benefit from in this country!

If these facts and figures have any moral to teach, it is that the bigger the plan, the slower the growth of the national economy. It means there is an inverse ratio—the bigger the investment in the plan, the slower the rate of the economy; the lesser the investment in the plan, the faster will

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the economy move. It is not an accident that it is so. It is inherent in the system of planning which we have. Every rupee that we bring within the ambit of the plan is a rupee diverted from more productive to less productive purposes. Every rupee that is brought within the ambit of the plan is partly wasted. It is not surprising when we know what the rate of return from our State enterprises is. According to the Reserve Bank of India, the average rate of return of State enterprises is 5 per cent on capital invested, but the same figure for private enterprises is 10 per cent. In other words, a rupee invested by people from their own pockets gets for the country twice as much production as the rupee invested in State enterprises, taking them by and large. That is why the bigger the plan, the slower is the rate of growth, and that is why every rupee brought into these wretched plan is a rupee diverted from more productive to less productive expenditure.

In 1961-62, 46 government companies—with two subsidiaries were analysed. They had a capital employed of Rs. 1294 crores, a capital which you and I invested. The nett result was a loss of Rs. 12.38 crores. Is it, therefore, surprising that this correlation exists that the size of the plan and the rate of growth are in inverse ratio to each other?

The Fourth Plan is the same mixture as before, but bigger. It has the same absurdities, the same wrong priorities, the same criminal neglect of agriculture, communications and transportation, which are the infrastructure on which alone industrial development can be raised. I forecast that if this plan is ever accepted by this House, God forbid the day, this country will go down to rack and ruin without the slightest doubt.

Then, we come to the second budget, the second Finance Bill, which was introduced a few days ago. Naturally, we shall reserve our judgment on that when we discuss it in detail

on another occasion. This Finance Bill introduced last week casts the ugly shadow of the Fourth Plan before it. The Fourth Plan is being projected before us in this ugly Bill. May I point out what disrespect and contempt for this House is involved in this budget? The Finance Minister has the impertinence to tell the House, "I am introducing the budget, so that I can prepare resources for the fourth plan". Which plan? Has this House accepted any plan? Has the National Development Council accepted any plan? Has the Government come before us and presented any plan? They themselves say that the plan is under discussion. Even before the plan is printed and put before us, they have presumed to commit us, without our vote and without our debate, to a plan the size of which we know nothing about till now!

The Finance Minister's budget speech of last February concluded with the assurance that the budget would put the tax structure "on an enduring and rational basis". It has endured exactly six months! That is the nature of the endurance that we may expect from this Government. Now the Finance Minister says: "When I reviewed the economic condition of the country at the time of the budget, there was a fair promise of our being able to hold the price-line... Unfortunately, the prices have started rising once again with the beginning of the new fiscal year". I must say I enjoyed the word "unfortunately", as if it had nothing to do with his budget! If prices rose, they rose because of that wretched budget. We on this side had forecast that the budget of February, 1965, was an inflationary budget, a budget that was calculated to raise prices. With the same assurance I say to this House that the budget that is now being placed before the House is an inflationary budget. Take it from me that, in spite of all the protestations from across, prices have already risen and will continue to rise so long as the measure of taxation is what it is in the present budget.

Sir, this Government is caught in a meaningless vicious circle. They first make an absurd plan which is beyond their capacity. Then they say, we must find more resources for the plan. So they raise taxes. The moment they raise taxes, there is inflation and a fall in production. Then there is a shortfall, so that they say that there is a shortfall and they want more taxation. This is quackery and charlatanism of the worst kind. These are not people who should be trusted with the government; even of a small country, leave aside a great country like India. People who cannot learn from their own failures, people who have not got the humility to say that they have made a mistake, who persist in this perversity, they are utterly unfit to govern a country of the size of India. Therefore, these shortfalls which have provoked this budget are there because of Shri Krishnamachari's own fault. They are the fault of this Government. They so kill the taxpayer in this country by indirect and direct taxation that the poor man has got no resistance and no resilience left at all.

13 hrs.

Sir, I forecast more inflation because these duties that are sought to be cast are going to raise the price of iron and steel and other raw materials like. Fuel, oil which will raise the price of the end product and the poor man will suffer most. Similarly, the rise in the price of diesel and petrol is going to hit road transport which is the poor man's form of transportation in India. Therefore, industrial production and transport are both going to be hit very badly by this.

The only way to deal with this problem is to increase the national savings. It is only the increase of national savings that can revive the capital market and the national economy. This proposed Second Finance Bill will do exactly the reverse. It will reduce national savings, send up

prices, hit production and finally hit exports which are so valuable to the country. The least the Finance Minister should have done was to reduce both direct and indirect taxation when he brought it to the Second Finance Bill.

Import substitution I will leave to my hon. friend, Shri Dandekar, for lack of time. He will explain how import substitution on which the Bill relies, is a complete fallacy. ECAFE has, in a report warned developing countries against relying on the "myopic" remedy of import substitution. You cannot substitute for imports. No country can afford to close its doors and put some barriers to import. Any country that bars import will soon find that no exports are possible. Therefore, I warn the Prime Minister and the Finance Minister that their desire that we should stop importing and export more is a fatal desire. It is impracticable. It cannot be carried out because it is against all laws of human nature and economics. They will defeat the most powerful Government, not to mention this one.

Sir, every three or four months, Shri Krishnamachari comes with a new budget. This is not the second one. This is the third budget this year, because he introduced one about 15 days before the last Budget. The House will remember the import duties that were imposed. For the third time in one year he comes and tinkers with our fiscal structure—and he talks of 'enduring'. Is this country a guinea-pig for sick minds to experiment with? Are we going to allow charlatans of this nature to tinker with our economy every few months and bring it lower and lower?

I am very glad Shri Krishnamachari has thought of the rehabilitation of Ladakh. I am very glad about it. I suggest that he re-name this Bill as "The Bill for the Economic Rehabilitation of Ladakh and the Economic Ruin of India".

Sir, the only solution is to revamp these false policies. You cannot give them up overnight because any gov-

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ernment would find it difficult to reverse the engines and certainly this Government with which we are blessed is not known for have a sense of direction or having a sense of determination. Therefore, it has been suggested, let us have a couple of years for heart searching and re-thinking. Let us have a pause in this break-neck process in which we are indulging of going down the slippery slope. I made this suggestion, if you will recall, in opening the Budget debate in March this year. I invited on my head the anger of the Planning Commission because, as a Cabinet Minister has described it, they think it is "sacrilege" to question their plans. But I am very glad that I am now in very good company. I find that members of the Government themselves are beginning to share my thought that there should be a pause so that we may take stock of where we are going. I see an interview by Shri Patil, Railway Minister, in a weekly journal—I am coming to even better company in a moment (*Interruption*). He said:

"How can you call it planning with Rs. 100 crores worth of buildings held up at various stages of construction. Why? Because, we are told, there is no cement. How can you call this planning? Something is radically wrong somewhere."

Shri Patil has put his finger on the spot—He says:

"What is it? When we criticise like this people should not get angry. The whole nation is in a temper and I say, is this planning?"

But, Sir, if hon. Members here want to have even better authority than the Railway Minister, let me give the authority of someone who has been so closely identified for the last ten years with this very process of planning (*Interruption*). Sir, the hon. Home Minister visited his constitu-

ency not long ago. I have before me the English translation of his remarks to a meeting in his constituency. This is what he had to say. I am very glad he has said it. I am very glad he has a belated awareness of the mistakes of his past.

The Minister of Home Affairs (Shri Nanda): It is misreported.

Shri M. R. Masani: How do you know what I am going to quote?

Shri Nanda: I saw the reports in the newspapers and I contradicted them.

Shri Ranga (Chittoor): Does he mean to say that he refuses to become wise?

Shri M. R. Masani: Sir, I am complimenting him. I am saying that he has learnt from the mistakes of the past. This is what he is reported to have said there:

"Today preparations are being made in the country for the Fourth Five-Year Plan, and figures are being thought of for it. But before settling amounts we should examine what the results of the past Five-Year Plans have been. Today the state of affairs is such that money is spent but from that expenditure no money is obtained. The expenditure is useless. Plans should be so made that the amount spent on the plan is re-earned during the plan period. We execute our plans by getting large sums from abroad. But in spite of our spending vastly, output does not increase as it should. The amount allotted to any project is generally not spent on it and a large proportion of it is eaten up."

These are words of great wisdom and I quote them. I am very glad to be in good company. If reports are to be believed, even our Prime Minister entertains such heretical thoughts. He

has sometimes allowed a gesture or a hint to come out in public. I notice that my friend and his good friend Shri Jayaprakash Narayan speaking in Hyderabad two days ago said:

"When Mr. Shastri became Prime Minister he spoke about planning for the small man and the importance of agriculture in the economy of the country. This created hopes that the economy might take a new direction. I am very sorry to say that the wise experts of the Planning Commission and other interests who do not stand for consumers have proved too strong for him."

Shri Ranga: Helpless Prime Minister.

Shri M. R. Masani: The *Indian Express* of the 24th July in a headline says: "Commission's No to P.M.'s Plan Holiday More". Think of the impertinence of this. Who are these planners who say 'no' to the Prime Minister and others? Who are these faceless men who do not have to stand for election and face any constituency? Who are these men who do not have to stand up in Parliament and answer questions and abide by a vote of no-confidence? Who are this super-government of India who can say 'no' to the Prime Minister, to the Finance Minister and to this House? As far as I can make out, these are the men who have brought the country to this pass (Interruption). They are a collection of people, some of whom are windbags not capable of producing anything but words and others are charlatans of the worst kind. It is time they are put in their place if they are not sent packing home.

This country is a big country. It has vast problems. It needs thinking big. But the misfortune is that it has in office small minds, and you cannot have small minds when big tasks are facing you. First of all, they suffer from lack of faith in the

common people. They want to regiment them and tell them what to do and what not to do. They back imagination and vision. There is a resentful attitude to prosperity and the good life. They do not like to see people to go places. They want to keep them down. There is a niggling attitude to people going ahead. The result is a regular flight of talent from this country. Our best engineers, our best scientists, our best doctors and even our nurses are leaving the country in a rush because this country does not give them a decent life, life that can compare with anything they get elsewhere. Hence there is a flight of talent. And what does this wretched government do? It tries to deny them passports. It resorts to this totalitarian device of refusing passports to categories of people. It makes India a prison-house. As if doctors, scientists and engineers are going to work like slaves as they do in totalitarian countries. This is what they are bringing India to. Everywhere there is this niggling, petty attitude towards prosperity. There are ceilings everywhere. I say, this country wants no ceiling; it wants the floor to go up. So far as the ceiling is concerned, the sky should be the limit for our people. Nothing should be too high for Indians. We do not want any ceiling. There is first a ceiling on land. Now there is to be a ceiling on urban income. Ceilings everywhere.

They talk of population control as if they are doing something heroic. What does the Memorandum on the Plan say? Does it give even 1 per cent of the outlay family planning? No, Sir. I calculate that it is less than 1/2 per cent for this great family planning campaign with which they are going to bring down the population.

They talk a lot of technology and science, and some of them no doubt mean it, like my hon. friend, the Minister of Education. I am sure he means it. But, by and large their policy is reactionary. On the one hand, they talk of technological advance; on the other hand, they want

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to bolster outmoded systems of travel, like the railways by crushing road transport, which is the modern, 20th century mode of transport. I know that Shri Patil agrees with me, but he is called upon to carry on what is the policy of this Government, and the policy of this Government is to crush road transport in the interest of rail transport.

Diesel oil is technologically more advanced than petrol. So, diesel oil is taxed out of endurance so that petroleum can be artificially boosted. And when petroleum is in short supply, we go back to coal. A committee of the Government of India has come to the profound conclusion that coal is the best form of power! Coal is finished. Coal is of the 19th century, the "age of fossil power". This is the age of oil, the age of atomic energy, but we are being pushed back to coal. Having got used to Carvelles and Boeings the IAC now wants to go and get an old tub, the Ilyushin 18, a turbo-prop, old-fashioned tub which even Ghana and Cuba have rejected. That is why I say that this is a government of technological reactionaries. They do not move with the times. But the young people of the land are not going to stand this for ever.

This means that the monopoly of power which the Congress Party has enjoyed for seventeen years must come to an end. That monopoly of the Congress has been a curse to this country. It has become a curse to themselves also. Look at the way in which the stench is coming out of the de-composition that is taking place because of the monopoly of power for over seventeen years. Let me assure this House that the people of this country will solve this problem. This is a paper Tiger. They may have a lot of members, but they are unrepresentative of the voting pattern of this country, for all these gentlemen represent only 44.72 per cent of the votes cast in the last elections. It is true that there are reasons why this

should be so. There is the absence of Proportional Representation in our electoral system and there is multiplicity of Opposition parties. But it still remains true that the Government of my hon. friend opposite is a minority government which does not possess the franchise of 50 per cent of the electorate. Next time they will not get even 40 per cent.

Our neighbours in Ceylon have shown the way. They had a government exactly like this in Ceylon till last March because of which the country was ruined and was on the brink of bankruptcy. So the people of Ceylon threw that Government out and installed a Liberal Democratic government whose policies are likely to bring in an era of prosperity in that country. They introduced a budget ten days ago which reduces or removes import duties, cuts down income-tax, removes curbs on foreign travel, and welcomes foreign and indigenous capital. That is the kind of budget that the Ceylonese Government have introduced, which this country needs. Does it mean that we are less intelligent than the Ceylonese? Does it mean that the Ceylonese are more intelligent than we are or more patriotic than we are? I do not think so. I think the time is coming very shortly when the people of this country will follow that example.

I give a challenge to the hon. Prime Minister. Elections are coming up in the normal course in Orissa in early 1966. I have heard ugly rumours that the Congress Party there is intriguing and conspiring to secure a postponement of the elections because they do not dare face the people of Orissa whom they have misruled and betrayed during the last few years. I think it will be a crime against the Constitution if an attempt is made to defraud the Orissa electorate of its right to go to the polls in February, March or April 1966. I ask the Prime Minister is he prepared to face the verdict of the electorate of Orissa or is he going to hide behind the "emer-

gency" and resort to some trick to dodge the electorate so that the evil duty can be put off by one year? He is an honourable man and I ask him to behave like an honourable democrat. I want him in his reply to say whether the Government will allow the electorate to vote in 1966. Then we shall see whether the mandate that this party got in 1962 is still valid or it has expired.

Mr. Speaker: Motion moved:

"That this House expresses its want of confidence in the Council of Ministers."

I will have to place some time limit on speeches. I will give 15 minutes to members and 20 to 30 minutes to leaders of groups.

Shrimati Renu Chakravartty (Barrackpore): Mr. Speaker, Sir, I have very little time at my disposal. So I will not do any shadow-boxing by saying that Shri Shastri is a very good man but Shri T. T. Krishnamachari is a bad man. I will put all the onus for some of the most important failures on the shoulders of the Shastri Government. Nor shall I bring in, during the discussion of the no-confidence motion, the fact that people are not able to travel by Caravelle. I shall base my charge on the ground that not even a square meal is being given to the people of this country, by this Government even though that was a promise given to them at the time of independence. Nor shall I challenge the Prime Minister because he is thinking of postponing the elections in Orissa due next year. I will rather concentrate my attention on the charge of their robbing increasingly the civil liberties of the people of this country. It is on these grounds that we are charging the Shastri Government on this no-confidence motion.

13.16 hrs.

[**MR. DEPUTY-SPEAKER** in the Chair]

At this crucial moment in our country's history, when Pakistani invaders are striking at our doors in Kashmir, when our borders in Kutch are being challenged, why is it that at such a time this is the third vote of no-confidence motion that is being moved against this Government in this House? Is it because, as the Prime Minister has tried to point out, that it is a hardy annual and it need not be taken seriously? If he thinks so, he shall be making a great mistake and that mistake will be at their peril.

At this critical moment, standing in this House we declare that this Government has failed not only in guarding or protecting our frontiers, which we shall no doubt discuss when we consider the international situation as well as the situation in Kashmir—we did not have enough time to deal with it during the debate on Kutch—but it has brought the entire economic life of this country to a state of collapse specially on the food front with the result that acute scarcity of food bordering on famine, stalks the land, and prices of every essential of life are rocketing sky-high. This Government has failed to bring to book those who brought about this situation,—the hoarders and profiteers. This Government charges us of being anti-national. We lay that charge at the door of the Government.

Can a country be properly defended or can it successfully face the threat of war if its people are not fed and if its economy including food is in the hands of profiteers, blackmarketeers and monopolists? So, our first and foremost reason for supporting this no-confidence motion is the anti-national and disastrous food policy of this Government.

When the second world war broke out we saw in England how the first step that Great Britain took was to introduce rationing of every necessity of life. They did not talk of free

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trade or allow profiteering to go on unchecked, as it is being advocated by Shri Masani in this country. The question of defence is not confined to the borders; it is connected with the fields and factories. Our Government's record on the food front has shown without any shadow of doubt that it has neither the patriotism, nor the purposeful determination to fight the food crisis on a war footing. What has been the record of this Government on the food front? Actually, we find that they have no desire to hold at bay the hoarders and big wholesale profiteers who are the financial mainstay, I am afraid, of the Congress in the States. They are their financiers at election time. I have to say this because time and again we have pointed out that the only way to get out of the clutches of the hoarders and the profiteers is by having State trading, by building a buffer stock by procurement and by a supply line for its equitable distribution. None of these things have been done by the Government. Does this Government not feel ashamed, as Mr. Masani has pointed out, that after 17 years of Independence, the average earning of 70% of our people is between 32 paise and the maximum is 63 paise per day? What happens to such people when the price of rice today is prevailing at Rs. 60 to Rs. 70 a maund in the open market, not only in my State, not only in Bihar, not only in Maharashtra but throughout the country? Three months after the harvest, wheat is selling at Rs. 1.25 p. to Rs. 1.30 p. and even in a State like Punjab, it is selling at 70 p. in the open market. What is the position of rice in Delhi? It is not available at all. Is this Government doing anything in the matter? Even on this one score, the House should pass the vote of No-confidence against the Government.

An hon. Member: It should go.

Shrimati Renu Chakravartty: You

go to Patna in Bihar where bullets fly freely on the innocent people. When I was there for one day before I was externed, I found that the people had not got one grain of rice through what is known as the informal rationing that they have. In Gujarat, rice is not at all available. In Mr. Nanda's constituency in Gujarat, the people take bajri, the poor man's food, and that poor man's food sells at Rs. 20/25 a maund. And this happens in a year during which we have had a 10 per cent increase in output. I do not know what will happen in a year when there is a drought and when there is a fear that there will be greater shortages and more stocks will be underground.

What has happened to edible oil? It was reported at the end of 1964 in the State of West Bengal, when there was terrible shortage and shooting up of prices, that the new mustard crop was a bumper crop the like of which we have never had before. We asked the Government again and again at that time that this should be rationed. We asked Mr. Subramaniam even in this House to do that. But how could that be because the trader's appetite for profit can never be curbed by this Government. A few profiteers were arrested. The price control was promulgated by just saying that it will be sold at Rs. 2.93 p. per kilo. What has now happened? Within a short while, the millers have stopped milling and they have smuggled out goods to areas where there is no price control. Today, the trade is demanding Rs. 3.50 a kilo and with the container it is sold at Rs. 4. In a city like Calcutta it is hard for us to live and get a drop of oil.

It is the same thing in the case of groundnut oil in the State of Gujarat. This Government acquiescing with the big money-bag and the speculators is shooting bullets at the people who ask for food.

Is this not the story of Patna? Is it not true that the Chief Minister, Shri K. B. Sahay, had set a target of procurement of 3 lakh tons—it was a low target; maybe, it was all right for a deficit State. But what happened? How much did he actually procure? Due to its links with rich and powerful land holding interests is it not a fact that this disgraceful Government of Shri K. B. Sahay could only procure 30,000 tons? After this, it had the temerity to scrap the price control and levy control—I presume with Mr. Subramaniam's permission—a day before the fateful 9th August when the people's anger burst and spread throughout the Bihar State. The Communist Party has been honoured when it is widely accepted that our Party led the movement for people's food. I do not know whether we deserve that honour. I am glad that it has been given to us. We are sought to be discredited that we led the people to sabotage. No mature political party can ever ask people to go in for sabotage or for destruction of public property. Gandhiji never asked the "Augusters" to do it nor have we done it now. But as the people's spontaneous anger burst in 1942 against every symbol of Government power, so too the monumental failures of Government's policies, its deliberate policies of permitting the hoarders to put the noose of death round the necks of the people, got symbolised in the attacks on railway tracks and police stations. The Government is responsible for their anger. But they have not been put behind the bars. Our comrades and workers and leaders of S.S.P. are suffering for the crimes of Shri K. B. Sahay. The hoarders were not shot but the young bleeding bodies of students were carried away to hospital or elsewhere to die. You may put shackles on our hands and feet but the people's wrath must be echoed through this House and throughout the country by this No-Confidence motion.

What has been the Central Government's food policy? It has been a re-

cord of prevarication, promises lightly made and quickly broken—a refusal to throw the hoarders and profitters out of the whole-sale trade and who are holding our people to ransom and who refuse to take the responsibility of equitable distribution. I say this openly to Mr. Subramaniam and Mr. Shastri. How many committees have been formed during the last 15 years? My friend Mr. Thirumala Rao headed a committee in 1950; we had the Asoka Mehta Committee and then we had the Jha Committee. We have had meetings after meetings of the National Development Council, the Planning Commission, the Chief Ministers and the Food Ministers. In one word, I say, if this country is to be fed on reports and committee meetings, we would all die of surfeit. Food Ministers have come and gone. What has been Mr. S. K. Patil's contribution to this? He told us that he was in favour of de-control. He told us that the granaries were full. He gave us the bluff of 'buffer stocks'. And yet what do we find? He relied completely on PL 480. Between 1960 to 1964, not less than 3 1/2 million tons of imported foodgrains were released to the people in a year when we have had excellent crops. Out of 12 million tons imported, between 1960 and 1963, only 1/2 million tons were left to build stocks. In those years of good harvest, such releases depressed prices and those very peasants for whom we used to hear so much sympathy never got an adequate price and that acted as a great disincentive with the result that as against the import requirement which was 3 million tons in 1960-61, today the import requirement is between 6 to 8 million tons. This is the contribution of Mr. S. K. Patil to the food policy.

What happened when Mr. Subramaniam took over as the Food Minister? He came out with a flourish of promises that he will control those who have been trading on our hunger and scarcity. But he had to beat a hasty retreat. The first summit Food Ministers Conference took place

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in July, 1964 and there he proposed rationing but he had to hastily abandon it despite the Jha Committee's recommendations. It was left to the States to do what they willed. Except West Bengal, all the others went in for informal rationing. Those who have been in the areas with informal rationing know that this is a big hoax.

That all this talk was just ballyhoo is seen by a glance at the procurement targets and what has been attained. The States refused the Centre permission to procure foodgrains in their States. Then, Mr. Subramaniam went in for the Food Corporation and with much fanfare we were told that it was to eliminate hoarders and middle-men and to bring cheap grain to the market and that it was to build a buffer stock of 4 million tons of wheat and 2 million tons of rice and by January, 1966—not very far off—it would have 1 million tons of wheat and 70,000 tons of rice as stocks. They have failed to do even this. My hon. friend Mr. Masani says that they are hoarding it. But I say that they are not hoarding it. Rather they have got nothing from the profiteers and the hoarders.

Then, the Bangalore Food Ministers' Conference in July, 1965 was the death-knell to this. Mr. Subramaniam submitted a memorandum on the Food Corporation but he did not have the guts to fight for and defend it. He wanted the strengthening and expanding of the Food Corporation to gain commanding heights. But what happened? The Food Ministers' Conference could not come to a decision—at least they did not want to come to a decision. They passed the buck to a Sub-Committee. The Sub-Committee met and they said that the Food Corporation could not function in a big way and that the operations of the Food Corporation had to be guided by the States and Mr. Subramaniam gave it up. What hope is

there when we see the record of the States' procurement? Mr. Brahm-ananda Reddy, the Chief Minister of Andhra—one of our surplus States—could procure only 40 per cent of the target that he had set. What happened in Bihar? The same thing has happened with Mr. P. C. Sen, Chief Minister of West Bengal State, from where I come.

Sir, the story about rationing again is even more scandalous. I shall recount and ask if people can have confidence in this Government which plays with the people's lives in this way. Last year, we were told that there was going to be statutory rationing in seven major cities. What has happened to it? The States rejected it; only informal rationing was accepted and statutory rationing in the city of Calcutta. Just a year afterwards, in July 1965, in the Food Ministers' Conference the Special Committee proposed statutory rationing in areas of 3-lakh population. Within a week the Chief Ministers met in Delhi and they again changed this drastically; they said that statutory rationing would take place only in cities of 10-lakh population, i.e. they would only supply 17 million population out of the total population of 450 millions. We do not believe that a Government that behaves in this totally irresponsible and callous manner in a year of good harvest will do anything to keep any of these promises in the year which is facing us, a year of hardship, a year of even worse scarcity, and already there have been so much of difficulties.

Sir, this Government knows very well that the grip of rich-peasant-hooper-wholesaler has prevented market arrivals. I need not go into the figures. The figures are already there. How far have they fallen short? Last year with a good harvest market arrival it was 3% less. We are told by the Government that it is

because the cultivators are hoarding. May I point out and ask who are these cultivators about whom we are talking? 75% of our rural population do not have land enough to have a marketable surplus. Who are they who aggravate the situation? They are the 25% of the landowners who are controlling 75% of the total cultivable land; big farmers who have today become the producer-cum-trader class; they extend credit and get hold of the paddy. We know that this is the situation in all parts of the country. They often combine in themselves the functions of the wholesaler, of the miller and of the trader and get hold of the paddy.

It is this rich and powerful strata that form the financial and political base of Congress. That is why the Congress has surrendered to them.

श्री चं० सा० चौधरी (मद्रास) :
किसी का नाम बताइये।

श्री राम सेवक यादव (बाराबंकी) :
शास्त्री जी हैं, नन्दा जी हैं, सुब्रह्मण्यम साहब हैं।

Shrimati Renu Chakravartty: They are really leading our people to the brink of disaster and death. I do not want to go into the other frauds that have been perpetrated. Take the cost of living index fraud. In my province, how otherwise can the jute workers be defrauded of their dearness allowance? It was cut down by Rs. 2.10 on the plea that prices have come down. How do you calculate these indices? When the whole people are shouting that there is not a single item where prices have not gone up, you say that the cost of living has gone down. Is it possible in such a situation? Will not the people rise in anger? All that we have been proposing during the last few years has fallen on deaf ears. That is why legitimate movements and agitations have taken place and will take place and in order to drown it, you are taking to increasing repression, to laws like the D.I.R. and detention without trial.

During the last few weeks, in the city of Calcutta, this Congress Government has come out to protect the vested interests of a British Company, the Tramway Company. The people wanted that the fare should not be increased without forming a Commission to go into the alleged financial irregularities of the British Company; the Government refused to do this. On the other hand they had to crush the people by large scale use of the D.I.R. Can you imagine that after Cr.P.C. 144 was promulgated in Calcutta even distribution of leaflets asking the people to boycott trams has been a crime, and people are taken to jail for it. If someone asks people not to board trams, he is arrested. Over 4,000 people have been arrested. D.I.R., 107, 151 and all sorts of Cr.P.C. provisions are used if they protest against the tramfare rise. How can you blame anyone if they are convinced that it is because of the great concern for British profit that the Congress Government is using the wheel of repression to crush our people.

Look at Bihar. What has happened? All the M.L.A.s of Communist Party and S.S.P. were picked up one by one, sometimes long after the incidents, and they have been detained under D.I.R. Hundreds of students and ordinary people have been jailed. In the city of Muzaffarpur, a leading and respected lawyer—many of my Congress friends know him very well—, one Shri Dwarkanath Kapoor, is arrested under D.I.R. Why? What is the crime? He was my host and Mr. Dange's host when we visited the city of Muzaffarpur. There is no other crime. In Bihar who is not discontented? Engineers, doctors, students, N.G.Os, everybody is discontented. Why should they not be? Can you smash this discontent with bullets by saying that communists are creating violence?

In Maharashtra, in Kohlapur and Sholapur what has happened? There have been movements for food and there have been large scale arrests.

[Shrimati Renu Chakravartty]

Throughout Maharashtra, 1,000 arrests have been made. Even M.L.As are arrested. What was the demand of M.L.As? The demand was for 2 kilos of wheat per day per head. Today what do we see in the Assembly of Maharashtra? All the opposition M.L.As have been suspended and many put behind the bars.

The D.I.R. is being used in a way so as to stifle the mouths of all opposition. It began with the arrest of the Marxist Communist Party and we know how their whole group was extinguished. Shri Nanda's infamous speech on January 1, 1964, was but the beginning of the most blatant misuse of emergency powers. Mr. A. K. Gopalan and his group have been extinguished. Today as we address this House, hundreds of detenus among the Marxist Party are on hunger strike in Kerala, in Bombay and in other places, on a demand which all of us must support, i.e., "Release or Try us". Every right thinking person supports them on this. We cannot but think with emotion of those ailing persons like the 75-year old Muzaffar Ahmed or Mohit Maitra, one of the old colleagues in the House, who have been jailed although they are not well. Shri Nanda has failed to bring to light even an iota of evidence to try them in a court of law. We have already expressed our indignation and sorrow at the way in which Shri S. V. Parulekar died in detention. How can we tolerate or accept that his grief-stricken wife, Godavari Parulekar, or Vimal Randive or Ahalya Ranerskar is a danger to the security of the country? I cannot help talking about Sadhana Chakravarty, about whom I wrote and requested the Home Minister to look into the case of that old and ailing woman. There is no doubt that political vindictiveness of the State Governments and the Central Government is behind their criminal detention. I do not want to quote once again what the ex-Attorney-General said. He says that it is a tragedy that, under the Indian Con-

stitution, citizens who have a fundamental right have been detained under the P.D. Act and the D.I.R. is worse than that. That is why emergency powers have been used in a very illegal manner to wreak vengeance on any criticism. The most shocking case is the detention of the Editor of "Searchlight", Shri T. J. S. George. I have read his editorial. What was wrong in his editorial? It was only to settle old scores, that Shri K. B. Sahay put his behind bars.

I know of a case in Bijnor where a reporter just reported about food scarcity; he was detained under D.I.R. After the last Calcutta Corporation election, is it just a coincidence that two Muslims who had dared to contest and win against Congressmen were put under D.I.R.? In Asansol area of West Bengal—everybody knows of the multimillionaire in J. K. Industries of Kanpur, Singania—the Manager complained to the D.S.P. that the Union Assistant Secretary, Mr. Ram Banerjee, was responsible for an illegal stoppage of work for one hour. It was not necessary to refer the matter to the Labour Directorate; nothing at all; he was immediately picked up under D.I.R. This is the way how this Government acts. Then there is the case of Prodyot Ghosh of Mercantile Federation: he belongs to no party but he has been put under D.I.R. I read about a case yesterday: one Mr. Maiti was arrested under Rule 41(5) as a result of tramway fare increase resistance movement; he was released by the court. He was released by the court, but as he was coming out, immediately he was re-arrested under rule 30. I could give many other examples, but I shall not do so now because I have not got much time. Even in this very House, my hon. friend Shri Maurya has pointed out how some of our own colleagues have been put under detention under the D.I.R., and yet after a few months, they have been released. Take, for instance, again, the externment of Shri Indrajit Gupta and myself from

Bihar, and arrest of Dr. Ram Manohar Lohia and the externment of Shri S. M. Joshi from Bihar. What does it show? It shows that the Government are afraid that even our witnessing what is happening there is against the security of this country! We have seen how Shri Bagri and Shri Kishen Pattnayak were thrown into jail on the ground that they were a threat to peace. We may not always agree with them. But why should they be thrown into jail and detained in this manner? After three days of detention they are now again out on bail. Are they not a threat to peace today?

The ominous signs of using emergency powers not to strengthen our defences but to stifle those who have not hesitated and who shall not hesitate to fight the anti-national and anti-people policies of Government, whatever be the consequences, whether it be jail or detention without trial, are today such that the very concept of parliamentary democracy itself is being threatened.

We shall continue to declare that the people of India have no confidence in this Government which has at a time of grave national emergency thrown the entire nation to the wolves of the hoarders and the profiteers and that too in a year of good harvest. This Government has time and again betrayed the confidence of the people by failing to protect our frontiers. This Government has forfeited the right to the people's confidence by the ruthless suppression of civil liberties and the attacking of even parliamentary democratic institutions, not for the defence of India but for the defence of vested interests, including British interests as we have seen in the city of Calcutta.

For these reasons, I would beg of this House that it should reflect the feelings that are welling up in the minds of the people throughout this country. I would beg of them to declare that we have no confidence in this Government.

Shri Hanumanthalya (Bangalore City): It has become a habit with the Opposition parties to advance the same charges, the same arguments and the same points on the same motion . . .

An hon. Member: And we get the same replies every time . . . (Interruptions).

Shri Radhelal Vyas (Ujjain): While the Members of the Opposition were speaking, we did not utter even one word. But when a Member from the Congress Benches starts speaking we find that hon. friends opposite start shouting. This should be stopped. Otherwise, we shall not allow any Member of the Opposition to speak here without interruptions.

श्री चं० ला० चौधरी : प्रगर प्राप हल्ला करेंगे तो हम भी हल्ला करने से बाज नहीं आयेगे।

Mr. Deputy-Speaker: Order, order. The hon. Member who is speaking should be heard patiently without disturbance.

Shri Hanumanthalya: The lady Member who has just finished her speech was making an earnest appeal to all of us to observe standards of democracy; it may be that she meant it in her own way. But I would appeal to her and to her colleagues that at least in the matter of debate here we should adhere to certain fundamental principles of debate. It is by keeping up the dignity of Parliament that we shall ultimately ensure all our grievances being redressed whether they be in regard to the D.I.R. or in regard to the economic stresses and strains.

It is not as if Congressmen are cowards now. In fact, all these demonstrations that have now been copied were initiated and carried to such success by the Congress in the past that British imperialism had to quit this country. If we take to the same ways again because we have to retaliate against my hon. friends

[Shri Hanumanthaiya]

either on the floor of the House or outside, we can do it more successfully than all the Opposition parties combined together. But we are patient because we want to persuade our own brethren in the minority parties. Discussion, debate and persuasion are the ways to be adopted under the Constitution under which we are working and not defiance or demonstration. Our strength has to be shown by the wisdom that we display, by our arguments on the floor of the House and not by the demonstrations that we make in the Parliament street, even though it may be called Parliament Street. It is the power of the mind that matters. If my hon. friends have the power of the mind to persuade the country and most of us, they need not have recourse to these demonstrations on the streets and thereby invite bullets, lathi charges and imprisonment.

I may tell you that I am one of those who have suffered imprisonment. I sympathise with anyone who goes to prison for a public cause. If Shri A. K. Gopalan or some Members of the Communist Party or Dr. Ram Manohar Lohia and others go to jail, I sincerely state that it is a matter of pain to me. It may be the mistaken view of certain problems of the country that may be dogging their foot-steps. Or it may be that I am mistaken. But what is the remedy? The remedy is not fighting one another in Parliament thereby detracting from the dignity of this House, but it is persuasion. Therefore, I would try to persuade my hon. friends. If it appeals to them, let them please change their views. If it does not appeal to them, let them please persuade me to change my views.

The lady Member made a great point regarding workers, and jute workers in particular. I was shocked to find a gentleman of the standing of my hon. friend Shri M. R. Masani sympathising with demonstrations in Kolhapur and other places . . .

Shri M. R. Masani: I did not do that. Let me correct my hon. friend. I said that I sympathised with the anger of the people. What I said was that the people got desperate through starvation and they were misled into such actions. I did not sympathise with the demonstrations.

Shri Hanumanthaiya: I am very happy that he has stated his case quite clearly. But anger, Mahatmaji said once, is a kind of madness.

Shri Shinkre (Marmagoa): He also said 'Do or Die'.

Shri Hanumanthaiya: Therefore, when people are angry, we have to take whatever they say with a pinch of salt and not rush to their aid full of sympathy, for political purposes.

My hon. friend Shri M. R. Masani quoted from the study made by Dr. Lokanathan's National Council of Applied Economic Research. It is a very good study and a very revealing study. I have studied that in my own way. Dr. Ram Manohar Lohia made a famous statement on the floor of the House that nearly 27 crores of people got only 19 p. per day. That may have been an under-statement. But this research institute has said that it is not 19 p. but it may be 68 p. Let that be so. The per capita income is Rs. 330 or so in India; that means to say that roughly one rupee per day is the average income of an individual in India. If nearly 50 per cent of the population gets only 68 p. the man who gets one rupee as the average income draws 32 p. from the average income of others. You may please have an insight into the matter. It is not a matter of propaganda. The hon. lady Member's followers, jute workers and mill workers, have an average annual income of Rs. 1153 and Rs. 1767. If it is so, it is five times the average income, or nearly 7-8 times the income of 50 per cent of the people.

Shrimati Renu Chakravarty: Am I saying that . . .

Shri Hanumanthaiya: I am developing the argument. These workers in the offices, in the factories get 5 or 6 or 7 or 8 times the average income. This is at the lowest point. I am not touching the highest point, the managerial point; I will come to it later. These workers, so-called workers, get more than 7—8 times the average income, much more than what 50 per cent of the people are getting. You want equal distribution of wealth. You want blackmarketeers to be done away with. I agree. Blackmarketeers, hoarders and everyone of that kind should go. Distribution of national income must be done on an equitable basis.

Shrimati Renu Chakravartty: My point is: when M.P.s want increases in pay and allowance, why should the allowance to the industrial worker, based on the cost of living index, be cut by Rs. 2?

Shri Hanumanthaiya: I see the point. I am the last man to argue from one point of view; I will take every point of view and convince you that what you are doing is wrong, what you are doing is more anti-socialistic than probably what Shri Masani or anyone of this type does.

Shrimati Renu Chakravartty: The people will give you the answer.

Shri Hanumanthaiya: So far as the people are concerned, I have taken challenges from the communist party.

Shrimati Renu Chakravartty: There are no jute workers in your constituency.

Shri Hanumanthaiya: This is the thirtieth year I am taking challenges of the kind you envisage. Therefore, you are talking to an old hand so far as those challenges are concerned.

This so-called worker is robbing away from the national income the cream, to the extent of 5—8 times the average per capita income, when his emoluments are compared with the income of the villager. The Research Institute says that at the bottom 60 per cent of the households have only 31 per cent share of the total income. That means to say, 60 per cent of the

households have 31 per cent of the national income, whereas 40 per cent only have 69 per cent of the national income. That is the pattern of distribution of national income.

I agree. Let the workers take even a little more. I do not mind, because they work. But are they just to their own class? Some years ago, I wrote a letter to the late Prime Minister: the State Government employees are getting less; the Central Government employees are getting more. Please help the state governments through central financial aid so that the state government employees may also come on par with central government employees in emoluments. But the Central Government employees never look backwards to what their own kith and kin in the state government service are getting or what they in the municipal services are getting. All the time they have their eyes on the upper class. They want to go up and up and never look below. Even today I have not found one instance of any workers' association, or trade union, which will say 'Let us take the pot of national income and distribute it equally; let us not grab as much as possible for ourselves'. Is this kind of playing to the interests of not only class, but sub-class right?—you blame caste feeling and sub-caste feeling; if it is so, please apply the formula to yourselves—is this kind of class consciousness and sub-class consciousness, going on bargaining for one's own category of services, I ask you in all humility, consistent with equal distribution of national wealth which is the basis of socialism?

I plead guilty if any other class, including MP, or Ministers or Secretaries, get more than the national income. I admit to that extent we are deficient in implementing a national income policy. I grant that. But let the members of the communist party, who are more wedded to equality than anybody else, set the example themselves. It is then that people will say that you mean what you say.

On the other hand, I do not want to embitter your feelings. I want to

[Shri Hanumanthaiya]

assuage your feelings when you are in difficulties because many of your members are arrested and you are in political difficulties—I do not mean personal difficulties. Therefore, I do not want to use arguments to counteract the charge that the Congress is getting funds from capitalists, industrialists and others. In today's papers, you find that the President of their chamber of commerce said in Hyderabad....

Shri Raghunath Singh (Varanasi): Dictatorship.

Shri Hanumanthaiya: What kind of irrelevant interruption!

Shri Kirloskar makes a statement that the Congress people are so bad, they have hurt the industrial and business community so much that 'we will refuse to give any more contribution to the Congress party'. This is what their President has said. That shows that after all we are not in such good books with them.

Shrimati Renu Chakravartty: Mr. Birla will give you.

An hon. Member: He will take back also.

Shri Hanumanthaiya: If you want to build up the strength of your political party by these financial promises of bonuses and increment of pay, ultimately when you yourselves come to power in Government, how can you face the situation? I know how the situation is faced by communist governments in Europe and in Asia. That way is effective elimination....

Shrimati Renu Chakravartty: Of profit.

Shri Hanumanthaiya: ... from this world. At least we keep the communists in jail. And if we give Rs. 30 as family allowance, you ask for Rs. 150 as allowance, more than three times the income of 50 per cent of the people of this country. That is a great issue on which you are going on hunger strike in jails!

Shrimati Renu Chakravartty: Why do you keep us in jail? We will earn it outside.

Shri Hanumanthaiya: Please, for the sake of honesty, political integrity see that this idea of equal distribution of wealth takes place at least within your own working class. A worker should get more than the other worker, excepting in some area where dangerous or hazardous work is involved. I have been to Russia, have seen that mine workers doing work, where life is in danger are paid a little more than the other workers, say on the surface. I can understand that. You lead the central government employees. Have you ever said one word of sympathy for the state government employees?

Shrimati Renu Chakravartty: Oh yes.

Shri Hanumanthaiya: Have you ever said, 'We will not take a paisa unless and until the state government employees also come up to our level'. Is this socialism in practice or selfishness incarnate?

14 hrs.

You say that blackmarketeers hoard wealth and cause imbalance in society, but you incite people to strike on the basis of getting more money. Yours is not black market, certainly I cannot use that word; yours is *zulm* market. If some people, big businessmen, hold this country to ransom through the process of blackmarketing, you are holding society to ransom through this *zulm* market. Please stop this. Once you show how income can be equally distributed among the working class, the rest of the society perforce will have to follow suit. That is the best way to implement socialism.

Dr. M. S. Aney (Nagpur): That is your responsibility.

Shri Hanumanthaiya: It is true, as Shri Masani has said, as the great lady of the Communist Party said, we are in difficulties in regard to our economic situation, foreign exchange, frontiers, home front. All this is true, but have not our own leaders, the Prime Minister and other Ministers and the Congress President said the

same thing? We have not said that the foreign exchange position is very happy, nor has the Home Minister said that we have conquered Pakistan, nor has the Defence Minister proclaimed that we have vanquished China. This is a matter for common appraisal and agreement. What are we to do is the question. Instead of helping, co-operating and bringing about a consensus of opinion to deal with these common evils, you are taking advantage in the streets,...

An hon. Member: Undue advantage.

Shri Hanumanthaiya: . . . in the factories, for your own purposes.

This reminds me of a Hindi story. There was a big man. He had a big beard. He was sitting with a few doubtful friends. One day the beard caught fire. He immediately took both his hands in order to put out the fire. But the friends who were sitting asked him to wait because they had cigarettes to light. Four or five people went on making requests in the same way until the poor beard was gone, and probably his face was disfigured.

Here is a nation whose beard is on fire. All round the frontiers, the Pakistanis and Chinese have set our beards on fire, and the Communist Party, the Swatantra Party, the Jan Sangh, every one of you want to light your own cigarettes with this fire.

Why should there be any demonstration at this juncture?

Shrimati Renu Chakravarty: What is wrong with that, when you do not listen?

Shri Bade (Ghargone): That was a political demonstration only.

आप को यह बताया था कि यदि गड़बड़ हो आये तो हम आप के साथ में हैं।

Shri Hanumanthaiya: So far as the Congress is concerned, I tell you in all sincerity that we are grateful to every one of you, each party, for some reason or other. If it is a conflict with Pakistan, the Jan Sangh will

prove a shield of strength, I know. If it is a question of implementing socialism, the Communists will give us certainly, a great hand of help. If it is a question of business, increasing production, the entrepreneurs, and Shri Masani will help to some extent. Therefore, we are not your opponents, we are not your enemies. We are in sympathy with a particular angle of yours. I want the day to come when, as Shri Vinoba Bhave says, you give up your angularities and make us see that you are our friends, and I want a national Government in this country so that we may face all our dangers with a common purpose, a common effort, a common outlook.

Shri Shinkre: Well said.

Shri Hanumanthaiya: That is the way that will solve the problems of this country.

I am not an expert in currency matters as my friend Shri Masani is. I will answer only one point he has made. He has made a great point that our rupee, so far as the dollar is concerned, is much debased. Our official exchange rate is something, and the actual rate is very much higher. That is true. I have a list of such foreign exchange rates in my hands, and I see in that list that except the industrially advanced European countries, all countries like Burma, Ceylon, Egypt, India, Pakistan etc. . . .

Shri M. E. Masani: Why not read the figures for Thailand, Hongkong and Philippines?

Shri Hanumanthaiya: Here are the figures, I am not hiding. Except for the highly industrialised countries, the official rate is not at par with the actual rate. It varies.

Shri M. E. Masani: Question.

Shri Hanumanthaiya: Every developing country in this world is put to the necessity of spending more because of her anxiety to progress with speed. Necessarily the currency is put under great strain and stress. As they say, it is watered down, its value goes down because of the increase in the quantity of money in

[Shri Hanumanthaiya] circulation. This is a common feature more or less of every developing country on this globe.

Shri M. R. Masani: Question.

Shri Hanumanthaiya: It may be that it is more in the case of some country and less in the case of some other country.

Also, do not compare the currency of USA as the be-all and end-all of life. America is not the best example for all ages and times to come. It may be a very good example for you and me, but at every step you cannot say that it is the best of examples for us to copy. Just as the Hindus take to the Gita or the Mohammedans take to the Koran, let us not take to U.S.A.

U.S.A. has so much resources, has so much natural wealth. And in 150 years time they have advanced so much. We are not able to go with such speed as to catch up with them. We have worked for only less than two decades. I certainly do not agree with the proposition that the rupee should go on getting more and more debased, as they say in the economic language. Certainly I want to make it go up in value. I suppose the Government will always be having an eye on strengthening the rupee.

Please do not quote only India out of context and show that the Government of India has done something abnormal, something that no other country has done.

Shri Badi: You are defending the worst case.

Shri Hanumanthaiya: I do not know much of Hindi, but I have learnt a little of Tulsidas. Tulsidas has said that if you help a friend when he is in a good condition, it is not of much worth. When you show your guts to help a man who is in difficulties, who is even wrong, that is the test of true friendship. I want the Jan Sangh to help the Congress because they say we are in difficulties.

Shri Khadlikar (Khed): We do not accept it.

श्री रामेश्वरामन्वः इसोलिए तो पाकिस्तान
हमला कर रहा है।

Shri Hanumanthaiya: I have one more point, and I shall close my speech. Many a time and very plausibly Mr. Masani argues that this policy of non-alignment is no good and unless we come to some agreement with the western powers, it will not be possible for us to defend our frontiers or get the aggression that has already taken place vacated. It looks very plausible. But I request him to look deeper into the matter. I have been studying the psychology of America. Wherever Americans have gone and entered into a pact, ultimately it has ended in disagreement and discontent. The best example is Pakistan itself. It entered into the SEATO and CENTO pacts and today the treatment it receives at the hands of America—maybe right or wrong—is there; there is a virtual ending of that relationship. Whether it was Kuomintang party of the old China or De Gaulle or even in England if you go and make private enquiries, you know that there is some kind of misunderstanding that always seems to make the American way of treating other people a little unsavoury. Our late Prime Minister in one of his speeches in reply to the debate on foreign affairs said that apart from all theories every country works in its own interest so far as foreign policy was concerned. This is a famous and very wise statement he made. So does America, America frames a picture of world strategy and world policy in Washington on the Capital Hill and they expect every nation in this world to fit themselves into that picture automatically because they are a nation who use to a great extent automation. They think whether it is India or Pakistan or Vietnam, everybody must automatically fit into the picture. The incentive is: "we give you dollars and aid." They have to remember their own biblical quotation: if we lose our soul, what is the use of gaining the whole world? Merely because you give some financial aid, we cannot on that basis alone readjust our foreign policy and code of conduct to yours. I ask Mr. Masani:

have you ever heard in the whole relationship of two countries of a Prime Minister abruptly being asked not to come to America? You ask us to woo such a country; when we woo such a Government we will be treated with contempt. That is our fear. Let it be United Kingdom or United States if they consider India also to be a country deserving equal respect and equal treatment, this ancient nation of ours, this wise nation of ours will be ready to respond to such an hon. friendship. Mr. Masani in the beginning of his speech said that he waited for a while to see if the Prime Minister adjusted himself to the ways of Swatantra party. It did not happen and so he has brought in this no-confidence motion. I was happy when the Swatantra Party first displayed sobriety and forbearance in not mixing itself up with the no-confidence motion against the Government. Do you think that the Congress Ministry here or the Prime Minister of the Congress Party here has to adjust its principles to please the Swatantra principles within six months or one year . . .

Shri M. R. Masani: . . . to meet the needs of the country.

Shri Hanumanthaiya: After all the needs of the country have to be judged by the people and even today I will tell you the people are with the Congress and with nobody else.

Shri M. R. Masani: Question.

श्री प्र० प्र० शर्मा (बक्सर): उपाध्यक्ष महोदय, इस बात में कोई दो राय नहीं है कि चाहे देश की मुरझा की दृष्टि से देखा जाये, चाहे देश की भ्रान्तरिक स्थिति को देखा जाये, चाहे खाद्य की कमी या आर्थिक दृष्टि कोण से देश की हालत को देखा जाये, प्राज हमारा देश एक बहुत बड़े खतरे से गुजर रहा है। हमारे पड़ोसी देशों, पाकिस्तान और चीन, के दख की वजह से हमारी आबादी भी / तरे में पड़ी हुई है। प्रश्न यह है कि इस के बावजूद जो विरोधी पक्ष के हमारे बोस्त शास्त्री

सरकार के विरुद्ध जो प्रतिस्वाव प्रस्ताव लाए है, क्या उन्होंने देश की वर्तमान स्थिति में कोई सुधार लाने के लिए ऐसा रुख प्रकृत्यार किया है या इस के पीछे कोई दूसरा मकसद है।

जब श्रीमती रेणु चक्रवर्ती बोल रही थीं, तो मैंने कम्युनिस्ट पार्टी और एस० एस० पी० के न्यू एलायंस की बात कही थी। प्राज इस देश में उपद्रव मचाने के लिए कम्युनिस्ट पार्टी और संयुक्त मोशनलिस्ट पार्टी में एक नया गठबंधन हुआ है। पिछले दिनों में इस देश में जो दुर्घटनायें हुई हैं, मैं प्राप के सामने और इस सदन के सामने एक एक कर के उन का जिक्र करूंगा और आखिर में यह कहना चाहूंगा कि इन तमाम घान्दोलनों के पीछे देश की समस्याओं को सुलझाने या किसी बात को निपटाने का सवाल नहीं है, बल्कि इन के पीछे विरोधी पक्ष की एक बहुत बड़ी राजनीतिक महत्वाकांक्षा है। श्रीमती रेणु चक्रवर्ती ने सब से बड़ी बात तो अपने व्याख्यान में यह कही कि प्राज वे लोग जो कार्यवाहियां कर रहे हैं, वे कोई एक या दो जगहों या किसी विशेष समय के लिए निर्धारित नहीं हैं, बल्कि प्राने वाले दिनों में भी किसी भी कीमत पर इस तरह की हरकतें वे देश में करते रहेंगे। (Interruptions).

मैं जानना चाहूंगा कि ऐसे समय में, जब कि देश में ऐसी स्थिति है, और देश को बाहर से भी खतरा है, क्या उन की तरफ से इस प्रकार की कार्यवाहियां किया जाना मुनासिब है। जैसा कि मैंने कहा है, इस में मुनासिब और नामुनासिब बात का कोई सवाल नहीं है। प्रसंगी बात तो यह है कि ये लोग जो कुछ भी करना चाहते हैं, वह एक राजनीतिक दृष्टिकोण से करना चाहते हैं। मेरा खयाल है कि 1967 के प्राने वाले चुनाव को सामने रख कर और सत्तापक्ष पार्टी को लोगों में बदनाम करने के लिए

[श्री अ० प्र० शर्मा]

श्रीर उस को लोगों की नजरों में गिराने के लिए ही ये लोग इस तरह की हरकतें करना चाहते हैं। मैं खाम तीर से दो तीन बातों के सम्बन्ध में जिक्र करूंगा

श्रीमती रेणु चक्रवर्ती ने अभी अपने भाषण में, बिहार में जो कुछ पिछले दिनों हुआ, उस के सम्बन्ध में जिक्र किया। मैं कहना चाहता हूँ कि उन का प्रोग्राम कोई खाम बिहार, पटना या किसी खाम जगह के लिए नहीं है। अगर आप उन के पिछले दिनों के इतिहास को श्री आन्दोलनों को देखें, तो आप को मालूम होगा कि, उन्होंने हर सूत्र में किसी न किसी समय पर, किसी न किसी बात को लेकर, आन्दोलन चलाए हैं—कभी पटना-बन्द, कभी बिहार-बन्द, कभी गुजरात-बन्द। आज-कल महाराष्ट्र-बन्द की बात चल रही है। वे कभी कभी भारत-बन्द का नारा भी लगाते हैं। इन बातों के पीछे जो सब से बड़ी बात छिपी हुई है, जसा मैं ने कहा है, इनका जो राजनीतिक उद्देश्य है, उसकी पूर्ति की बात है।

खाद्य के सम्बन्ध में भी मैं बतलाना चाहता हूँ। अभी उन्होंने इस सदन में पूछा है कि जो सरकारी तंत्र है, जो सरकार है, उसने होर्डिंज या प्राफिटीयर्ज या जो फूड आफेंडिंज हैं, या जो कोई भी खाने पीने की चीजों को रोक कर रखते हैं या कोई श्रीर इस बारे में गलतियां करने हैं उन के खिलाफ क्या कार्रवाई की है। सरकार ने जो कार्रवाई की है उस के धाकड़े अगर साप पूर्णगे तो इस सदन को श्रीर इस देश को मालूम हो जाएंगे कि कितनी बड़ी संख्या में जिन लोगों ने इस प्रकार की गलतियां की हैं, उन के खिलाफ कार्रवाई की गई है, उन को प्रासीक्यूट किया गया है, कितने केसिस स्टार्ट किए गए हैं। जहां तक मेरी जानकारी का सम्बन्ध है, कम से कम दस हजार या उस से अधिक धार्मिकों को

इन आफेंसिस के लिये सजा दिलाई गई है सरकार की तरफ से। बहुत से लोगों पर सरकार द्वारा मुकदमे चलाये गये हैं और उन को भिन्न भिन्न सजायें दिलाई गई हैं।

इस में कोई शक नहीं है कि लोगों को खाद्यान्न मिले, लोगों को भोजन मिले। आप भी और हम भी यह चाहते हैं। लेकिन ये इस बात के लिए लड़ाई नहीं छेड़ने हैं। हमारे सरजू पाण्डेय जी जोकि बहुत इंटरप्ट करते हैं, उन से मैं इसका जवाब पूछना चाहता हूँ। यह बात तो मानी हुई है कि हमारे देश में खाद्यान्न की कमी है और यह भी सही है कि हम दूसरे देशों से खाद्यान्न मंगाने हैं। लेकिन ये लोग जो लोगों को भुखमरी से बचाने की बात करते हैं और लोगों के साथ हमदर्दी रखते हैं क्या ईमानदारी के साथ कह सकते हैं कि अमरीका और कनाडा से जो गल्ला बम्बई की डाक्स में आता है वहां के मजदूरों से ये हड़ताल नहीं करवाते हैं, उनकी हड़ताल करने के लिए क्या ये प्रोत्साहित नहीं करते हैं और उन को जो अन्न है, उस को जहाजों से उतारने से मना नहीं करते हैं और मजदूरों को एक जगह से दूसरी जगह जहां अन्न की कमी है उस क्षेत्र में अन्न पहुंचाने से ये नहीं रोकते हैं? लोगों को क्या भुखमरी से बचाने का यही तरीका है? लेकिन जैसा मैं ने कहा इन तमाम बातों के पीछे एक राजनीतिक बात छिपी हुई है।

हमारी बहन रेणुचक्रवर्ती ने अग्रस्त आन्दोलन की जो कि बिहार में तथा दूसरे स्थानों में ये लोग कर रहे हैं, तुलना 1942 के अग्रस्त महीने के गांधी जी के आन्दोलन से की। मैं समझता हूँ कि इस सदन के अन्दर और इस सदन के बाहर भी इस तरह की बात को कहना सब से बड़ी शर्म की बात है हम सभी

के लिए। 1942 में हम एक विदेशी सरकार के खिलाफ भ्रान्दोलन कर रहे थे, एक विदेशी सरकार को देश से भगाना चाहते थे और क्या आप जानते नहीं हैं कि उस समय इनकी पार्टी ने और इन की पार्टी के लोगों ने क्या रोल खेला किया ? इन्होंने भंगोजों की, एक विदेशी सरकार की, ब्रिटिश सरकार की मदद की। आज वे ही अपने देश के प्रन्दर, जो अपनी ही सरकार है उस सरकार के खिलाफ भ्रान्दोलन चलाते हैं और उस भ्रान्दोलन की तुलना जो कि विदेशी सरकार के खिलाफ दिया गया था, उस से करते हैं, लेकिन कम्युनिस्ट पार्टी का इतिहास इस देश के लोगों से छिपा हुआ नहीं है।

आज कम्युनिस्ट पार्टी दो भागों में बंटी हुई है, एक वामपंथी कम्युनिस्ट पार्टी है और दूसरी दक्षिण पंथी कम्युनिस्ट पार्टी। यह एक ड्रामा है जो मैं आपको बतलाना चाहता हूँ। जो मैं कहने जा रहा हूँ उससे यह साबित हो जाएगा कि यह एक ड्रामा है जो खेला जा रहा है। हमारी बहन रेणु चक्रवर्ती ने अभी कहा है कि एक तो वे हैं जो यहाँ बैठ हुए हैं, और दूसरे वे हैं जो कि जेलों में बन्द हैं। उन वामपंथी कम्युनिस्टों के साथ जिन के ऊपर ये जुर्म लगाया गया है कि वे हमारे देश का जो दुश्मन थीन हैं, उसके साथ हमदर्दी रखते हैं जो देश की सुरक्षा के लिए खतरनाक हैं, इन्होंने बड़ी हमदर्दी दिखाई है और उनके लिए ये सिफारिश करते हैं कि उनको सहूलियतें पहुँचाई जायें, उनको डिटेन्शन से छोड़ा जाए। मैं कहना चाहता हूँ कि इस सब के पीछे एक चाल है और उस चाल से इस देश के लोगों को सतक रहना चाहिए। हो सकता है कि गवर्नमेंट के अपने कारण हों जिन कि बिना २७ उसने दक्षिण पंथी कम्युनिस्टों के खिलाफ कई बड़ी कार्रवाई नहीं की है। लेकिन खास तौर से देश को लोगों को, कांग्रेस पार्टी के लोगों को और उन सभी तत्वों को जो कि इस देश को अपना देश समझते हैं, जैसे स्वामी जी बैठे

हुए हैं और जो इस देश को अपना देश समझते हैं, ऐसे सब लोगों से होशियार रहना चाहिये, इस कम्युनिस्ट पार्टी की इस चाल और इस फेर से, जो यह नकली बटवाग है, होशियार रहना चाहिये। आपस में यह एक ही दल है। यह पार्टी देश के प्रन्दर उपद्रव मचाना चाहती है। भ्रान्दोलन करके इस देश में लोगों को भोजन मिलेगा क्या ? हमारे पटना के प्रन्दर, बिहार के प्रन्दर स्टेशन जलाये गये हैं। क्या स्टेशन जलाने से भोजन मिल जाएगा ? वहाँ पर पेट्रोल-पम्प जलाये गये हैं। क्या उससे खाना मिलेगा ? सब से बड़ी जो शर्म-नक कहानी इस सम्बन्ध में है, जो मैं आपको सुनाना चाहता हूँ, वह छोटे छोटे बच्चों को, सात, आठ और दस बरस के बच्चों को इन कमजोर और बुद्धिमान लोगों द्वारा धागे करके चनाये जाने की है और खुद इनके पीछे रहने की है। क्या यही तरीका है जिससे यह भ्रान्दोलन चलाना चाहते हैं ? क्या इसी तरह से हमारे देश का भविष्य बनेगा और ऐसा करके हम लोगों के सामने मिसाल पेश कर सकेंगे एक पोलिटिकल पार्टी होने के नाते ?

हमारे मित्र हनुमंतैया साहब ने कहा है कि हो सकता है कि कम्युनिस्ट पार्टी इस देश में सोशलिज्म कायम करने के लिये हमारा साथ देगी। लेकिन मैं यह कहना चाहता हूँ कि एक कांग्रेस कार्यकर्ता की हैमियत से कि हमें बराबर इस बात को ध्यान में रखना चाहिये कि हमारा जो एम है, जिन उद्देश्य को हम हासिल करना चाहते हैं जिस प्राबजक्टिव को हम हासिल करना चाहते हैं उस प्राबजक्टिव को हासिल करने के लिए हमारे जो मीज हैं वे भी अच्छे हों, उन्हीं मीज से हम अपने उम उद्देश्य को हासिल कर सकते हैं। साथ ही साथ मैं यह भी कह देना चाहता हूँ कि इस देश में कम्युनिस्ट पार्टी कभी भी समाजवाद स्थापित करने में कामयाब नहीं हो सकती है। अगर वह कभी किसी दिन कामयाब होगी भी तो हमारे ऊपर राजनीतिक गुनाहों, डिक्टेटरिज्म आदि में कामयाब हो सकती है सोशलिज्म कायम करने में वह कभी भी कामयाब नहीं हो सकती

[श्री प्र० प्र० शर्मा]

है (इंटरप्लॉज)। मैं तो आप लोगों की तारीफ कर रहा हूँ, सच बात बता रहा हूँ।

स्वतन्त्र पार्टी के नेता मसानी साहब ने अपना भाषण किया है और उन्होंने कहा कि तीस बरस से उन की प्रधानमंत्री के साथ दोस्ती है, जानपहचान है। यह हम सब जानते हैं कि किसी वक्त में मोजनिस्ट थे और यह भी हम जानते हैं कि आज ये इस देश के अन्दर किस सिद्धान्त के पृष्ठपोषक हैं, किस सिद्धान्त के समर्थक हैं। इस विषय में मुझे अधिक कहने की कोई जरूरत नहीं है। सारी स्पोजिज को जो कि अपोजीशन की तरफ से हुई है और खास तौर से मसानी साहब की हुई है ध्यानपूर्वक देखा जाय तो एक ही बात उन सब के अन्दर आती है। और वह यह है कि वह स्वतन्त्र हैं और स्वतन्त्र के माने यह है कि इंडिपेंडेंट है। अब आप देखें कि इंडिपेंडेंट के माने क्या होते हैं। इंडिपेंडेंट के माने होते हैं नाट-डिपेंडेंसल। आप यह कहते हैं। देश के अन्दर एक ऐसी पालिसी होनी चाहिये जिस के ऊपर कोई भी डिपेंड न करे। दूसरे इस के माने आप जानते हैं यह है कि वह स्वतन्त्र है यानी फ्री के होते हैं। इस का मतलब यह होता है कि स्वयं वे फ्री हैं, फ्री एंटरप्राइज वे चाहते हैं, कोई सीलिंग प्रामदनी के ऊपर या इनकम के ऊपर ये नहीं चाहते हैं, देश में कोई प्लानिंग हो, यह वह नहीं चाहते हैं। उन्होंने ने अपनी सारी स्पीच में हमारे प्लानिंग को डिफिकिटिव प्लानिंग बताया है, प्लान की नुस्ताचीनी की है। लेकिन उन्होंने ने यह नहीं बताया कि किस तरह से प्लान होने से देश का कल्याण हो सकता है। जब उन्होंने ने अपना तीस बरस पुराना सम्बन्ध प्रधान मंत्री के साथ बताया तो मुझे बड़ी खुशी हुई। शायद उस का कुछ अंश उन के ऊपर हुआ है जब उन्होंने ने बड़े-बड़े कैपिटलिस्टों और बड़े-बड़े पूंजीपतियों की हिमायत करते हुए भी, उन का हिमायती होते हुए भी दो धातू किसान के नाम पर और कृषि के नाम पर बहाये है

श्री ए० ए० पटेल (पाटन) : इस में भी राजनैतिक उद्देश्य हो सकता है।

श्री प्र० प्र० शर्मा : हाँ हो सकता है कि वह भी एक राजनैतिक उद्देश्य को सामने रख कर ही उन्होंने कहा हो। लेकिन जो बात उन्होंने कही है यदि वह ठीक है तो कम से कम वह जरूर इस बात की कोशिश करेंगे। जो हमारा चौथा प्लान है उसके बारे में भी जहाँ तक मैं समझता हूँ उन्होंने यही कहा है कि हाउल्टिंग वे में हमें जाना चाहिये। इससे साफ जाहिर होता है कि प्रगति की बात वह नहीं करना चाहते हैं, हाउल्ट की बात ही करना चाहते हैं। सीधे शब्दों में उनको कहना चाहिये था कि हमारा जो अगला प्लान है वह एग्जिक्यूटिव और रियॉटिंग होना चाहिये, कृषि की तरफ हमें उस में अधिक ध्यान देना चाहिये।

मैं और अधिक नहीं कहना चाहता हूँ। इस तरह के जो नो-कॉन्फिडेंस के प्रस्ताव आते हैं, इन में कोई तथ्य नहीं होता है, इनका कोई मूल्य नहीं होता है। मैं कहना चाहता हूँ कि यहाँ पेश किया अविश्वास का प्रस्ताव किसी एडजर्नमेंट मोशन के बराबर भी नहीं है। जो फीकट्स उसके अन्दर बताये गये हैं, उनके आधार पर मैं यह कह रहा हूँ। एक एडजर्नमेंट मोशन से भी कम उसको माना जा सकता है। इसके पीछे सिर्फ इतनी सी ही बात है कि वे दुनिया को बतलाना चाहते हैं कि एक बरस के अन्दर उन्होंने तीन अविश्वास के प्रस्ताव या चार अविश्वास के प्रस्ताव यहाँ रखे। लेकिन यह बात नहीं भूलनी चाहिये कि जो गवर्नमेंट है वह अपोजीशन पार्टीज के विश्वास या अविश्वास के ऊपर चलने वाली नहीं है, अगर उनका अविश्वास गवर्नमेंट में हो तो कोई नई बात नहीं है, असली बात यह है कि देश की जनता का विश्वास गवर्नमेंट में होना चाहिये। उन्होंने 1966 की बात तो कही है। 1966 भी आया और 1967 भी आया। उस समय वह देखेंगे दूसरी पार्टियों की बात तो मैं कुछ नहीं कह सकता

हूँ क्योंकि वह बहुत मुनासिब नहीं होगा, लेकिन जहाँ तक मसानी साहब की पार्टी का सवाल है, इस देश में कोई भी भविष्य उनकी पार्टी के लिए नहीं है। यह बात मैं दावे के साथ इस मीके पर कह सकता हूँ। इसलिए मैं कहना चाहता हूँ कि यह जो भविष्यवास का प्रस्ताव है वह एक राजनीतिक प्रस्ताव है और उस के पीछे कोई तथ्य नहीं है। अगर प्रश्न देश की समस्याओं के समाधान का है तो आवश्यकता इस बात की है कि जो खाद्य की समस्या है, महंगाई की समस्या है या कई और समस्याएँ हैं, सभी राष्ट्रीय समस्याएँ हैं उन को सभी पार्टियाँ मिल जुल कर हल करने की कोशिश करें।

आज हमारे देश में विरोधी पार्टियों को हक है कि घान्दोलन कर के सरकार की गलतियों को बतलायें, उस का विरोध करें, लेकिन इस का भी एक स्टैण्डर्ड होना चाहिये। अगर वह देश के अन्दर वायोलेंस की नीति को प्रकट्यार करें, लोगों को बर्गलायें या इस तरह के रास्तों को धपना कर, जिन को धनडिमा-क्रेटिक कहा जा सकता है, खास तौर से हमारे श्री पाण्डेय जी या एम० एस० पी० के लोग जनता के बीच में विद्रोह या बिभोष फैलाना चाहते हैं, तो इस का फल उन को भोगना पड़ेगा। इस के लिये सरकार दोषी नहीं है, देश दोषी नहीं है, कोई धन्य दोषी नहीं है। सारी जिम्मेदारी इन पार्टियों की है और इस का फल उन को मिलेगा। जिस समय हम तकलीफ में हैं, हम को संयम से काम लेना चाहिये। आज जो भी हमारी समस्याएँ हैं सरकार उन को जानती है। जैसे खाद्य समस्या है, जो सत्ताकृत पार्टी है, जो उस पार्टी के सदस्य हैं उन सब को मालूम है कि खाद्य को ले कर लोगों में कितनी परेशानी है। उस का अन्दाजा विरोधी पार्टी को बतलाने की जरूरत नहीं है। हम पार्टी के अन्दर उस पर बात करते हैं, अपनी एग्जिक्यूटिव में बात करते हैं और सरकार के सामने लाते हैं। जो हमारी पार्टी के स्पोकसमैन हैं, हमारे प्रधान मंत्री जी, उन के रोज के बयानों को आप अगर

देखेंगे और पढ़ेंगे तो आप को पता चलेगा कि वह पूरी तरह से भ्रवगत है इन समस्याओं से और उन को हल करने के लिये वह किस तरह से लगे हुए हैं। हर रोज प्रखबारों में जो निकलता है या पालियामेंट में जो बहस होती है उस में भी आप को देखने को मिलेगा कि वह क्या कर रहे हैं और देश को भी पूरी तरह से मानूम होता रहता है। इस लिये इस तरह से ड्रामा करना या नाटक करना और लोगों को बतलाना कि वे ही लोग सब के ठेकेदार हैं, मुनासिब नहीं है।

श्री श्रीकार लाल बेरवा (कोटा) : देश भूखों मर रहा है और आप कहते हैं कि तमाशा हो रहा है।

श्री ए० प्र० शर्मा : तमाशा आप करते हैं और ड्रामा वे करते हैं। इस लिये मैं निवेदन करना चाहता हूँ खास तौर से उन पार्टियों से जो धपने की नेशनलिस्ट पार्टियाँ कहते हैं, देश भक्त पार्टियाँ बनने की कोशिश करते हैं, कि इस संकट के समय में हम सभी को मिल कर काम करना चाहिये।

श्री रामेश्वरानम्ब : आप जिस को संकट काल कहते हैं उसे विरोधी पार्टियों ने बनाया है या आप ने बनाया है जिस में आप ने देश को फंसाया है और अब आप उस से निकलना चाहते हैं।

श्री ए० ला० चौधरी : धप को बोलने की क्या जरूरत है, आप तो सन्यामी हैं।

श्री ए० प्र० शर्मा : स्वामी जी स्वयंम् सब कुछ जानते हैं, उन से मैं क्या कह सकता हूँ। मेरे जैसा आदमी इस को लाने के लिये जिम्मेदार नहीं हो सकता है, स्वामी जी हो सकते हैं क्योंकि वे स्वामी जी हैं। इस लिये मैं निवेदन करता हूँ कि हम सब को मिल कर इन सबलों को हल करने की कोशिश करनी चाहिये, न कि इस तरह से भविष्यवास का प्रस्ताव यहाँ ला कर के। इस को पेश करने का मतलब यह है कि तथ्यों से लोगों की आँख हट जाये, क्यों कि विरोधी पार्टियों को मालूम

[श्री प्र० प्र० शर्मा]

है कि उन के अविश्वास प्रस्ताव का क्या नतीजा निकलने वाला है। अगर वह इस तरह की हरकतें करेंगे तो उन को उस का फल भोगने के लिये तैयार रहना चाहिये। इन शब्दों के साथ मैं इस प्रस्ताव का विरोध करता हूँ।

Shri Karni Singhji (Bikaner) Mr. Deputy-Speaker, Sir, I think this is a highly inopportune moment for the opposition to have brought about a no-confidence motion. And it is because of this that the Members of the Independent Parliamentary Group have not associated themselves with it, although we sit in the opposition. The reasons are of course obvious. At this particular juncture our country is faced by an invasion and attacks from Pakistan. In a situation like this it behoves a nation like us to show to our opponents a house united, and not a house disunited. These no-confidence motions which really amount to nothing, for the simple reason that the opposition has not enough strength, are something that is only making us and our Parliament a laughing stock in the eyes of the country. I would therefore request my friends in the opposition that if they want to table no-confidence motions, the correct thing would be for them to move them from a position of strength. At the present moment, all the opposition put together is like a small baby kitten trying to stand up to a lion. I myself would like to see two powerful parties emerging in this country to safeguard and guarantee democracy. But right now, Sir, the situation does not exist, and therefore when we try to censure the Congress Party I would also feel inclined, as an Independent to censure the Members of the Opposition for allowing such a situation to come about.

I have said it in the past that the Congress Party or the Congress Government is there by the grace of the opposition, and that stands true today; because the Congress would never have been here otherwise, because we

know that they have won on a minority vote. Even then all of us in the opposition have not realised that fact and still continue to quarrel and quibble among ourselves. Three elections have gone by, and yet the strength of the parties more or less remains static. (*Interruption*). Mr. Masani says that the strength of his party is likely to increase. Well I will be very happy to see that. But my forecast is that the Swatantra Party will either remain static or return one or two more persons. And that will be of no particular use.

Shri M. R. Masani: Wait till 1967; you will have a very unpicturesque surprise.

Shri Karni Singhji: I will be delighted to see that. (*Interruption*). Do not keep it on a personal level.

Sir, I have been blamed very often that I have been extremely pro-Congress. But, quite frankly, I am not pro-Congress. I have admired the Congress for many things, and mainly because it has produced men like Gandhiji and Nehru. All of us who belong to my generation and who were at college when India became independent were influenced by the freedom struggle, and the Congress had become a symbol of the freedom struggle. But as matters stand today, not many people have the same faith or the same confidence in the Congress Party, and I would like to censure the Government on a few counts myself.

Ever since Independence, there has been a gradual movement towards complete lethargy and inertia in our government. And the man in the street knows perfectly well now that any legitimate claim of his will never go through the red tape of Delhi or the States. Such a situation should never have been allowed. But our administration has grown so big that all of us are quite unable to control it, and you would probably find if you speak to the Ministers across the floor, that they themselves plead helplessness in many cases which are absolutely genuine and true. The internal quarrels of the Congress

Party, both at the State level and at the various levels in the party hierarchy are something that the nation feels is only weakening the party. The only problem before the country is, who is the alternative they can vote for. The man in the street today, who is absolutely fed up with the Congress Party, wants to look around for a change. We all want a change, and I am sure a change will do the Congress good. But how is a change going to come about when every seat is contested by five different people and the Congress wins on a minority vote? You cannot blame the Congress for using this strategy. They have used the military type of strategy, and they have succeeded. And if anybody is to blame it is the opposition for allowing these five-cornered contests to take place for three elections. Therefore, if the Congress Party adorns the benches over there, it is not their fault; they are there because the people voted them, even on a minority vote.

Mr. Masani has dealt at some length with the food situation. I would only like to say this much, that the food situation and the population increase are two entirely related subjects; and unless we plan our agricultural economy in such a way and our family planning programmes in such a way that we can get our food output to be equated with the increase in the population every year, the Congress Party and the country is certainly in for the high jump. I am afraid that most of our Ministers today are in the sixty to seventy age bracket, hence not all of them have the conception of looking far enough to see what will happen when India's population reaches ninety crores by the turn of the century. We know perfectly well that all this talk about socialism and all this talk about trying to wipe out poverty in the country will only be hollow talk until such time as you control the population and create plenty and a higher standard of living for all. But if matters go on as they are today you will never accomplish that. And while on the

subject of family planning—and I have been one of the strongest supporters of this ever since 1937—I would like to say this much that the Government has to intensify its programme of family planning, but at the same time it must realise the dangers that lie before the country. If some communities are allowed to have large families because of their religious reasons and some communities are more or less, by their own instinct, limiting their families, you may easily have a situation created in the country where another partition may become necessary at the end of thirty years. The Government has to take strong steps to abolish polygamy in the communities in which it is allowed today. Every community stands equal in this country before the law. I think it is a matter of much shame to us that this same government which stands for equality of rights of women, should allow polygamy to exist in this country and have two different yardsticks for different Communities of the same nation. I hope a Bill will be brought forward seeking to abolish polygamy altogether for all communities. I hope my friends in the Congress benches would not be looking to Pakistan to see how they will take such a move. We are not concerned with what Pakistan thinks. We want to bring uniformity of law in our country.

Shri M. R. Masani: They have already got monogamy.

Shri Karni Singhji: I know.

Another important thing is this. In view of the fact that until you have a dictatorship, which I hope we will never have, you will never be able to coerce a citizen to limit his family to a size of three, which we consider to be the optimum, the only possible way would be to bring about a deterrent taxation applicable from a certain date which can be announced now and all those people who do not fall in line must contribute something for the upkeep of these additional mouths to be fed.

As an admirer of the Congress Party, I felt very hurt when I read

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in the papers that a certain Maharaja was offered a package deal by the Congress. The deal consisted of, I believe—I am subject to correction—that he would be made an ambassador provided he stepped out of politics and his wife left the Parliament. I admire the Congress and I would like to see the Congress Party strong, because it is only a strong party that can give the country a stable administration. I would have applauded the Congress Government had this offer been made before the Maharaja got into politics. The moment he began to make it hot for the Congress in his own State, he was offered an ambassadorship. This package deal may or may not be true, but I sincerely hope that the Maharaja will have the guts to turn it down, because the way in which it was done. One thing, I am sure of His wife, the Maharani who sits in this House will certainly have the guts to turn it down. I admire her for her conviction and for what she stands, though I do not always support her ways of political thinking.

Another point on which I wish to censure Government is the question of unemployment being allowed to continue as it is. Admittedly, unemployment is directly connected with population increase. Nevertheless, the immense frustration that is taking place in our country today in the minds of the youth is resulting in a sort of impasse. Something has to be done to see that the youth is not frustrated and they are utilised for the good of the country.

I would now briefly dwell on the language bungle. I am not against what was settled by the Prime Minister in the Parliament about this, but I see a danger in it. That is, that for the next 20 years, while we bring about an adjustment, a generation or two will only be half-baked and half-educated, because the average student today is unable to get books and periodicals and reading material in the local languages and in Hindi. Until such time as this need has been completely fulfilled, you will find that

the university and college students coming out will only be half-educated. You only have to compare the students coming out of the St. Stephen's College, for instance, who turn out 100 per cent results in the IAS, IFS etc. with the students coming out of the colleges, for example, in Rajasthan and Punjab and see the difference in qualitative education. Surely, our Education Minister could see that the same qualitative education is given to everybody in this country. We have to realise that the time is not far off, no matter what Mr. Shastri will say, when India will have to build the atom bomb not because we believe in war, but because it is a deterrent. In a situation like that, I would like to know whether second-rate man-power would ever be able to accomplish this feat. Or, are we going to wait, allowing other countries to become stronger than us?

I would also like to censure the Government, joining hands with the Opposition, for the callous and the non-chalant way in which they have been imprisoning members of parliament. It reminds me of my boyhood days, when in the former States certain rulers were known to the imprisoning Praja Parishad members and the congress hierarchy from top to bottom yelled from housetops deprecating this. Yet, 20 years later, when we have more freedom and democracy has advanced, this same government is putting members of the opposition parties into jail, as if they were people of ordinary calibre. If they can treat the sovereign legislature like this, I doubt if their belief in democracy is genuine.

Coming to the question of no-alignment. I do not want to get entangled in the question whether we should be in one bloc or the other. I am going to ask my friends across one question: From the morning papers, I find that the Prime Minister is reported to have said that if Pakistan continue with their aggressive tactics against India, we would attack them.

An hon. Member: Why not?

Shri Karni Singhji: Yes; I would like him to do it. But my reading of the problem is that the Prime Minister has made that statement with his tongue in the cheek, because knows it perfectly well that if we attack Pakistan, immediately its elder brother, China, will swoop down on us and we will be in a dilemma. Let us face the situation. The more squarely we face the situation, the better it is for the country. Non-alignment is all very well if you have the strength. If you don't have the strength, wisdom lies in making friends with people who think in your way. I am quite sure that this complex of not attacking Pakistan, in spite of whatever the Prime Minister might say, is a sign of weakness. It is weakness because we are not prepared to come to grips with the situation. Prime Minister Nehru might have been pledged to non-alignment; it was perhaps necessary at that time. But we have to live with the Chinese and Pakistani menace for the next hundred years. Are we going to be afraid of Pakistan, because China is there or are we going to get ourselves strong enough? Let us take the hypothetical case: We attack Pakistan and China swoops on us. We have war on two fronts. Which country do you think will come to our help? I think the Prime Minister would be kind enough to answer that and enlighten the House.

Shri J. B. Kripalani (Amroha): He will tell you "Russia".

Shri Karni Singhji: I also wish to censure Government for their accepting money to fight elections from big business. This morning's paper tells something about Mr. Kirloskar, the President of the Federation of Indian Chambers of Commerce and Industry, who said that they will only support those individual members of the Congress Party "who can appreciate our point of view and champion our cause". I can understand their point of view, but I cannot understand how the Congress, which stands for socialism and talks

of big business being reactionaries, will accept this aid from them. It is a matter of shame and even now, two years in advance of the elections, I would like the Congress to say that they will not accept money from big business. My Congress friends may say that if they accept money, it will be without strings. But the corruption level in the country has reached such a stage that nobody can ever accept aid from anybody else without strings. (Interruptions).

Shri Thirumala Rao (Kakinada): Can we take money from ex-rulers who have joined the Congress?

Shri Karni Singhji: I am not speaking here as the Maharaja of Bikaner; I am speaking as Mr. Singh. I have been here for three terms and I am not bothered about what you say.

Shri Shashi Ranjan (Pupri): For others' statements, the Congress Party cannot be held responsible.

Shri Karni Singhji: I want a statement from the Congress Party that they will not accept money from big business in the next elections.

Very briefly I want to say something about the estate duty for armed forces and the police personnel killed in action and duty. I have been mainly responsible, ever since 1952, for fighting the battle of the soldiers and policemen who are killed in action against an enemy for being exempted from estate duty. I admit there are a lot of difficulties. When Shri Morarji Desai was Finance Minister in 1958 he showed great wisdom in exempting the army personnel from estate duty if they are killed while fighting an enemy. That time the question of exempting the police personnel did not arise with the same urgency. But today our police personnel are spread out on the vast borders of India defending them with their lives in the same way as the army is doing. I want to know from the Finance Minister whether he thinks the lives of police personnel any cheaper than those of the army

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people. Does he accept the fact that the army and the police, both of them, are brave Indians doing a fine job? I think it would behove the Government today to come up with just a gesture and exempt them from Estate Duty equating the army and the police.

Having taken the Congress Party to task, it is my unpleasant duty to take the Opposition parties to task also. Being an Independent Member, I think most of us can look at this controversial issue dispassionately, and if I am a little harsh to my friends in the Opposition more than what I have been to the Congress, I hope they will forgive me. (Interruption). The Congress Party is there because the people voted them so. The Congress Party is there because they won on a minority vote. The Opposition is here in such small numbers because they failed to unite when the country wanted them. The 1967 elections are only two years off. The man on the street today is asking a question. He asks: "If we do not vote for the Congress, whom do we vote for?" Are we prepared to supply them with an answer? Is the Opposition prepared to give them a united front? Cannot a democratic socialist Opposition emerge out of that on the basis of the two-party system which is necessary? My answer is "No", because everybody here wants to be the Prime Minister. In this august House I had the honour to sit for three terms. I have seen that the number of the Opposition remains static. I make a forecast that these figures may very well remain static—it may increase by one or two—and for ten years the Congress Party will rule. Then the Communist Party will come up, whether we like it or not. If you want to avoid that situation, it is better the Opposition put their house in order. I am not a believer at any stage in a coalition or nationalist government, because I can never forget that we in our country are essentially too obsessed about our own im-

portance. We are never prepared to co-operate and work together. Therefore, whichever party is in power it has to be a party which is homogeneous and strong enough to deliver the goods. It is for that very reason that I have been asking my friends in the Opposition, for God's sake unite and bring about an altogether new political party of the democratic socialist forces. The man on the street today is greatly bothered about hunger and poverty. They are not interested in your fancy manifestoes any more as was the case in the 1952 and 1957 elections. I am quite sure, if these problems continue in this country, the food situation gets worse, living standards remain static and the cost of living goes up, all your manifestoes will be good enough to paper the walls. The country needs, again, as I said, the Opposition parties to unite and bring about a merged new party. Alternatively, they stand to be censured as much as the Congress for allowing such situation to exist.

Mr. Deputy-Speaker, I should conclude by saying that I oppose the No-confidence Motion, and until such time as the Opposition is strong enough I as a citizen will cast my vote for the Congress because I believe Congress is the only united big party in the country as of today which can deliver the goods. When my friends in the Opposition will unite themselves and merge into a new party, I shall be delighted to vote for them because I feel the country needs a change. But I fear that situation is not coming about for another ten years.

I will just conclude by saying this much, that all these No-confidence Motions mean nothing until you can press it to a logical conclusion. The logical conclusion is to oust the party in power and form a government. If Shri Masani and his friends bring about a No-confidence Motion which appear to have the support of only 50 or 60 members, I repeat once again that it is like a little kitten trying to

fight a lion. This is not the way of achieving the end for which a No-Confidence is usually moved. If the Opposition want to do something, let them take this unification pledge here and now so that the man in the street will be prepared to vote for the Opposition and not be in a dilemma as to which of the five or six parties to vote for.

Sir, I hope that in the years to come we will achieve prosperity and self-sufficiency in every field, and right now I think it is the Congress Party which can deliver the goods.

श्री राधेसाल व्यास (उज्जैन) : उपाध्यक्ष महोदय, कुछ हमारे विरोधी दल के सदस्यों ने एक परिपाटी सी शुरू कर दी है कि प्रति वर्ष वह भविष्यवासी का प्रस्ताव लायें। भविष्यवासी के प्रस्ताव को रखने वाले माननीय मसानी साहब ने कहा कि साल भर पहले वह ऐसा समझते थे कि प्राज नई गवर्नमेंट है और इस को मौका देना चाहिए। बड़ी मेहरबानी की कि एक साल का मौका दिया। एक साल के अन्दर वह फिर भविष्यवासी का प्रस्ताव लाये।

अभी मेरे से पूर्व वक्ता महाराजा बीकानेर ने बतलाया कि भविष्यवासी का प्रस्ताव एक बड़े महत्त्व का प्रस्ताव होता है और लाने वाले की यह जिम्मेदारी होती है कि वह जिस समय भविष्यवासी का प्रस्ताव लाये तो उसकी शक्ति होनी चाहिए कि भविष्यवासी का प्रस्ताव पाम होते ही वह राष्ट्र की बागडोर को अपने हाथ में ले सके। मैं विरोधी दल के सदस्यों से यह पूछना चाहता हूँ कि मान लीजिये कि यह गवर्नमेंट हटती है तो विरोधी दल में से क्या कोई ऐसी पार्टी है जो कि शेष सभी विरोधी दलों का विश्वास प्राप्त कर सकती है और शासन कार्य सुचारु रूप से चला सकती है? मैं ऐसा मानता हूँ कि स्वतन्त्र पार्टी को कम्युनिस्ट पार्टी, पी० ए० पी० या दूसरी पार्टियों का समर्थन प्राप्त नहीं हो सकता। इसी तरह अगर कम्युनिस्ट

गवर्नमेंट बनाती है तो दूसरी बाकी पार्टियों, एक, बाघ को छोड़ कर, कोई उसका समर्थन नहीं कर सकता।

एक ऐसे समय में जब कि हमारे सीमा-क्षेत्र पर पहले से चीन का आक्रमण मौजूद है और अभी पाकिस्तान ने कच्छ का समझौता करने के बाद आक्रमण किया है और तीसरे देश के अन्दर जलवृष्टि न होने से जो खाद्यान्न की स्थिति का निर्माण हो गया है और एक भयंकर स्थिति पैदा होने जा रही है, ऐसे समय में हमारे विरोधी दल के भाई भविष्यवासी के प्रस्ताव को लायें और देश में स्थिति जो बिगड़ती जा रही हो उसको हल करने में मदद देने के बजाय बातावरण को और बिगाड़ें इससे ज्यादा देश के लिए धातक और कोई चीज नहीं हो सकती है।

श्रीमती रेणु चक्रवर्ती ने अभी पाकिस्तान ने जो हमला किया है उसके बारे में उन्होंने बतलाया लेकिन मैं उनसे पूछना चाहता हूँ कि उन्होंने चीन का नाम क्यों नहीं लिया जब पहले से वह यहाँ आ गये थे? कारण स्पष्ट है। उन से उनकी मित्रता, मेलजोल है और उसकी विचारधारा से वे हमेशा सहमत रही हैं, अन्दरूनी उनके लिए रेणु चक्रवर्ती जी को सहानुभूति है। मैं यह पूछना चाहता हूँ कि ऐसा कौन सा कारण हुआ कि इस साल भर के अन्दर ही उनको भविष्यवासी के लिये गुआइगु मिली? एक तो कहा जाता है कि खाद्य समस्या खराब हो गई और ऊपर से गोलियाँ चलनी हैं। कोल्हापुर में चली, बिहार में चली। तोड़-फोड़ अगर हुई तो हमारी पार्टी को क्यों कंईम करते हो? उन्होंने कहा कि गांधी जी ने सन् 1942 में आन्दोलन शुरू किया था तो उसके बाद क्या तोड़ फोड़ नहीं हुई थी? क्या कांग्रेस उसके लिए जिम्मेदार है और अगर कांग्रेस जिम्मेदार नहीं है तो उसी तरीके से हमारी पार्टी भी जिम्मेदार नहीं कही जा सकती है। महात्मा गांधी का नाम उन्होंने

[श्री राधेलाल व्यास]

लिया लेकिन मैं उनसे पूछना चाहता हूँ कि क्या यह सत्य नहीं है कि भले ही देश में किसी बड़े से बड़े देशभक्त ने यहां पर अहिंसात्मक कार्यवाही की है तो गांधी जी सब से पहले आदमी होते थे जो कि उस हिंसात्मक कार्यवाही के प्रति अपना विरोध प्रकट करते थे और उसकी भर्त्सना करते थे? आज कोल्हापुर में 70 दुकानें लूटी जायें, 10 दुकानों को धाग लगाई जाये तो मैं पूछना चाहता हूँ कि विरोधी दल के क्या किमी एक भी सदस्य ने उस की भर्त्सना की?

श्री जी० भ० कृपालानी : क्या कांग्रेस वालों ने उसकी भर्त्सना की ?

श्री राधेलाल व्यास : कांग्रेस वाले क्या भर्त्सना करेंगे?

श्री सरजू पाण्डेय (रसड़ा) : दक्षिण भारत में जो लैंग्वैज ईश्यू पर तोड़ फोड़ हुई उस पर आपने क्या किया?

श्री राधेलाल व्यास : अपोजीशन वालों की यह धादत ब तरीका रहा है और अभी भी वह उसको बदल नहीं रहे हैं। हमने उनके एक, एक शब्द को बड़ी शान्ति से सुना, जितनी भी गन्दी में गन्दी बातें कही जा सकती थीं उन सबको धैर्यपूर्वक बर्दाश्त किया लेकिन जब हमारी तरफ से कोई बोलना चाहता है तो बीच में गड़बड़ी करते हैं। यह बन्द होना चाहिए और उनमें सहन करने की ब दूसरों की बात सुनने की शक्ति व आदत होनी चाहिए।

एक मामनीय सदस्य : बन्द हो गया।

15 hrs.

श्री राधेलाल व्यास : मैं आपसे यह निवेदन करना चाहता हूँ कि यह जो खाद्य समस्या को लेकर कहा जाता है तो यह कोई गवर्नमेंट की पैदा की हुई नहीं है और यह गवर्नमेंट की पालिसी का परिणाम नहीं है। अगर देश में आज बड़ी से बड़ी स्टेट में,

मध्य प्रदेश में जहां अनाज काफी होता है वहां भी वर्षा नहीं है, बिहार में नहीं है, उत्तर प्रदेश में नहीं है, राजस्थान में नहीं है, दक्षिण में हमारे मैसूर के मित्र कहते हैं कि वहां नहीं है और आन्ध्र में नहीं है तो यह कोई मनुष्य की बनाई हुई नहीं है, यह कोई राज्य की पालिसी की वजह से नहीं हुई है। यह एक विकट समस्या है। आज हम को कुछ बूंदे दीख रही हैं और कुछ पानी के आसार नजर आ रहे हैं। अच्छा हो कि पानी बरस जाये। अगर पानी न बरसा, तो खाना तो दरकिनार, पीने का पानी मिलना भी दुश्वार हो जायेगा, लाखों मवेशी मर जायेंगे। ऐसी समस्या देश के सामने आने वाली है। हमें उस समस्या का मुकाबला करना है। अगर हम सब मिल कर उस के बारे में विचार करेंगे, तभी वह समस्या हल हो सकती है। लोगों को यह कह कर उभाड़ने से कोई समस्या हल नहीं होने वाली है कि अनाज नहीं मिल रहा है। अनाज कहा से मिलेगा? जितना अनाज गये साल आया, उतना कभी अमरीका से नहीं आया था, लेकिन फिर भी स्थिति बिगड़ रही है। हम सब को मिल कर उस पर विचार करना चाहिए और उसको सुधारने का उपाय सोचना चाहिये। केवल डिमास्ट्रेशन करने या गवर्नमेंट को कन्डेम करने से यह बुराई हल नहीं होने वाली है। अगर विरोधी दल और कांग्रेस मिल कर, परस्पर विचार कर के, लोगों को सही ढंग से और सहयोग में काम करने और शांति में रहने की चेतना और प्रेरणा नहीं देंगे, तो स्थिति को कोई भी काबू में नहीं रख सकता है, चाहे कांग्रेस गवर्नमेंट हो और चाहे कोई और सरकार यहां पर बिठा दी जाये। यह गम्भीर प्रश्न है। इस सम्बन्ध में हम सब को मिलकर काम करने की जरूरत है। यह समस्या बड़ी विकट हो सकती है।

इस लिए ऐसे समय में अविश्वास का वातावरण पैदा करने, लोगों की भावनाओं को उभाड़ने, अशांति पैदा करने और जगह-जगह तोड़-फोड़ की कार्यवाहियां करने से बाज्राने की जरूरत है। मैं समझता हूँ कि ऐसे समय में बड़ी शांति से और बड़ी गम्भीरता से काम करने की जरूरत है।

श्री मसानी की धोर से यह भी कहा गया है कि हमारी सीमा पर खतरा है। मैं पूछना चाहता हूँ कि अगर हमारी सीमा पर खतरा है, तो क्या इस गवर्नमेंट ने साहस से काम नहीं लिया, क्या उस ने दृढ़ता के साथ स्थिति का मुकाबला नहीं किया, पिछले सालों में गवर्नमेंट की जो पालिसी रही है, क्या उस से कुछ कदम आगे बढ़ कर उस ने हिम्मत नहीं दिखाई है।

श्री श्रींकार लाल बरबा : दो मील पीछे भाग गए।

श्री राधेलाल ब्यास : मेरे मित्र इस तरह की बात करते हैं। लेकिन जब मीका आयेगा, तब मानूँ नहीं, वे कहां भागेंगे। शायद दीखेंगे भी नहीं। वे यहां पार्लियामेंट में बड़ी बड़ी बातें करते हैं, लेकिन अगर उन में हिम्मत है, तो वे जायें, और पाकिस्तान के इलाके में घुमें, जिस तरह से पाकिस्तान के रेडर्स आये हैं? वे भी वहां पर घुमपैठ क्यों नहीं करते हैं?

एक माननीय सदस्य : क्या सरकार जाने देगी ?

श्री राधेलाल ब्यास : सरकार उन को भेजेगी।

श्री हुकम चन्द कछवाय (देवास) : यह सरकार की जिम्मेदारी है।

श्री राधेलाल ब्यास : यहाँ पर यह कहा गया है कि हम को ऐसे समय में मित्रों की

तलाश करने चाहिए और देखना चाहिए कि कौन हमारी मदद कर सकता है। माननीय सदस्य के कहने का स्पष्ट भाव यह है कि हमें अमरीका से दोगुनी करने और उस से ज्यादा मदद लेने की जरूरत है। मैं बताना चाहता हूँ कि हम अमरीका के दोस्त हैं। अमरीका हमारा दुश्मन नहीं है। उस ने हमारी मदद की है और उस के लिए हम उस के आभारी हैं। हम उस से मित्रता रखेंगे, लेकिन साथ ही हम दूसरे देशों से भी मित्रता रखना चाहते हैं। दूसरे देशों ने भी हमारी मदद की है। हम इस पालिसी को नहीं छोड़ना चाहते हैं। माननीय सदस्य ने इनडायरेक्टली इस तरह इशारा किया कि हम को नान-एलाइनमेंट की पालिसी को छोड़ देना चाहिये और चूंकि अमरीका हमारी मदद कर रहा है, इस लिए हम उस के पिटटू और पिछलगू बने रहें। लेकिन हम ऐसा नहीं कर सकते हैं।

इस सम्बन्ध में हमें यह याद रखना चाहिए कि दुश्मनों से मुकाबला करने हथियारों से नहीं हुआ करता है। यह ठीक है कि हथियार जरूरी होते हैं, लेकिन हथियारों के द्वारा ही कोई जीत मके, यह यह संभव नहीं है।

श्री हुकम चन्द कछवाय : तालियों से मुकाबला होता है।

उपाध्यक्ष महोदय : प्राइंग, प्राइंग।

श्री राधेलाल ब्यास : उपाध्यक्ष महोदय, ये प्रादन मे लाचार है।

इस बारे में तुलसीदास जी ने कहा है, मैं उस को प्राप के सामने रखना चाहता हूँ। जिस समय रावण और राम का युद्ध हो रहा था और रावण अपने रथ पर सज कर और हर प्रकार के हथियार लेकर प्राया

[श्री राधेलाल व्यास]

था, तो उस समय विभीषण को बड़ी चिन्ता हुई— जैसे कि इस समय हमारे मित्रों को हो रही है— कि आप कैसे अपनी रक्षा करेंगे, क्योंकि आप के पास तो रथ भी नहीं है, आप के शरीर पर और पैरों में रक्षा करने के लिये कवच वगैरह भी नहीं है । तुलसीदास जी के शब्दों में

“रावन् रथी विरथ रघुबीरा ।
देखि विभीषण भयेउ प्रधीरा ॥
अधिक प्रीति मन भा संदेहा ।
बंदि चरन कह सहित सनेहा ॥”

विभीषण ने कहा था :

“नाथ न रथ नहि तन पद वाना ।
केहि विधि जितब बीर बलवाना ॥”

इस के उत्तर में राम जी ने कहा :

“सुनहु सखा कह कृपानिधाना ।
जेहि जय होइ सो स्पंदन धाना ॥”

जिस से जय होती है, वह रथ दूसरा ही है ।

“सौरज धीरज तेहि रथ चाका ।
सत्य सोल दृढ़ ध्वजा पताका ॥”

शौर्य और धैर्य उस रथ के पहिये हैं ।

मैं समझता हूँ कि अगर हिन्दुस्तान में शौर्य और धैर्य है— यह कोई कांग्रेस पार्टी का सवाल नहीं है —, तो हम जीत सकते हैं। आज कोई भी, यह नहीं कह सकता है कि हमारे देश में उन की कमी है। पिछली दफ़ा जिस समय चाइना ने हमारे देश पर हमला किया था, उस समय हिन्दुस्तान ने बता दिया था कि हिन्दुस्तान में शौर्य और धैर्य है। इस अवस्था में में पाकिस्तान या चाइना क्या, अगर वे दोनों मिल भी जायें, तो भी वे हिन्दुस्तान को नहीं हरा सकते ।

हमारे मित्र कहेंगे कि हमारी फ़ौजें पीछे क्यों हटी थीं। मैं उन को बताना चाहता हूँ कि जिस समय जर्मनी ने पहले पोलैंड पर और फिर फ्रांस पर, बैलजियम और हालैंड पर हमला किया, तो इंग्लैंड को दो साल तक पीछे हटना पड़ा था । लेकिन उस में शौर्य और धैर्य था, जिस के कारण अन्त में विजय उस की हुई । चाहे हम कहीं पीछे हटे होंगे, लेकिन यह निश्चित बात है कि अगर हममें शौर्य, धैर्य, दृढ़ता, सत्य और शील है, तो हिन्दुस्तान को न पाकिस्तान हरा सकता है और न चीन हरा सकता है ।

श्री श्रींकार लाल बोरवा : सत्रह साल से पीछे हट रहे हैं ।

श्री राधेलाल व्यास : तुलसीदास जी ने आगे कहा है :

“बल विवेक दम परहित धोरे ।
छमा कृपा समता रजु जोरे ॥
ईस भजनु सारथी सुजाना ।
बिरनी चर्म मंतोष कृपाना ।
दान परमु बुद्धि सक्ति प्रबंडा ।
बर बिधान कठिन को दंडा ॥
धमन धबल मन वोन समाना ।
सम जम नियम सिलीमुख नाना ॥
कवच अभेद विप्र गुर पूजा ।
एहि सम बिजय उपाय न दूजा ॥
सखा धर्म अस रथ जाके ।
जीतन कहं न कतहुं रिपु ताके ।
महा ध्रजय संसार रिपु, जीतिसकइ सोबीर ।
जाके अस रथ होइ दृढ़, सुनहु सखा मतिधीर ॥”

श्री कपूर सिंह (लुधियाना) : तुलसी पर दया कीजिये ।

श्री राधेलाल व्यास : माननीय सदस्य को अपने पर दया करनी चाहिए—उन

को धरने पर दया धानी चाहिए कि ऐसे समय में उन को मज़ाक मूझता है। हमारे मित्र धीर भी न मालूम किन किन बातों में साथ देने वाले हैं। धभी धनधान होने वाला है।

श्री श्रीकार लाल बेरबा : जल कर मरने वाले हैं।

श्री राधेसाल व्यास : मैं निवेदन करना चाहता हूँ कि हिन्दुस्तान को धरने बल पर धरोसा होना चाहिए, धरने धर को देखना चाहिये। ऐसे समय में, जब कि दुश्मन दरवाजे पर खड़ा है, हमारे विरोधी मित्र कांग्रेस को कमजोर बनायें, गवर्नमेंट को कमजोर बनायें, देश में धशांति धीर गड़बड़ फैलायें, इस से वे धरने देश की मदद करने के बाजाये देश के शत्रुधों की शक्ति को बढ़ायेंगे, उन को शक्तिशाली बनायेंगे धीर उन के हाथ मजबूत करेंगे। इस लिए देश की धाजादी का तकाजा है कि उन को ऐसे कदम से बाज धाना चाहिये।

इस बहस में चन्द धीर भी बातें कही गई हैं। श्री मसानी ने फूड प्राबलम के बारे में कहा कि हम को पंद्रह साल इस बात का फ़िसला करने में लग गए कि हमारे लिए फ़ार्मोसा का बीज धरछा र गा या मैक्सिको का। मैं निवेदन करना चाहता हूँ कि पिछले पंद्रह साल में जो कुछ भी हो सकता था, वह गवर्नमेंट ने किया है। उस ने सब स्टेट गवर्नमेंट्स की सलाह से, विशेषज्ञों की सलाह से काम किया है। उस ने करोड़ों रुपये कृषि पर खर्च किये हैं, लेकिन दुर्भाग्य है कि धभी तक वह समस्या हल नहीं हो पाई है धीर हमारे प्रयत्नों के जो परिणाम हमारे सामने धाने चाहिए थे, वे नहीं धाए हैं। लेकिन इस के लिए किसी को दोष देना मुनासिब मालूम नहीं होता

है। इस गवर्नमेंट ने कम्युनिटी डेवलपमेंट प्रोग्राम इसी लिए शुरू किया कि देश का कृषि उत्पादन बढ़े, किसानों की धाय बढ़े। उस ने नई नई प्राजेक्ट्स, इरिगेशन की प्राजेक्ट्स, बिजली की प्राजेक्ट्स, फर्टिलाइजर फ़ैक्टरीज, प्रारम्भ की। बैज्ञानिक ङग से कृषि करने के लिए किसानों को जो साधन जुटाए जाने चाहिए थे, उसने बहुत कुछ जुटाए। लेकिन हमें यह भी नहीं भूलना चाहिए कि हमारे सीमित साधन हैं धीर हम हर प्रकार से पिछड़े हुए हैं। धभी सब क्षेत्रों में हमने विकास करना है। पंच-वर्षीय योजनायें भी हमने इसीलिए शुरू की हैं। हम धरने सीमित साधनों से ही काम करते हैं। मिल-देशों से जितनी मदद हमें मिल सकती है, वह हम लेने की कोशिश करते हैं धीर रात दिन देश में कृषि की प्रगति के लिए प्रयत्न करते हैं। इसलिए गवर्नमेंट को इस बारे में दोष देना मुनासिब नहीं मालूम होता है। इस बारे में जो कुछ भी हो सकता है, वह किया जा रहा है।

मैं यह भी निवेदन करना चाहता हूँ कि हर समय एक भी फूड पालिसी नहीं चल सकती है। माननीय मदम्य ने किदवई साहब का नाम लिया धीर कहा कि उन्होंने डीकट्रोल किया था। मैं समझता हूँ कि धगर धाज किदवई साहब होते, तो धाज वह उस पालिसी पर न चलते। फूड पालिसी में ध्रापको बार बार परिवर्तन करना होगा। ध्रापको देखना होगा कि जैसी परिस्थिति है, उसके धनुसार ही इस पालिसी को कैसे ढाना जा सकता है। एक पालिसी कभी चल नहीं सकती है। फूड पालिसी के बारे में यह बात निश्चित है कि समय समय पर ध्रापको इस पर विचार करना होगा धीर जब कभी जरूरत महसूस हो उसमें परिवर्तन करना होगा। ध्राप जो कुछ भी पिछले एक दो साल से कर रहे हैं।

श्री श्रीकार लाल बेरबा : गलत कर रहे हैं।

श्री राधेलाल व्यास : बिल्कुल ठीक रास्ते पर हम जा रहे हैं। एक तरफ हमारे मित्र अपोजीशन पार्टीज के हैं जो कहते हैं कि कंट्रोल नहीं होना चाहिए और दूसरी तरफ दूसरे मित्र अपोजीशन पार्टीज ही के हैं जो कहते हैं कि पूरा कंट्रोल होना चाहिये, पूरा राशनिंग होना चाहिये, मोनोपोली प्राबयोरमेंट होना चाहिये सारे देश में। मैं कहना चाहता हूँ कि अपोजीशन पार्टीज वाले जो हैं उनको तो पहले उनके बीच जो मतभेद है, उसको मिटा लेना चाहिये और उसको मिटाने के बाद ही कांग्रेस को कहना चाहिये कि वह गलत है या सही। कांग्रेस बीच का रास्ता निकालती है। पूरा कंट्रोल करने के बजाय जितना जरूरी हो, उतना कंट्रोल वह करती है। इनफार्मल राशनिंग भी उसने किया है। इनफार्मल राशनिंग के बजाय अगर स्टैचुटरी राशनिंग शहरों में कर दिया जाए तो इसका अर्थ यह हो जाता है कि उतना घनाज मुहैया करने की जिम्मेदारी सरकार की हो जानी है। सरकार को अपना स्टॉक देख कर ही ऐसा करना पड़ता है।

मसानी साहब ने मध्य प्रदेश के बारे में एक बात कही जिस को सुन कर मुझे बड़ा दुख हुआ। उन्होंने बहुत ही गलत बात कही है। मैं उसका प्रतिकार करता हूँ, उसका प्रतिरोध करता हूँ। उन्होंने यह कहा है कि मध्य प्रदेश गवर्नमेंट मुनाफाखोरी करती है उस में जो कोर्स घेन वह दूसरे प्रदेशों को बेचती है। उन्होंने कहा है कि मध्य प्रदेश सरकार ने चालीस प्रतिशत गुनाफा उस में कमाया है। मैं उनकी इस स्टेटमेंट को बेलेज करता हूँ। मध्य प्रदेश गवर्नमेंट पहले तो कोर्स प्रेंज में कोई व्यापार ही नहीं करती है...

श्री पु० र० पटेल: मध्य प्रदेश गवर्नमेंट ने प्राफिट लिया है।

श्री राधेलाल व्यास : इस साइड के कुछ मित्र और उन साइड के भी कुछ महाराष्ट्र

के मित्र हमारे साथ नाराज हैं। लेकिन मैं यह बतलाना चाहता हूँ कि मध्य प्रदेश गवर्नमेंट ने कोई प्राफिट उस में नहीं लिया। जो वे कहते हैं गलत है। यहां फूड मिनिस्टर साहब बैठे हुए हैं और मैं चाहता हूँ कि वे बतायें कि क्या यह सही नहीं है कि मध्य प्रदेश में से उन्होंने माटे चार लाख टन चावल बाला वाला खरीदा है और स्टेट गवर्नमेंट बीच में नहीं घ्राई है। इन्होंने ही पैसा दिया है और इन्होंने ही वाला वाला व्यापारियों और उत्पादकों से खरीदा है और खरीद कर महाराष्ट्र और गुजरात को दिया है। हमारे मसानी साहब ने कोर्स प्रेंज की बात की है। मध्य प्रदेश गवर्नमेंट इन में डील नहीं करती है। वहां पर कोई प्राबयोरमेंट कोर्स प्रेंज का नहीं होता है। जहां तक गेहूँ का सवाल है गेहूँ में हम खुद डिफिसिट हैं, हम खुद दूसरों पर इसके लिए निर्भर करते हैं। जो मध्य प्रदेश साढ़े चार लाख टन पर एक पैसा भी मुनाफे का नहीं लेती है उसके लिए यह कहना कि वह मुनाफाखोरी करती है, बहुत बड़ा अन्याय है, बहुत ही संगीन इल्जाम है और मैं उसका पूरी शक्ति के साथ विरोध करता हूँ। यह इल्जाम बिल्कुल झूठ है, गलत है, निराधार है। मेरे मित्रों का नाराजगी हो सकती है। वे मालदार हैं। बम्बई और अहमदाबाद में करोड़पति काफी रहते हैं। वे चाहते हैं कि मध्य प्रदेश बढ़िया गेहूँ उनके यहां देता रहे और खुद वे कैश क्रॉप्स बोते रहें। उनको क्या मालूम कि हमारे यहां इन प्रेंज के बाहर जाने पर रोक क्यों लगी है? मैं उनको बतलाना चाहता हूँ कि हमारे यहां अस्सी रुपये किबंटल से कम के भाव पर कहीं गेहूँ नहीं मिलता है। हमारे बड़े साहब यहां बैठे हुए हैं, उन से घाप इस बात को पूछ सकते हैं। यह स्थिति तब है जब रोक लगाई गई है। अगर मध्य प्रदेश से खुला गेहूँ बम्बई और अहमदाबाद आदि गया होता तो शायद हमारे यहां गेहूँ भावेवाले को मिलना भी मुश्किल हो जाता। हमारे यहां गरीबी है।

उनके यहाँ जैसे लॉग मालदार है, वैसे हमारे यहाँ नहीं है। गरीबों के हित में अगर वहाँ की गवर्नमेंट कोई प्रतिबन्ध लगाती है तो वह ठीक ही लगती है। दूसरे प्रदेश हैं जहाँ में आप खरीद सकते हैं। आप तो कौश क्रॉप्स बोना चाहते हैं, तम्बाकू, मूंगफली आदि बोना चाहते हैं और चाहते हैं कि हमारे यहाँ का किसान गेहूँ और चावल ही बोना रहे। यह कहाँ तक न्यायोचित है। उनको भी गेहूँ, चना, जौ, बाजरा आदि बोना चाहिये बजाय इसके कि कौश क्रॉप्स ही वे बोते रहें। जब तक कौश क्रॉप कंट्रोल आर्डर आप लागू नहीं करेंगे और जितनी आपकी घनाज की जरूरत है, ज्यादा से ज्यादा उम हद तक पैदा करने की कोशिश नहीं करेंगे, तब तक यह जो फूड प्रॉब्लम है यह सॉल्व नहीं होगा। केवल एक या दो या तीन प्रदेशों के भरोसे आप बड़े नहीं रह सकते हैं। अगर आप चाहें कि मध्य प्रदेश, उड़ीसा, आंध्र में पैदा हुए अन्न पर सारा देश जिन्दा रहे तो वह जिन्दा नहीं रह सकता है। हर राज्य को प्रयत्न करना होगा कि वहाँ ज्यादा से ज्यादा अन्न पैदा हो और उनकी आवश्यकताओं की पूर्ति जहाँ तक हो सके, उनके ही यहाँ उत्पादित अन्न से हो। कौश क्रॉप्स कम बाँये और अगर किसान नहीं मानता है तो क्रॉप कंट्रोल आर्डर लागू करना चाहिये और इंटेसिव कल्टीवेशन से अपने राज्य को आत्म-निर्भर बनाने की कोशिश करनी चाहिये। तभी फूड पालिसी सफ़ल होगी। इस तरह के अविश्वास के प्रस्तावों के द्वारा फूड प्रॉब्लम को कभी सॉल्व आप नहीं कर सकते हैं।

श्री राम सहैया पाण्डेय (गुना) :
उपाध्यक्ष महोदय, अविश्वास का प्रस्ताव जो श्री मसानी ने यहाँ पर उपस्थित किया है और उस पर तिस प्रकार उन्होंने देश की आर्थिक स्थिति की समीक्षा की है, उससे ऐसा आभास होता है कि उन्हें बड़ी निराशा है और निराशा ही नहीं अपितु अंधकार ही अंधकार उनके सामने छाया हुआ है और इस

अंधकार में कोई स्वर्णिम रेखा उनके सामने नहीं है, उनको दिखाई नहीं देती है।

उन्होंने हमारे प्लान का, हमारी योजना का, हमारे उत्पादन का, हमारी विदेशी मुद्रा का, हमारी खाद्य नीति का, हमारे खाद्य उत्पादन का जो चित्र उपस्थित किया है उसकी ओर मैं चूक मसानी जी इस समय यहाँ नहीं हैं और श्री दांडेकर जोकि यहाँ बैठे हुए हैं, का ध्यान आकर्षित करना चाहता हूँ। आपने एक बार नहीं, न जाने कितनी बार इसी सदन में विदेशी मुद्रा के सम्बन्ध में कहा है, विदेशों में व्यापारी यहाँ आयें, उनके सम्बन्ध में कहा है, फारेन कैपिटल यहाँ आयें, इसके सम्बन्ध में न जाने कितनी बार कहा है और इसकी वकालत की है। जिस प्रकार का आपने निराशापूर्ण चित्र देश के सामने उपस्थित किया है इस अविश्वास के प्रस्ताव के माध्यम से क्या यह उस साहूकारी के पक्ष में जाएगा जिस साहूकारी की आप वकालत करते हैं या उसके विरुद्ध जायेगा ? हम आज भी विदेशों में क्रेडिट लेते हैं आज भी विदेशों से हमें पैसा मिलता है उद्योगों के वृद्धिकरण के लिए, क्या यह चित्र उसके पक्ष में जाएगा। आपने यह भी कहा है कि हमारी विदेशी मुद्रा और हमारा उत्पादन सब समाप्त हो गया है। आप इसको एक साधारण जो व्यापार का मित्रांत है, उस पर कम। मार्केट में अगर कोई यह कहने लगे कि हमारे पाम पैसा भी नहीं है, उत्पादन भी नहीं है, नियोजन भी नहीं है, आयोजन भी नहीं है, खाद्यान्न भी नहीं है और इन तमाम अक्षमफलताओं को श्रेणीबद्ध रूप में बयान करने के बाद किसी बैंक के पाम जा कर क्रेडिट वह मांगें इसलिए कि उसे अपने व्यापार को रिहैबिलिटेट करना है तो क्या वह बैंक उसको कर्जा देगा ! इस बात को आप भूल गये कि आपकी यह स्वीच अन्तर्राष्ट्रीय जगत में, तमाम स्वतंत्र देशों में, तमाम ऐसी इंस्टीट्यूट्स में जहाँ से हमें मदद मिलती है, जहाँ

[श्री राम महाय पाण्डेय]

से हम पैसा लाते हैं और जहां हमारी साहकारी आज भी एस्टेबलिश्ड है, आज भी कायम है, कोट की जाएगी, हमारे मसानी साहब का नाम लिया जाएगा। क्या इसका बुरा प्रभाव नहीं पड़ेगा

एक माननीय सदस्य : कोई धमर नहीं होगा।

श्री राम महाय पाण्डेय : देखने की बात तो यह है कि जैसी स्थिति उन्होंने प्रतिश्वास प्रस्ताव के माध्यम से इस देश के सामने रखी है, वह स्थिति क्या सचमुच वैसी ही है? सच बात तो यह है कि वह वैसी नहीं है। उनका नाम बिलट में आ गया इस वास्ते उनको इस प्रतिश्वास के प्रस्ताव को रखने की अनुमति मिल गई। बहुत से दलों ने और बहुत से माननीय सदस्यों ने प्रतिश्वास का प्रस्ताव रखा था लेकिन चूकि बिलट में उनका नाम निकल गया इसलिए उन्होंने इसको यहां पेश किया। लेकिन जो चित्र उन्होंने उपस्थित किया है उससे मैं समझता हूँ कि उन्होंने अपनी ही साहकारी को अपनी ही कुल्हाड़ी से काटा है। अन्तर्राष्ट्रीय जगत के सामने जो विषम चित्र उन्होंने उपस्थित किया है जिस में सिवाय निराशा और भ्रष्टाचार के और कुछ नहीं है उस में वह कैसे यह आशा करते हैं कि प्राइवेट एंटरप्राइज, फ्री एंटरप्राइज बाहर से यहां आए, यहां आ कर कैपिटल इनवैस्ट करे? अपने इस सिद्धांत को, अपनी इस बात को वह कैसे चरितार्थ करेंगे? मैं पूछना चाहता हूँ कि क्या इस तरह की बातें कहना यह साबित नहीं करता है कि उनके दिमाग का दिवाला निकल गया है, वह दिवाली तौर पर बैकस्ट हो गए हैं और अपने पांव पर खुद कुल्हाड़ी मार रहे हैं? क्या इस तरह से बदनामी करना अच्छा है, उचित है? मैं यही कह सकता हूँ कि भगवान उनको सद्बुद्धि प्रदान करे। उनको चाहिये था कि देश की स्थिति की वह स्वस्थ और स्वच्छ

भाव से समीक्षा करते। लेकिन वह इस सब को भूल गए।

हम योजना के माध्यम से आगे बढ़ना चाहते हैं और अन्तर्गतवा जो साधारण आदमी हैं, जो कामन मैन हैं समाज का, उसकी स्थिति को सामने रखते हुए अपनी योजना के लिए साधन जुटा कर मुधारना चाहते हैं, उत्पादन बढ़ाना चाहते हैं। मसानी जी ने कहा कि एक योजना पूरी हुई, दूसरी पूरी हुई, तीसरी पूरी होने को है लेकिन खाद्य उत्पादन नहीं बढ़ा है। तृतीय योजना के अन्त में खाद्य उत्पादन सी मिलियन टन होना चाहिये था लेकिन हमने सी मिलियन टन अनाज पैदा करके नहीं दिखाया। लेकिन इस संदर्भ में वह एक बात को भूल गए कि चीनी आक्रमण हम पर हो गया और डिफेंस पर, प्रतिरक्षा पर हमको दो सी करोड़ के बजाय आठ सी करोड़ रुपया व्यय करना पड़ गया। इसके लिए टैक्स लगाये गए हैं। जब राष्ट्र रक्षा के लिए टैक्स लगाये जाते हैं तो बड़े तीखे शब्दों में, फ्री एंटरप्राइज के नाम पर वह हमारी आलोचना करते हैं और आलोचना करते हैं हमारे बिल मंत्री की, हमारी सरकार की। ऐसा करते समय वह यह भूल जाते हैं कि देश की रक्षा सर्वोच्च है, देश की रक्षा करना प्रत्येक भारतीय का सर्व प्रथम कर्त्तव्य है। इस कर्त्तव्य को, इस फर्ज को पूरा करने के लिए अगर हम साधारण जनता के पास जाते हैं और टैक्स लगाते हैं, तो उसका भी यह विरोध करते हैं।

इस के बाद इस बात को भी लोग भूल जाते हैं कि आखिर योजना के ही माध्यम से हम आगे बढ़ सकते हैं। ऐसी परिस्थिति में योजना में जो भी हमारे साधन हैं उन को बटोर कर के, उन का सन्तुलन कर के, उन को अलग अलग विभागों में बांट कर के ही हम आगे बढ़ सकते हैं। हमें इस को कटने में कोई संकोच नहीं है

श्रीर. न हम में इस के लिए कोई क्षमायाचना की भावना है कि हमारे यहां घनाज कम हुआ है। 100 मिलियन टन भ्रगर होना चाहिये था तो केवल 88 मिलियन टन हुआ है। यह जो 12 मिलियन टन का शार्टफाल है उस से घनाज के भाव बढ़ेंगे। उसके भाव बढ़े भी हैं। हमारे यहां घनाज की कमी भी है, लेकिन जिस प्रकार से राजनैतिक रंग दे कर मनोवैज्ञानिक दृष्टि से इस कमी को रक्खा जाता है उस से लोगों में थोड़ी सी चिन्ता होती है, उन में होईंग होनी है। मैं आपका ध्यान धाकपित करना चाहता हूं कि यदि हम थोड़ा सा संयम से अपने धाकड़ों को देखते हुए, जो भी हमारे साधन हैं उनको धामे बढ़ाते हुए एक मनोवैज्ञानिक ढंग का प्रभाव लोगों पर डालने की कोशिश न करें कि हमारे यहां घनाज की कमी है तो मैं समझता हूं कि यह बड़ा भारी काम हम इस राष्ट्र के हित के लिए कर सकेंगे। भ्रगर ऐसा किया जायेगा तो धाज जो मनोविज्ञान चल रहा है उस में अन्तर धायेगा और जो धादमी धाज खाने के लिए इकट्ठा कर के रखना चाहता है वह शायद नहीं रखेगा।

हमारे साम्यवादियों का एक अजीब नारा है। वह माथी कृषकों के बीच में जा कर कहते हैं कि तुम्हें गवर्नमेंट अछी कीमत नहीं देती है और उसके बाद शहरों में धाते हैं तो यह नारा लगाते हैं कि धरे धाई, मजदूरो, देखो, तुम्हारा महंगाई धता बढ़ना चाहिये क्योंकि खाने की और दूसरी चीजों के दाम कितने बढ़ गये हैं। तुम से बहुत ज्यादा पैसा लिया जाता है। उन को हड़ताल के लिये उकसाया जाता है। एक तरफ तो किसान को इसलिये उकसाया कि उस को लाभदायक मूल्य नहीं मिल रहे हैं और दूसरी तरफ शहर के लोगों को उकसाना कि खाने की इसेब बहुत बढ़

गई है इस लिये तुम हड़ताल करो। यह जो इन्द्रात्मक विचार है, जो एडयन्व है वह हमारे आर्थिक आयोजन में बाधा पहुंचाता है।

धब धाती है धविश्वास प्रस्ताव की बात। भ्रगर धाज की धान्तरिक और बाह्य स्थिति को मामने रक्खा जाता तो बहुत सम्भव है कि यह प्रस्ताव भी मसानी न रखते। धाज जब सीमाओं पर चारों ओर धाक्रमण हो रहा है, एक तरफ चीन है, दूसरी तरफ पाकिस्तान है, तब इस प्रकार का प्रस्ताव धाया है। हमने कंजर-कोट के सन्दर्भ में एक समझौता किया। उस समझौते की यहां पर बड़ी धानोचना की गई। हम ने इस बात को ध्यान में रखते हुए समझौता किया, इस भावना को धात्मसात् करते हुए समझौता किया कि जितनी हमारी रेखायें हैं सीमा की उन पर शान्ति स्थापित होगी। लेकिन यहां उस की बड़ी भारी धालोचना की गई, शायद धविश्वास प्रस्ताव में भी वह बात धायेगी। लेकिन मैं एक बात की और सदन का ध्यान धाकपित करना चाहता हूं कि यहां पर विरोधी दलों के सदस्यों की संख्या 133 है, लेकिन कच्छ के मामले में पानी पी पी कर कोसने के बाद जिस समय मत लिये गये तो केवल 27 सदस्य उन में में उपस्थित थे और 110 सदस्य अनुपस्थित थे। इसी प्रकार में जब जब यहां संसद् का अधिवेशन होता है उस समय धविश्वास प्रस्ताव धा जाता है। दादा कृपालानी बोलते हैं, बड़ी भावना में धा कर सरकार की निन्दा करते हैं। धब की श्री मसानी साहब ने धविश्वास प्रस्ताव रख दिया। इसी तरह से कभी जनसंघ के नेता, जिन में थोड़ी माम्प्रदायिक भावना है, ऐसा प्रस्ताव रखते हैं, कभी कभी राष्ट्रीय एकता के नाम पर, साम्यवाद के नाम पर, समाजवाद के नाम पर साम्यवादी सदस्य सामने धाते हैं। लेकिन उन को मान्य है कि धविश्वास

[श्री राम सहाय पाण्डेय]

प्रस्तावों को देश के विवेक की तुला में और सदन के विवेक की तुला में जब रक्खा जाता है तो दो या तीन दिन की बहस के बाद सदन उन का निर्णय कर देता है ।

आज सदस्यों को माँचना चाहिये कि हमारा एक दुश्मन चीन है, दूसरा दुश्मन पाकिस्तान है, तीसरा दुश्मन हमारी आन्तरिक गरीबी है । इन तीनों का समन्वय करते हुए उनको एक ऐसा वातावरण निर्माण करने में योग देना चाहिये जिस में शान्ति, मङ्कल्प और काम करने की क्षमता पैदा हो देश में । यह नहीं होना चाहिये कि एक तरफ तो कम्यूनिस्टों द्वारा हड़तालें कराई जा रही हैं और दूसरी तरफ हमारे आर्थिक आयोजन की आलोचना की जा रही है, जैसा कि श्री मसानी ने किया । तीन रोज इस अविश्वास प्रस्ताव पर बहस होगी । क्या अश्रुता होता कि हम तीन रोज तक एक रचनात्मक दिशा में सारे के सारे दिलों के लोग बँट कर इस बात पर विचार करते कि जिस के हाथ में सत्ता है, जिस के नेतृत्व में देश की सरकार का संचालन हो रहा है, उसको सहयोग देने की क्या क्या प्रवृत्तियाँ हो सकती हैं, कौन कौन से कार्य हो सकते हैं, कौन कौन से सुझाव हो सकते हैं जिनको दे कर के हम देश के विकास में गत्यावरोध पैदा हो रहा है, अनाज की कमी और मूल्यों में वृद्धि हो रही है, उस में सहायता पहुँचा सकते हैं । एक दृष्टिकोण यह भी हो सकता है श्री मसानी ने अपने आंकड़ों के भंडार भर दिये, लेकिन और किसी दिशा में उन्होंने कोई रचनात्मक सुझाव नहीं दिये कि खाद्य के सम्बन्ध में जो कमी है वह कैसे पूरी हो । हम ने यहां पर श्री मसानी की आलोचना सुनी लेकिन अपने आगे घंटे के भाषण में उन्होंने कोई राय नहीं दी कि किस प्रकार से अनाज की वृद्धि हम कर

सकते हैं, कैसे 125 मिलियन टन अन्न का उत्पादन देश में हो सकता है, इसी प्रकार से उन्होंने इस बात को नहीं सुझाया कि कैसे हम विदेशी मुद्रा के सम्बन्ध में आगे बढ़ सकते हैं, कैसे निर्यात को बढ़ा सकते हैं, उत्पादन कैसे बढ़ा सकते हैं और रुपये का मूल्य जो 14 पैसा रह गया है वह कैसे बढ़ा सकते हैं । क्या यह स्वाभाविक नहीं है कि बजाय इसके कि विरोधी दल सरकार की आलोचना करे कोई रचनात्मक सुझाव, कोई विकल्प उपस्थित करे । मैं समझता हूँ कि अगर विरोधी दल मेरी यह राय मान ले तो हम लोग काफी बातें कर सकेंगे ।

रही जन संघ की बान । खाली जन संघ का ही यह कहने का एकाधिकार नहीं है कि देश में चीजों के भाव बढ़े हैं। हम जानते हैं कि भाव बढ़े हैं। जून, 1964 से ले कर जून 1965 तक के जो हमारे इंडेक्स हैं उन के अनुसार दाम धाड़े से बढ़े हैं किन्तु हम देखते हैं कि वह बढ़ते घटते रहते हैं । कभी कुछ बढ़े और कभी कुछ घटे । अभी श्री सुब्रह्मण्यम ने यह आयोजन किया है कि चौपी पंच वर्षीय योजना में कृषि पर पूंजीगत व्यय 4300 करोड़ रु० का हो । उस से उत्पादन बढ़ाने के जितने प्राधुनिक ढंग हो सकते हैं उन के सम्बन्ध में कहा कि मेक्सिको सीड लाया जायेगा । श्री मसानी ने इस का मजाक उड़ाया । हमारे सामने यह प्रश्न है कि हाइब्रिड सीड से जो खेती की प्रक्रिया है उस के लिए अगर हम मेक्सिको सीड लेते हैं तो हम उस से चार गुना ज्यादा अन्न पैदा कर सकते हैं, इसी तरह से अगर हम शार्टर पैडी क्रॉस की जो प्रक्रिया है जिस में फसल 150 दिनों में पैदा हो जाती है जापान से उसे सीखें तो मैं नहीं समझता कि इस में कुछ अनुचित बात हो सकती है ।

श्री श्री० ए० मसानी : दस साल पहले करना चाहिये था ।

श्री राम सहाय पाण्डेय : श्री सुब्रह्मण्यम ने अपने आयोजन में इस बात को कहा है कि देश में कम से कम दसवें भाग जमीन के लिये खेती के साधन उपलब्ध किये जा सकते हैं, अर्थात् पानी का, खाद का, भू संरक्षण का प्रबन्ध और जहां पर वर्षा निश्चित रूप से होती है वहां पर पीकेज प्रोग्राम की उन्नति की जा सकती है । अगर चौथी पंच वर्षीय योजना में यह आयोजन सफल होता है तो जो कमी है हम उसे पूरा कर लेंगे और अधिक उत्पादन कर के पी० एल० 480 के अन्तर्गत हम जो अनाज बाहर से मंगते हैं उसे भी बन्द कर देंगे । यह हमारा संकल्प है और चौथी पंच वर्षीय योजना में हम 22 या 23 प्रतिशत पूर्वागत व्यय करके उस कमी को पूरा कर लेंगे । जैसा श्री शास्त्री ने एक बार कहा था हमारे देश का आर्थिक डांचा ऐम्पिकल्चर प्रॉरियेन्टेड होगा । श्री मसानी को बतलाना चाहिये था कि अगर चौथी पंच वर्षीय योजना में 4300 करोड़ रु० में कुछ कमी पड़नी है तो हम उसे कैसे पूरा कर सकें । आज आवश्यकता इस बात की है ।

स्वाभाविक है कि जब हम को पैसा ज्यादा चाहिये तो हम को कर बढ़ाने पड़ेंगे । लेकिन जब कर बढ़ते हैं तो श्री मसानी नाराज होते हैं । अब बताइये कि श्री मसानी नाराज हो जायें, साम्यवादी नाराज हो जायें, भावों के बढ़ने की वजह से, उन संघ नाराज हों जायें, दूसरे जो दल हैं वह नाराज हो जायें तो कैसे काम चलेगा । आखिर कुछ न कुछ तो सिद्धान्त की रेखा रखनी चाहिये और रेखा में रह कर यदि हम आलोचना करें और कुछ वैकल्पिक सुझाव न दें, तो इस से यह होता है कि अविश्वास प्रस्ताव की जो एक राजनीतिक गरिमा होनी चाहिये, संसदीय प्रतिष्ठा होनी

चाहिये, वह नहीं होती है । आखिर यह क्या है कि श्री कृपलानी जी भाषण दे दें और वह प्रश्नकारों में छप जाये । अब आज श्री मसानी ने भी जो भाषण दिया वह कल प्रश्नकारों में धा जायेगा । इससे राष्ट्र को कोई उपलब्धि नहीं हो सकती । सब से बड़ी उपलब्धि राष्ट्र को यह होगी कि कुछ विकल्प दे कर कहा जाये कि हम सहयोग करने के लिए तैयार हैं । योजना में इस प्रकार की कमी है और उस को पूरा करने के लिए हम आप को यह बनलाने हैं । अगर ऐसा होता तो आप की राय का स्वागत किया जाता ।

हम समझते हैं कि हमारी सरकार बड़ी चिन्ता के साथ एक तरफ रक्षा कर रही है हमारी सीमाओं की, दूसरी तरफ गरीबी के निराकरण का उपक्रम कर रही है और तीसरा काम योजना बनाने का कर रही है । इन तीनों का समन्वय करते हुए हम चाहते हैं कि संकल्प के साथ प्रागे बढ़ें । कोई कारण नहीं है कि इस प्रवृत्ति में हमारी खाल नीति में सुधार न हो और भावों में जो वृद्धि हो रही है उम में कमी न हो, और हमारा जो संकल्प है देश की एकता और प्रभुसत्ता को प्रक्षुण्ण रखने का और उसे शक्तिमान बनाने का उस को हम पूरा न कर सकें ।

श्री मसानी ने कहा कि हमें नान-एनाइंड न रह कर अन्तर्राष्ट्रीय मैत्री करना चाहिये । अन्तर्राष्ट्रीय मैत्री का क्या अर्थ होता है ? उसका अर्थ होता है कि हम अपने आप को मारगैज कर दें । हम समझते हैं कि नान-एनाइन्मेंट के सिद्धान्त का जो हमारे स्व० प्रधान मंत्री ने प्रतिपादन किया था उसके पीछे एक बात थी । हमारा देश बहुत बड़ा है, उसमें एक बड़ी भारी जन शक्ति है । हां, हमारे देश में थोड़ी गरीबी है, पर उसको हम अपनी योजनाओं के द्वारा दूर करेंगे । इस दशा में कोई कारण

[श्री राम सहाय पाण्डेय]

नहीं है कि हम अपने आप को वॉस्टन कंट्रीज के हाथों मारगोज कर दें और अमरीका से एलाइन हो जाएं। हम समझते हैं कि अगर कम्युनिस्ट लोग हम से रशिया के साथ एलाइन होने का प्रस्ताव करें, तो उसको भी हम अस्वीकार करेंगे। इसी तरह से हम को मसानी साहब का पश्चिमी राष्ट्रों से एलाइन होने का प्रस्ताव भी अस्वीकार कर देना चाहिये।

हमको अपने देश की शक्ति को बढ़ाना चाहिये, अगर हमारी शक्ति बढ़ेगी तो अन्य देश हम से मित्रता करने के लिए स्वयं दौड़ेंगे, न कि हमको उन से मित्रता करने के लिए दौड़ना होगा। मित्रता तभी होती है, जब अपने में शक्ति होती है। और उस शक्ति को बढ़ने के लिए यह आवश्यक है हम संकल्प के साथ आयोजन में सहयोग करके उसको पूरा करें। आज देश के सामने जो संकट है, उसमें हम चाहिये कि हम कन्धे से कन्धा मिला कर, संकल्प के साथ उस संकट का सामना करें और देश की एकता को सुदृढ़ करने का प्रयत्न करें, यह राष्ट्र के प्रजातंत्र की बात है। इस राष्ट्र के प्रजातंत्र के प्रति बड़ा भारी षडयंत्र चीन ने किया और चीन के समर्थक और भी है और उन समर्थकों को आज भी यह विश्वास है कि षडयंत्र के माध्यम से वे हमारे जनतंत्र की जड़ें हिला सकते हैं। मसानी साहब को यह सोचना चाहिये कि अगर कहीं जनतंत्र की जड़ें इस देश में हिल गयीं तो न श्री मसानी रहेंगे, न स्वतंत्र ब्यापार रहेगा और न स्वतंत्र दल ही रहेगा।

15.32 hrs.

[Dr. SAROJINI MAHISHY in the Chair]

कांग्रेस बेंडेड है प्रजातंत्र से। यह उसका आदर्श है और इसकी रक्षा के लिए जो भी रचनात्मक मुझाव धाय दे सकते

हैं आपको देना चाहिये, और जिन लोगों ने इस सरकार के विरुद्ध चीन का समर्थन किया है उन से भी मावधान रहना चाहिये।

अन्त में हमारा जो बिगेडियर काश्मीर में मारा गया उसके प्रति मैं अपनी श्रद्धांजलि अर्पित करता हूँ और हमारे जो जवान चौदह चौदह हजार फीट की ऊंचाई पर चढ़ कर शत्रु के आक्रमण को अपने प्रत्याक्रमण से विफल कर भारत की रक्षा कर रहे हैं उनके प्रति हमारा मस्तक श्रद्धा से झुक जाता है। और उनके साथ ही हमारा मस्तक श्रद्धा से उन काश्मीर के लोगों के प्रति भी झुकता है जिन्होंने बड़े प्यार और सहयोग से हमारी सहायता की।

हम अपने रक्षा मंत्री के उस संकल्प को जिसको हमारे प्रधान मंत्री ने भी दुहराया है, कि हम तब तक चीन से नहीं बैठेंगे जब तक एक एक इनफिलट्रेटर को देश से बाहर नहीं निकाल देंगे, पूरा करेंगे। देश की प्रभुसत्ता की रक्षा के लिए हम सब एक हों और एक हो कर ही हम अपने देश का कल्याण कर सकते हैं। अगर आज हमारे अन्दर कुछ कमी है तो वह कल दूर हो जाएगी, अगर कुछ ढिलाई है तो वह कल दूर कर भी जायेगी; अगर आज हम एकता के माध्यम से, आयोजन के माध्यम से, शक्ति के माध्यम से अपनी प्रभुसत्ता की रक्षा कर सकेंगे। यदि हम ऐसा कर सकेंगे तो संसार हमारी तरफ दौड़ेगा। हम को उससे मित्रता की याचना करने की आवश्यकता नहीं रहेगी।

इन शब्दों के साथ मैं निवेदन करता हूँ कि सदन से और विशेष रूप से श्री मसानी जी से कि अगर उनमें कर्त्तव्य पालन की भावना जाग्रत हो गई हो, तो वे अपना प्रस्ताव वापस ले लें।

Shri P. R. Patel: This is a censure motion moved by the Swatantra Party, and since they could not muster a strength of 50 by themselves, it has been supported by the Communist Party, the Jan Sangh and other groups. It is a funny thing in democracy. The ideologies of these four or five groups or parties differ. They are minussing each other; they do not make additions, but they divide each other. And yet on this censure motion, they have all stood up. A censure motion is always to oust the Government in power and to show readiness to shoulder the responsibility? which group is there opposite which can shoulder the responsibility? Neither the Swatantra Party nor the Communist Party nor any other group is in a position to do so now. So, a censure motion in such circumstances is really most undemocratic.

My hon. friend referred to the fact that the Congress had been in power for the last fourteen or fifteen years or more and should, therefore, be ousted. I would say that it is for the people, and not for Shri M. R. Masani or the Swatantra Party. I am sure that considering the way in which the Swatantra Party works today perhaps the people will oust the Swatantra Party from the sphere of politics altogether.

My hon. friend the lady Member from the Communist Party was very critical of detentions under the Defence of India Act, the DIR and so on. We do not like detentions. We are for the liberty of one and all.

Shri J. B. Kripalani: Who does not like it?

Shri P. R. Patel: We do not like detentions. Even the Congress people do not like detentions. But there are certain circumstances when we have to put restriction on the liberties of individuals, because there is no other way out. You know that in our country the Communist Group wanted to create such a situation as would

help them to capture power. So, they imitated the Viet Cong.

Shri J. B. Kripalani: Why do you not ban the party?

Shri P. R. Patel: The Viet Cong are used by North Viet Nam and they want to capture power and put an end to the democratic rule in South Viet Nam. My hon. friends from the Communist Party wanted to do the same thing here, but the shrewd Home Minister saw the game and put them behind the bars. And now they clamour that they must be given liberty. Liberty to do what? To invite China here? To create trouble here? To create disturbances here? What for should they be brought out from the prisons?

Shri J. B. Kripalani: Who invited China?

Shri P. R. Patel: I think that it was a wise step on the part of Government to have put these people in jail. Today, the rightists amongst the communists clamour for the liberty of the Leftists. Whether *inter se* they quarrel between themselves or not or whether it is a game between them, I do not know. But if the Rightists are really opposed to the actions, workings and ideologies of the Leftists Group, why should they try to see the Leftists free from the prisons? It seems that they are one and the same. After all, the colour—right or left—does not make any difference. A communist is a communist and the loyalty of a communist naturally is not to this country. They were never loyal in 1942 and even today if there are some communist groups trying to capture power here and to have a dictatorship here then those people would say that they are for liberty and those persons are freedom-fighters and liberators. I would submit that those liberators deserve to be in cells and not outside.

I have every respect for my hon. friend His Highness from Bikaner.

[Shri P. R. Patel.]

His was a studied speech and I must admit a rational speech. He referred to detention of Praja Parishad workers by the ex-rulers in our country. I was detained in 1942 by the ex-ruler of Baroda. So many others were also detained. But those rulers were in the country just to give long life to British rule; we wanted to end the British rule.

Shri Karni Singhji: Not in all cases.

Shri P. R. Patel: 99 per cent. If one per cent was there, it was helpless, it could not do anything. So naturally that fight was different. That was a fight for the freedom of the country. But today what did they do in Patna, Kolhapur, Sholapur, Calcutta or any where else. Well, to compare that fight with today's arson, rioting and looting, to compare these acts to the acts of 1942—I say there cannot be a more stupid thing than that. In 1942, we were fighting the foreigners for our freedom. Today, who are the people who are instigating the people and want to create troubles in the country? And at what time? When we are fighting Pakistan. When we have to face China. At this time, they are resorting to strikes and all those things. Are these patriotic acts? People know it.

I want to say a word of praise for the Jan Sangh members' demonstration of one lakh. It was a peaceful demonstration. I give credit to them.

Shrimati Yashoda Redy (Kurnool): But they are not so orderly in the House.

Shri P. R. Patel: But there is one thing. For staging a demonstration of one lakh, what amount of money must have been spent? Leave aside the question of money. If at all they wanted to demonstrate against Pakistan or against anything done by the Government in that connection, the best course for them would be to

march to Kashmir and help the people of Kashmir to drive out the infiltrators. That would have been the best patriotic work they could do. Instead of that, they are staging demonstration here and shouting slogans. Will this in any way help?

श्री हुकम चन्द कछवाय : याप भी पहले यही करते थे ।

Shri P. R. Patel: Will this help in any way to beat Pakistan or any other enemy of the country? I would request my friends to give strength to the defence of the country in removing the infiltrators.

Shri Masani referred to international things. You know agriculture is my subject. But my friend referred to the international situation and suggested that we have to face China and Pakistan and now in the western countries Pakistan is not liked and so we must have friendship with the western powers. I am not opposed to friendship with the western powers. At the same time, whoever is friendly to us, we should be friendly to that country. If Russia is friendly to us, there is nothing wrong in our being friendly with Russia. Why does he say that we should be friendly only with the western countries? I am not, as I said, opposed to friendship with western countries. But see America. We were attacked in the Rann of Kutch. What weapons were used? American weapons. We brought this fact to the notice of the US Government. They were helpless.

An hon. Member: Why helpless?

Shri P. R. Patel: Whatever be the reasons—after all, there are political reasons—they may not have any control over the weapons they have given. So instead of depending on America, England or Russia, I am of opinion that we should be militarily very strong. We must manufacture our own arms and ammunition and

see that we are self-sufficient in that also. That is the only way we can go about the problem.

Then my hon. friend referred to the rural situation and rural poverty.

श्री हुकम चन्द कछवाय : ऐतम बम बनाओगे कि नहीं ?

Shri P. R. Patel: I know that the income in the rural side is about 68P. per capita. If the income of those persons like contractors, teachers, lawyers and other professional people, artisans and so on living in rural areas, is calculated and then the income of persons living on agriculture is calculated it would be much below 40P. My friend says that after all these 17 years of independence this poverty is there. But what was the condition of these people in 1947? Was their income 40P then or much less? Has it increased or decreased? I would not say they have prospered because of having an increase in income by 10 paise. If they earn just 10P more, one cannot say that they have become prosperous. But the fact remains that the income has increased. To that extent, Shri Masani should give credit to the Government. But I am sure he won't.

Then he said that we are importing foodgrains and objected to it.

Shri M. R. Masani: I did not.

Shri P. R. Patel: I thought he objected to our spending money on importing foodgrains. Anyway, it is very good that he does not object. But if we look into our agricultural production, we see that it has increased. How far it has benefited the agriculturists is a different question. I am not going to discuss it now. But agricultural production has increased. Even with that, to feed our people, we have to import foodgrains. We are helpless. We cannot allow people to die of hunger. If we import, naturally our economic position would

be bad. It is only the import of foodgrains that has affected our economic position. Our economy has become worse because of it. So the only way out is to have more production. Our Minister of Agriculture is trying his level best to have more production.

Then Shri Masani referred to Mexican wheat seeds...

Shrimati Renu Chakravartty: And Formosan paddy seeds.

Shri P. R. Patel: If it gives more yield, if Mexican wheat seeds yield more, what is wrong?

Shri M. R. Masani: My only point was that it took you fifteen years to do this sensible thing.

Shri P. R. Patel: The British were ruling us here at that time. He was here. He did not suggest it uptill now. After all, you are more intelligent than the Government. You should have suggested, but you did not suggest and this suggestion has come from the Government. The Government now wants to increase food production by importing this Mexican seed to overcome our deficit. What is wrong about it?

Shri M. R. Masani: Nothing wrong. It took you fifteen years.

Shri P. R. Patel: Maybe even after 15 or 17 years, but what is wrong with it? So, my submission is that we are trying our level best to meet food deficit.

He said that the Agricultural Prices Commission fixed the minimum prices and then left it to the States to fix the maximum prices. Under the circumstances that had to be done, and that was done, and that is in the interests of the farmers. What is wrong in that?

So, my submission is that whatever steps the Government takes should not be criticised. Whatever is good should be praised.

My hon. friend Shri Vyas referred to the Madhya Pradesh Government.

[Shri P. R. Patel]

My information is that the Madhya Pradesh Government indulged in profiteering.

Shri Bade: That is wrong.

Shri P. R. Patel: The profit was not only 50 per cent, it went up to about 100 per cent. I think a Commission should be appointed to enquire into this. That advantage was taken by the Madhya Pradesh Government of the zonal system, and the zonal system is there because the States make a profit.

श्री स० मो० बनर्जी (कानपुर) : सभापति महोदय, मैं इस अविश्वास-प्रस्ताव का समर्थन करने के लिए खड़ा हुआ हूँ। आज से काफ़ी दिन पहले हम लोग यह शोचते थे कि हमारे देश के सामने जो सवालालत है, शायद हमारी सरकार उन को हल करने की कोशिश करेगी, लेकिन इस बारे में हमें निराशा ही हुई।

सब से पहले मैं कच्छ के समझौते की तरफ़ ध्यान आकर्षित करना चाहता हूँ। जिस समय युद्ध-विराम की घोषणा हुई, उस समय हमारे देश के अल्पसंख्यक भाइयों के दिलों में जो उत्तेजना और आशांका थी, वह कम हुई और उनको कुछ संतोष हुआ। लेकिन बाद में इकरारनामों में ट्रिब्यूनल और आरबिट्रेशन की बात पढ़ कर हम लोगों को बड़ा दुःख और आश्चर्य हुआ। इस मामले में आरबिट्रेशन का केवल हम ही बार बार विरोध नहीं करते थे, बल्कि सत्तारूढ़ दल के काफ़ी शोहरत वाले बक्ता लोग भी इस सदन में कहते थे कि साबरेन्दी आफ़ बिस कन्टी इस नाट आरबिट्रेशन। मैं समझता था कि 1959 और 1960 के समझौतों का परिणाम देख कर, जिन की पाकिस्तान ने बार बार अवहेलना की, शायद हमारी सरकार को कुछ धक्का खा जाये और वह ऐसा समझौता न करे। लेकिन मैंने देखा कि इस सरकार ने अंग्रेजों या अमरीकियों के दबाव से या अपना मनोबल दुर्बल होने की

वजह से ट्रिब्यूनल की बात भी मान ली। मैं आलोचना की दृष्टि से नहीं कह रहा हूँ, लेकिन अगर आज देश के लोगों से—प्रकियत और अक्सरियत दोनों से—पूछा जाये, तो मैं समझता हूँ कि हर एक आदमी यही कहेगा कि हिन्दुस्तान ने जो अपनी रज़ामन्दी से अपने देश की भूमि के बारे में ट्रिब्यूनल या पंच-निर्णय की बात मान ली है, वह मिसाल किसी भी देश की तारीख़ में नहीं मिलेगी।

हम दुर्बल हो सकते हैं—हो सकता है कि दूसरे देश शायद हम से ताकतवर हों, लेकिन आज दुनिया के इतिहास में यह अनोखी मिसाल है कि रज़ामन्दी के साथ, घर में बैठे हुए हम लोगों ने कहा कि हमारी धरती का मामला ट्रिब्यूनल के हाथों में दे दिया जाये, जिस में दो सदस्य होंगे, जो न हिन्दुस्तानी होंगे और न पाकिस्तानी, जो कि अपने चेयरमैन का चुनाव करेंगे। उस ट्रिब्यूनल के द्वारा हमारी भूमि के बारे में पंच-निर्णय होगा। हमें आशा नहीं थी कि यह सरकार देश के साथ इतना बड़ा विश्वासघात करेगी।

आज सत्ता की बागडोर जिन लोगों के हाथ में है, वे इस देश में आजादी की लड़ाई लड़े थे। मैं यह दावा नहीं करता हूँ कि मैं उन से ज्यादा देशभक्त हूँ। न मेरी देशभक्ति उन से ज्यादा है और न मेरा त्याग या बलिदान उन से ज्यादा है। लेकिन एक नागरिक होने के नाते मैं यह महसूस करता हूँ कि कच्छ के समझौते में पाकिस्तान को बढ़ावा मिला, जिस का नतीजा यह हुआ कि पांच छः हजार हथियारबन्द पाकिस्तानी वादिए काश्मीर में घुस आये, उन्होंने वहाँ पर सैबोटेज करने की कोशिश की और काश्मीर की जनता को घातकित किया। मुझे याद है कि जिस दिन समझौते की घोषणा की गई, उस दिन अखबार वालों ने जब मुझे पूछा कि इस बारे में मेरी क्या राय है, तो मैंने कहा था कि पाकिस्तान का निशाना काश्मीर है।

घाज कहा जाता है कि काश्मीर में जो पाकिस्तानी लोग घुस आये हैं, उन को हम लोगों ने मारा है, पीटा है, निकाल दिया है। उस के लिए मैं सरकार और अपने जवानों को बघाई देना चाहता हूँ। मैं अपनी श्रद्धांजलि अर्पित करना चाहता हूँ उस ब्रिगेडियर, दूसरे फफसरान और उन जवानों को, जिन्होंने हिन्दुस्तान की धरती की हिफाजत करते हुए अपनी प्राणति दी। लेकिन मैं सुरक्षा मंत्री महोदय और गृह मंत्री महोदय से यह पूछना चाहता हूँ कि एक साल पहले सेंट्रल इन्टेलिजेंस ब्यूरो ने जो यह रिपोर्ट दी कि काश्मीर की हालत बिगड़ रही है, काश्मीर में सुरक्षा रखना मुश्किल हो जायेगा, पाकिस्तानी कभी मुजाहिद की शकल में और कभी किसी दूसरी शकल में धीरे धीरे काश्मीर में घुसने की कोशिश कर रहे हैं, तो उस पर उन्होंने क्या कार्यवाही की। पंद्रह दिन या एक महीना पहले हमारे सुरक्षा मंत्री जी ने भाषण दिया—जेनेरल चौधरी भी गये हुए थे—कि काश्मीर में कोई डर की बात नहीं है, लेकिन बाद में अचानक हमें मालूम हुआ कि पांच हजार हथियारबन्द पाकिस्तानी काश्मीरियों के कनेजे में छुरा घोपने के लिए चले आये और उन्होंने वहाँ पर आतंक फैला रखा है।

यह नादानों नहीं, असावधानी नहीं, अज्ञान-वृत्र कर इन्टेलिजेंस की रिपोर्ट पर एक्शन नहीं लिया गया, तो चाहे कोई दूसरी बात न भी हो, केवल इसी बात पर कि काश्मीर में हजारों की तादाद में इन्फिल्ट्रेटर आ गए, मैं समझता हूँ कि अगर सरकार में थोड़ी भी भी शर्म ज़या होती, तो वह खुद ही इस्तीफा दे कर गद्दी से हट जाती। ये दो बात ऐसी हैं, जिन से हर एक हिन्दुस्तानी के गर्व और अभिमान पर ठेस लगी है। इसलिए मैं समझता हूँ कि यह सरकार काफी निकम्मी हो चुकी है और अब इसे नहीं रहना चाहिए।

924 (A) LSD—8.

घाज हमारे देश की हालत क्या है ? जब 1947 को देश आजाद हुआ था, तो सारे देश में एक खुशी की लहर बौड़ गई थी। लोगों ने सोचा था कि हमारे घरमानों की जो किरती भवरो में लड़खड़ा रही थी, शायद अब उस को साहिल मिन जाये। लेकिन हुआ क्या ? अमीर और अमीर हो गया, लखपति करोड़पति हो गया। करोड़पति अरबपति हो गया। इस के मुकाबले में जिसकी सो रुपये आमदनी थी, महंगाई की वजह से उन सो रूपयों की कीमत साठ रुपये रह गई और साठ रुपये पाने वाले की तनख्वाह की कीमत चालीस रुपये रह गई। जो बेकार है, वह एम्प्लायमेंट एक्स-चेंज—हालांकि बेयर इज्जत बर्षिण टु बि एक्स-चेंज बेयर—में बचकर लगाता लगाता घर वापस आ जाता है। जो मामूली मकान में रहता था, महंगाई ने उस की कमर तोड़ दी और वह झोंपड़ी में रह रहा है। झोंपड़ी में रहने वाला सड़क पर लेटने लगा और सड़क पर लेटने वाला मरघट की तरफ जाने लगा। हम लोग आजाद हिन्दुस्तान का यह नजारा देख रहे थे, जिस में मरने की आजादी है, भुखमरी की आजादी है। घाज पन्द्रह सोलह सालों के बाद भी यह कहा जाता है कि हम क्या करें, हिन्दुस्तान का पापुनेशन काफी बढ़ता चला जाता है। फीमिली प्लैनिंग होनी चाहिए। मैं समझता हूँ कि सन् 1947 में, जब हिन्दुस्तान आजाद हुआ, जो बच्चा पैदा हुआ उस वक्त चार या पांच सेर का अनाज था, घाज जब वही बच्चा 18 साल का ब्रवान हुआ, तो चीन से लड़ने के लिए वह तैयार, पाकिस्तान से लड़ने के लिए वह तैयार, इन्जीनियर बनने के लिए वह तैयार, डाक्टर बनने के लिए वह तैयार, लेकिन अगर उसको दो वक्त खाना न मिला तो उस की जबानी किम चीज में बदल जायेगी, इस का प्राय निर्णय करें। घाज अगर प्राय देखें तो ऐसे मौके पर जब हम यहाँ बहस कर रहे हैं कोल्हापुर में लोगों ने रोटी मांगी तो उन को गोली दी गई। मेरे मित्र, मांघज्जिज दोस्त पटेल साहब ने कहा कि लोगों ने अनाकी फैला रक्खी है,

[श्री स० मो० बनर्जी]

लूट होती है। लेकिन क्यों लूटा लोगों ने किरोटी दी। लोगों को खाना नहीं मिला। हम लोग 1943 नहीं होने देंगे। यह नहीं होगा कि इस्फतानी और सोहरावर्दी ने दस दस पन्द्रह पन्द्रह करोड़ रुपये कमा लिये नर नारियों की लाशों के ऊपर। यह हम नहीं होने देंगे कि डस्ट बिन पर इन्सान और कुत्ते की लड़ाई का नजारा देखने को मिले या यह देखने को मिले कि पन्द्रह साल की बहन ने अपनी प्रसमल बेच दी दो मुट्ठी भ्रष्ट पर। यह नहीं हो सकेगा। आज अगर लोगों को खाना नहीं मिला तो हम लोग उसे देखेंगे, चाहे डी० आई० प्रार० लगे या गाली लगे। यह जरूर देखेंगे कि खाना मिले तो सब को मिले वर्ना मंत्रिमंडल को भी खाना न मिले। सीधी बात है। रोटी के बदले गोली, चावल के बदले गोली, आज हिन्दुस्तान में यह तमाम चीजें देखी जा सकती हैं।

16 hrs.

मैं एक मिनट के लिए अपनी कर्तव्य धरने मित्रों से कि हमारी उन की लड़ाई घाबरा घाबरा कैसी है। क्या हमारे भाई वह नहीं हैं, क्या हम लोगों ने उन से राजनीति नहीं सीखा थी, क्या तालीम नहीं पाई थी। क्या वाकई हमारी लड़ाई महाभारत की लड़ाई नहीं है। हम कोरव और पाण्डव हैं और हमारी पांच गांव की लड़ाई है। रोजी, रोटी, कपड़ा, मकान और अस्पताल यह पांच गांव हम को मिलने चाहियें। आज लड़ाई कुर्खेत्र में हो या न हो लेकिन इसके लिए दिल्ली की पार्लियामेंट और लखनऊ की प्रेसबली में, सड़कों पर, गलियों में कोरव और पाण्डवों की लड़ाई जरूर होगी। और इस लड़ाई में जीत हमारी होगी। भगवान कृष्ण जो जनन है हम उस के चरणों पर बैठे हैं और प्राण उसके सिर पर बड़े हुए हैं, इसलिए जीत हमारी होगी यह मैं बतलाना चाहता हूँ।

आज हमारे मित्रों को कम्यूनिस्टों से बड़ा डर है। लेकिन उन की पालिसी आज

क्या है। प्रमरीका से व्हीट और सोवियत यूनियन से वीटो। प्रजीब पालिसी है। क्या इस तरह की पालिसी चल सकेगी। चाहे राष्ट्रीय नीति हो चाहे अन्तर्राष्ट्रीय नीति हो, हमारी एक नीति होनी चाहिए। लोगों को भूखा मार कर किसी भी हालत में कोई भी सरकार चल नहीं सकती है।

प्राप वर्कर्स की बयबा मजदूरों की बात को लीजिए। बोनस बिल प्राप लाये। बोनस कमिशन बैठा। बड़ी खुशी हुई हम लोगों को। लेकिन श्री दांडेकर ने ऐसा डंडा मारा इस सरकार को कि उस की हिम्मत ही नहीं होती। एक तरफ बैठे हैं लीडर, सरकार के नुमाइन्दे और मजदूरों के नुमाइन्दे लेकिन दांडेकर साहब ने ऐसा डंडा मारा कि बिल में उस की प्रकृति तक नहीं नजर आई। उग का प्रसर सरकार तक गया नहीं।

इसी तरह से महंगाई के बारे में भी एक कमिशन बैठा, दास कमिशन। सुप्रीम कोर्ट के एक जज को कमिशन की शकल में बिठलाया गया। उन्होंने कहा कि डिग्रनेस प्रलाउंस का फार्मूला रिवाइज होना चाहिये। 22 लाख सरकारी कर्मचारियों में से साठे चौदह लाख की तन्ख्याह 100 रु० से कम या 100 रुपये तक, 2 लाख, 74 हजार की तन्ख्याह 109 रु० से 250 रु० तक। इस तरह से 22 लाख सरकारी कर्मचारियों के भाग्य का निर्णय श्री कृष्णमाचारी ने कर दिया। वादा किया कि हा, कमिशन की रिपोर्ट को मानेंगे, लेकिन डिग्रनेस प्रलाउंस का फार्मूला रिवाइज नहीं हुआ। मास्टर्स से पूछिये उन की आज क्या हालत है। उन की तन्ख्याह बलास एम्प्लॉय से भी कम है। डाक्टर परेशान हो कर मरीजों को छान्द कर अपनी सविश कंठिगंस की बात कर रहे हैं, इंजीनियर परेशान हैं। फिर भी सब से प्राश्चर्य की बात है, मेरे लिए अष्टम प्राश्चर्य है कि कोई नहीं चाहता तब भी यह सरकार चल रही

है। मैं प्राय से कहता हूँ कि प्राय भी प्राय कांग्रेस के सदस्यों से पूछिये। वह भी मेरे जैसी बात करते हैं, हम से ज्यादा उले हुए दिल की पुकार उन में है, लेकिन क्या किया जाये, वह कह नहीं सकते। उस के लिए प्रगर कोई प्रावाज उठाना भी चाहे तो उस के लिये डॉ० धार्ड० प्रार० मौजूद है। मैं श्री नन्दा से निवेदन करना चाहता हूँ जिन को मैं समझता हूँ कि बहुत ईमानदार और योग्य व्यक्ति है कि प्रगर वाकई वह सेप्टेस्ट कम्प्यूनिस्टस से लड़ना चाहते हैं तो सिद्धांत के आधार पर लड़े। उन को जेल में बन्द कर के उन से नहीं लड़ा जा सकता। इस सम्बन्ध में कुछ लोगों का कहना है कि गलत तरीके से उन को जेल में डाला गया है। प्रगर श्री नन्दा सिद्धांत के पक्ष में हैं, गांधी जी के चरणों में बैठ कर के प्रगर उन्होंने राजनीति सीखी है, प्रगर उन की राजनीतिक जागृति और राजनीतिक चेतना गम्भीर है, मजबूत है, तो मैं समझता हूँ कि एक सेप्टेस्ट कम्प्यूनिस्ट नहीं, दो सेप्टेस्ट कम्प्यूनिस्ट नहीं, सब उन से टकरा कर चूर हो जायेंगे। लेकिन यहाँ सवाल यह है कि प्राय सरकार लोगों को डॉ० धार्ड० प्रार० में क्यों गिरफ्तार कर रही है। डा० लॉहिया गिरफ्तार हुए, मनीराम बागड़ी गिरफ्तार हुए, और भी गिरफ्तार होने वाले हैं, इसलिये कि छोट प्राय नो कांफिडेंस की कोई बात ही न रहे। इन गिरफ्तारियों में कभी-कभी खयाल घाना है . . .

एक माननीय सदस्य : प्राय भी गिरफ्तार हो जाइये।

श्री स० मो० बनर्जी : प्रगर प्राय को तकलीफ हो तो हग भी हो जायें। मैं जानता हूँ कि चूँकि प्रविश्वास प्रस्ताव प्राया हुआ है इसलिए प्राय की इरचन्द कोशिश होगी कि गलत या सही ढंग से सरकार को बचाया जाये। लेकिन एक दफे प्राय अपने दिन को टटोल कर देखिये कि क्या वाकई में देश की उन्नति हुई है। प्रगर प्राय प्रांकडों के दम्बल में फंस गये तो प्राय का वही हाल होगा जो कि

एक पुराने घोवरसियर का हुआ था। उस को अपने ऊपर बड़ा भरोसा था। हमेशा प्रीसत निकाला करता था। जब रिटायर हो गया तब एक नदी को पार करने लगा। लोगों ने कहा कि देखो डूब जाओगे, नदी गहरी है। उस ने कहा नहीं ऐसा नहीं हो सकता, मैं गहराई का प्रीसत निकाल लूँगा। उस ने मोचा कि उस का बच्चा साढ़े तीन फीट है, बीबी पांच फीट है और वह पांच फीट घाठ इंच है। प्रीसत साढ़े तीन फीट घाता है इसलिए बच्चा भी डूब नहीं सकता। उस ने बच्चे को पहले भेजा, बच्चा डूब गया, वह कहने लगा कि डूब नहीं सकता, प्रीसत साढ़े तीन फीट है। इस के बाद उस ने अपनी बीबी को भेजा। बीबी भी डूब गई। वह कहने लगा कि भगवान, मेरा प्रीसत ज्यों का त्यों कुनबा डूबा क्यों। उसी तरह से सरकार मोचनी है कि प्रीसत तो ठीक है फिर देश क्यों डूब रहा है। इस का पता उसे प्राय तक नहीं चला। सरकारी प्रांकडे बतलाते हैं कि चीजें देश में बहुत हैं। गेहूँ बहुत, चीनी बहुत है, चावल बहुत है, लेकिन तब भी हिन्दुरतान में मूखमरी क्यों है।

मैं दो बातें कहना चाहता हूँ। मैं चाहता हूँ कि बार-बार यह प्रविश्वास प्रस्ताव न प्राये। प्रगर बार-बार प्रविश्वास प्रस्ताव प्राता है तो यह सरकार को शोभा नहीं देता कि यह रहती रहे। मैं चाहता हूँ कि प्राय इन चीजों को ले कर देश में दुबारा चुनाव हो। प्राखर हम कोई खानदानी एम० पी० नहीं हैं। हमारे पिता एम० पी० थे इसलिए हम भी एम० पी० बने रहें यह हमारा दावा नहीं है। इसलिए तमाम की तमाम चीजों को देख कर प्राय इस बारे में फैसला करना है कि देश की उन्नति हो रही है या नहीं। प्रगर देश की उन्नति नहीं हुई तो क्यों नहीं हुई। पहली पंच वर्षीय योजना से लोगों को बहुत उम्मीदें थीं। लोगों ने कहा कि सब कुछ मिलेगा। खाना मिलेगा, घनाज मिलेगा, दूसरी पंच वर्षीय योजना में कहा गया कि एक मिलियन

[श्री स० मो० बनर्जी]

न्यू जाब होंगे। कम से कम 80 लाख लोगों को नौकरी जरूर मिलेगी, लेकिन उस के बाद रिट्रिचमेंट हुआ। लोगों ने पूछा कि रिट्रिचमेंट क्यों हुआ तो कहा कि यह होमियोपैथिक दवा है, बीमारी को बढ़ा कर फिर घटाया जायेगा। तीसरी पंचवर्षीय योजना चल रही है, चौथी पंच वर्षीय योजना आने वाली है, लेकिन मैं समझता हूँ कि देश की हालत गम्भीर है, देश की हालत खराब है। इस मोके पर सरकार को चाहिये कि वह खुद देखे और फैसला करे कि क्या वाकई वह गद्दी के योग्य है या नहीं। ताकत उन लोगों के हाथ में है, डी० घाई० घार० उनके पास है, वह दशभुजा है। आज वह चाहे जिस तरीके से चले लेकिन जमाना बार-बार कह रहा है, लोग कह रहे हैं कि :

"तुम्हारी पानिसी घपने खंजर से घाय हो
खुदकशी करेगी,
जो शाखे नाजूक पर आशियाना बनेगा,
नापायेदार होगा।"

Shri Kappen (Muvattupuzha): Madam Chairman, in a parliamentary form of democracy, the no-confidence motion is a powerful weapon in the hands of the opposition to bring down the Government and take up the administration but it is a weapon which is rarely used and used only for the purpose of taking up the administration. But here in India, every now and then, we have to confront a no-confidence motion. Simply because there are 50 Members to support a motion, it is neither fair nor proper to move such a motion. And who are these 50 Members? They are drawn from parties and groups who have divergent views, whose ideals and ideas are different, and that is reflected in the speeches delivered here also. While Shri Masani was for removing all control, my hon. friends of the Communist party were for control. Which of the opinions is the Government to accept? This reminds me of

the story of a rather greying young man who had two fiancées. One of the fiancées did not like his white hair; the other fiancée did not like his black hair. So, when he went to one of them, she plucked out all the white hairs and when he went to the other she plucked out all his black-hair. (Interruption). Finally, what happened was that he had nothing left on his head! Therefore, if this Government is to follow the advice of the Opposition, its position will be that of the young man.

Now, what are the reasons that prompted the Opposition to move this no-confidence motion? The two main reasons advanced are, firstly, the difficult food situation which the Opposition cared to call the food crisis and secondly, the high prices. First, is there really a food crisis in India to day? (Interruption). The fact is so long as foodgrains are available at reasonable prices most of us would not think of a food problem even though the available food may not be sufficient to meet the minimum food demands of the entire population. Thus, in 1955 with the availability only of 67 million tons of foodgrains, we never talked of a food situation or of a food crisis. Even the Planning Commission thought that the increase in production would help to stop inflation and stabilise the economy. This view obtained support from the fact that the index of cereal prices which stood at 100 in 1952-53 came down to 76 in the year 1955. In 1959, with a record production of 77 million tons of foodgrains, a team of agricultural experts from foreign countries were telling us that India was facing a food crisis. How do we account for this shift in view? It cannot be so simply because of the increase in population only. Because, within this period, the population increased by eight per cent, while food production had increased by 12 per cent. Evidently, therefore, it is not the availability of food that matters, but it is the price. If people have not got the purchasing

power, then, the availability of only 67 million tons of foodgrains does not cause us any concern, but if the people have the purchasing power, if their standard of living is high, if they have got the money, with a record availability of 77 million tons, we are again confronted with a food crisis.

In the current year also, the case is the same. With a record estimated production of 88.8 million tons and an import within the last seven months of 4.3 million tons, we are again faced with a food crisis. We must remember that the target fixed for the end of the third Five Year Plan is only a 100 million tons. Therefore, there is availability, within seven months of the year, of 93 million tons of food. Another two million tons are going to be imported. Yet, we are facing a food crisis. It is not because food is not available. It is because the people's standard of living has gone up. They have got the money to purchase the food they want. Not only that. Money in the hands of producers has another effect on the availability of foodgrains. When the producers have got money, they have a tendency to hold on to the stock in the expectation of better price. Also, it gives inducement to the rate of consumption. So much so, the marketable surplus is less even though the production is high. This has been clearly brought out in the pamphlet prepared by the Ministry of Food and Agriculture on page 2, para 2. I am not reading it out for want of time.

Five years ago, our late beloved Prime Minister told the House that in the villages, he found the people were better fed, better clothed and better housed. A survey conducted by the National Council of Applied Economic Research showed that between 1951 and 1961, savings by individuals increased from Rs. 617.43 crores to Rs. 1013.43 crores. In a country like India, where saving is not made by cutting the current consumption, it is a clear indication that the people's standard of living had gone up between 1951 and 1961. Another indicator of this fact is the investment in assets like houses. Between 1951 and 1961, invest-

ment by individuals in house construction in rural areas has gone up very much. Similarly the investment on vehicles has trebled during this period. Investments in cycles, radio sets and other things have increased so much, showing that the people's standard of living has gone up. Therefore, Mr. Masani's contention that the people have become poorer is not based on facts. He is an economist. He has either purposefully misread things or has not cared to read things properly.

Much has been said here about the arrest and detention under DIR and various provisions of the Cr.P.C. It was said by Mrs. Renu Chakravarty that 10,000 people were arrested. It is wrong. Up to date the number of people arrested is only 3500. Even they have not been arrested only under DIR, but under various other provisions also.

The leaders of the Left CPI have been arrested because they were preparing for a revolution in this country. In proof of this I wish just to read out one portion:

"The extremist sections in the party feel that the conflict with Pakistan would create conditions which would facilitate their plans for an armed revolution to achieve peoples' democracy. Ganesh Ghosh, who is in-charge of the underground organisation of the party, stated at a secret meeting in Calcutta on April 28th that war between India and Pakistan could help in the promotion of civil war in both the countries, which would ultimately lead to the victory of the proletariat in view of the help which could be expected from the world revolutionary forces under the leadership of Mao Tse-tung and the Chinese Communist Party."

This is what has been said in a secret meeting.

Sir, it is very clear as daylight what they were preparing for.

Dr. U. Misra (Jamshedpur): What is that thing from which you are quoting?

Shri Kappen; This was said secretly in a secret meeting by a Left Communist leader—you may be a Rightist.

Now Sir, I am asking Shrimati Renu Chakravartty whether the Students Federation of India has not received a directive from the Students Federation of China to create a revolution here. I have got with me a pamphlet that has been circulated. Under these conditions, what is this Government to do? When Chinese and Pakistani forces are facing us at the border, is the Government to keep quiet for these people to create revolution inside and let China to come in? Sir, the Government has acted wisely. If the Government had not arrested them the country would have been put in danger. Shrimati Renu Chakravartty said: "You put shackles on our feet". I am asking the Government to do it, to put shackles not only on the Left but also on the Right, because there is no difference between the Right and the Left. Under these conditions, the Government could only arrest them. But the Government has made a mistake. The Government is feeding them in Triandrum. They have gone on hunger-strike from today because they have increased five pounds in weight—most of them—since they were arrested. The Government have given them all that they have asked for—allowances, newspaper, radio and what not. Many of us have not any of these conveniences in our houses. This is a mistake made by the Government.

Now, there was an allegation that the Government did not proceed against the hoarders and profiteers in this country. I do not know whether Shrimati Renu Chakravartty is aware of the facts. During the seven months of this year 39,000 people have been proceeded against. All of them are food traders. Of them 3000 have been convicted and 700 more are going to be convicted immediately. In 1964 only 13000 people have been proceeded against. I ask,

is the Government on the side of the people or on the side of the hoarders. 39000 people have been proceeded against within the course of seven months for hoarding, profiteering etc. Therefore, the Government have been taking effective steps to see that hoarding and profiteering in the country is stopped.

But this work requires the co-operation of the people. Unless the Government gets co-operation of all the people it cannot succeed in its task and go ahead with its policies and procedures. Instead of giving co-operation, what is being done? What happened in Andhra, in Kolhapur, in Calcutta and other places? When this country is facing a crisis, what were these people doing? They were creating trouble in this country, utilising the students—the Communists and their allies. I charge them as traitors of this country.

16.24 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

When the country is facing a crisis, when the country is in danger of being attacked by not one but two enemies, is it proper for the people who love the country to create trouble? They shed crocodile tears over 3500 miles in Kutch. They do harm to the country by creating these troubles.

Now, these are our real enemies. Let us understand that. Let us put shackles not only on their hand and feet but, if possible, on their neck also.

श्री उ० मू० त्रिबेदी (मंदसौर)

उपाध्यक्ष महोदय, पिछले एक साल में तीन दफे ऐसे मौके आ गये कि हमें यह प्रविश्वास का प्रस्ताव गवर्नमेंट के विरुद्ध लाना पड़ रहा है। हम जिधर निगाह डालें उधर ऐसा प्रतीत होता है कि हमारी मौजूदा गवर्नमेंट सफलता को प्राप्त नहीं कर सकी है। कृषि की तरफ नजर डालते हैं तो पता चलता है कि अटल फेस्योर है। बिल्कुल नकम्मी

निकली गवर्नमेंट । हुनर, उद्योग की तरफ नजर डालने हैं तो ऐसी बुरी हालत हमारी है कि जो मोटरे 3000 और 4000 में दूसरी जगह मिल सकती हैं वह यहां 18,000 में प्राप्त होती है । जो थ्रीज हम प्राप्त करना चाहते हैं वह हमें मिलती नहीं है । इस दिशा में भी फेल्योर है ।

विदेशों से जो हमारा सम्बन्ध है वह जिस तरीके से सुधर सका या नहीं सुधर सका अगर उस की तरफ निगाह डालते हैं तो पता चलता है कि यहां सम्पूर्ण विफलता का हमें सामना करना पड़ा है । हम और तरफ निगाह डीढ़ते हैं तो उधर भी हमें असफलता ही नजर आती है । हमारी फौज बढ़ाई जाय, हमारी फौज की ताकत बढ़े, हमें जो एक चांटा मारे उसे हम दो चांटे खींच कर मार सकें, वह शक्ति पैदा करने में भी हम असफल रहे हैं और जहां देखिये हमें मार खानी पड़ रही है ।

अपनी डिप्लोमैस की तरफ नजर डालें तो पता चलता है कि हमारी कोई नहीं सुनता है । वहां भी हम बिलकुल असफल रहे हैं । जब हम अपने घर की तरफ देखते हैं कि कम से कम हमारे पुलिस वाले हमें सच्ची खबर देते हैं या नहीं तो पता चलता है कि उधर भी हमें असफलता का सामना करना पड़ा है । यह क्या पुलिस और इंटीलिजेंस है कि हमारे अपने घर में 5, 5 और 6, 6 महीने से चोर घुसे हुए हैं लेकिन पता नहीं चलता है आज सुबह हम लोगों को यह मालूम पड़ा कि डेढ़ साल से पत्थर उछाड़े जा रहे हैं लेकिन इस से पहले हम को पता नहीं चल पाता कि हमारे पत्थर उछाड़े जा रहे हैं या नहीं । मिलैटरी इंटीलिजेंस की यह हालत है और यह उनकी असफलता है । सबाल यह धाकर पड़ता है कि आखिर वह क्या करते हैं और उन के पास क्या क्या साधन हैं और क्या कहीं हमारे ऊपर हमना होने को होता है तो वह उसके बारे में पूरा सूचना दे पाते हैं या नहीं ?

मिलैटरी इंटीलिजेंस इस दिशा में असफल मिड हुई है ।

इसी तरह यदि हम उस से आगे बढ़ कर स्टेट्स की इंटीलिजेंस को देखें, छोटे छोटे प्रदेशों की जो इंटीलिजेंस हैं उनकी तरफ निगाह डालते हैं तो उधर और भी ज्ञानत खराब है । मिनाल के लिए मैं बतलाऊ कि हमारे यहां गुजरात का आई० जी० पी० यह रिपोर्ट करता है कि हमारी कोई जमीन नहीं ली गई ऐसा हम ने कहा गया लेकिन हकीकत यह रही कि कंजरकोट में वह घुस गये और 13,400 एकड़ जमीन हमारी दबा ली गई है । आखिर हम कहां नजर डालें जहां कि हम को यह संतोष हो सकता है कि हमें सफलता मिली या हमारी गवर्नमेंट किसी तरीके से सक्रिय मालूम पड़े ? आज देखते हैं कि पूरब में वे घुसे आ रहे हैं । पाकिस्तानियों को यहां भारत में से निकालने के लिए प्रयत्न करना पड़ता है, उन के वास्ते कानून बनाना पड़ता है । यह भी खूब मजाक रहा कि पराये आदमियों को हमारी सरकार मार कर नहीं निकाल बाहर कर सकती और उसके वास्ते उनको कानून बनाने की आवश्यकता पड़ती है । आर्टिकल 19 जो कि इंडियन सिटीजंस को स्प्रीच की फ्रीडम और टु मूव फ्रीली धू आउट दी टैरीटरी ऑफ इंडिया वगैरह की आजादी गारन्टी करता है वह यहां के सिटीजंस को भले ही न दिये जायं लेकिन पाकिस्तानियों का जहां तक ताल्लुक है वे आवश्यक फ्रीली इंडियन टैरीटरी में घुस रहे हैं । उन पाकिस्तानी घुसपैठियों को यहां से निकालने के लिए हम को न्याय की गरण लेनी पड़ रही है यह बड़े जर्म की बात है । अगर हम कश्मीर में जो पाकिस्तानियों द्वारा इन्फेस्टेशन हुआ है उस की तरफ नजर डालें तो हम को बाकई शर्म के मारे झक जाना पड़ता है । आखिर इन इन्फेस्टेटमें ने कौन भी तरकीब लगाई जो यह इतनी बड़ी तादाद में हमारे देश के अन्दर घुस आये और हमें काफ़ी मुश्किल तक पता नहीं लग पाया ? आज इतिहास इस बात की

[श्री उ० मू० श्रीवेदी]

गवाही द रहा है कि गुरिल्ला वार का नतीजा क्या होता है ? यह इन्फिन्टेंट्स गुरिल्ला वारफेयर से काम ले रहे हैं। ये लोग भारत के कट्टर शत्रु हैं। यह लोग मुतवातिर 17 साल से हम से कहते हुए चले आ रहे हैं कि हम तुम्हारे जानी दुश्मन हैं। वे तब से बराबर यह कहते चले आ रहे हैं कि यहां पाकिस्तान का हर एक रहने वाला मुसलमान महमूद गजनवी है और वह मौक़ा मिलते ही महमूद गजनवी की तरह हिन्दुस्तानियों पर कूद पड़ेगा। अब ऐसे लोगों के साथ जो कि हमारे जानी दुश्मन हैं क्या उन के साथ हम दोस्ती का हाथ बढ़ा सकते हैं ? क्या उन के साथ बैठ कर हम सलाह मशविरा कर सकते हैं ? लेकिन यह बड़े दुःख और शर्म की बात है कि हमारे नेता यहां झुकते चले जा रहे हैं। नतीजा यह होता है कि हमें हमेशा नीचा देखना पड़ता है जिसके कि कारण शर्म से हमारा सिर नीचे झुक जाता है। आज हम देख रहे हैं कि हमारे यहां पाकिस्तानी घुस-पैठिये मीलों घुस आए हैं, लेकिन हम यह राह देख रहे हैं कि सीज फायर लाइन पार कर के इधर आ जायें तब उन्हें मारें। हम यह सोचने पर मजबूर हो जाते हैं कि ऐसी कौन सी दिल्ली हमारे दिल में है, ऐसी कौन सी बात हमारे दिल में है कि हम इस प्रकार से दबे हुए हैं कि हम उन भ्रादरियों को खदेड़ कर इंटरनेशनल लाइन के उस पार नहीं पहुंचा सकते ? सीज फायर लाइन पर यू० एन० प्रो० के जो प्रावजबंदी बंटे हुए हैं, ये हमारे किस काम के हैं ? वे कहते हैं कि अगर उधर से सिविलियन हथियार ले कर आ जायें, तो कोई बात नहीं है, लेकिन तुम हथियार ले कर उधर नहीं जा सकते हो। इस तरह पक्षपात करने वाले यू० एन० प्रो० के प्रावजबंदी के बारे में हमारी तरफ से कोई पब्लिसिटी नहीं हो रही है। इसका एक ही कारण है। हमारे जो आफिसर बाहर भेजे जाते हैं, वे वहां पर ऐसे मौज-मौक में मूढ-तिला हो गए हैं कि वे अपनी संस्कृति को

तो भूल गए हैं और उन्होंने पाश्चात्य देशों की संस्कृति को धपना लिया है। शराब पीना, नाचना-गाना, आज-कल यही संस्कृति में शुमार होने लग गया है। इसी में वं दिन भर व्यस्त रहते हैं। परिणाम यह है कि हमारे देश के हित की बातों और हमारी भावनाओं को दूसरे देशों में व्यक्त नहीं किया जाता है। आज संसार में हमारा मजाक उड़ाया जाता है। लोग कहते हैं कि यह बड़ा भारी मुल्क है, यह छोटे मुल्कों को दबा देगा। उलटा चोर कोतवाल को डांटें, यह बात प्रत्यक्ष रूप में यहां दिखाई देती है।

अठारह साल से हम लगातार यह चिल्ला रहे हैं कि काश्मीर हमारा देश है, वह कोई जीता हुआ मुल्क नहीं है, वह हमारा ही भ्रंग है। लेकिन आज यह कहा जा रहा है कि काश्मीर में दो तरह की रियाया रहेगी— वहां पर दो तरह के सिटिजन रहेंगे। काश्मीर के रहने वाले एक प्रकार के सिटिजन हैं और हम भारतवर्ष के रहने वाले दूसरे प्रकार के सिटिजन हैं। काश्मीर का रहने वाला सिटिजन आफ काश्मीर भी है और साथ ही सिटिजन आफ इंडिया भी है, लेकिन बाकी भारतवर्ष में रहने वाला सिटिजन आफ इंडिया तो है, लेकिन वह सिटिजन आफ काश्मीर नहीं हो सकता है। यह भेद कब तक चलता रहेगा ? इस भेद की क्या जरूरत है ? अगर यह भेद मिटा दिया गया होता, तो आज किसी की जूरत न होती कि हम को कह सके कि हम काश्मीर बैली में नहीं जा सकते हैं। अगर यह भेद न रखा गया होता, तो इन्फिन्टेंट्स को कब का मार कर भगा दिया गया होता। लेकिन इस देश की बद-किस्मती यह है कि उन भ्रादरियों को उत्साहन दिया गया, जो खुले-आम हमारे विरुद्ध प्रचार करते थे और हम उन पर विश्वास करते चले गए। उस का नतीजा आज हम को भगतना पड़ रहा है। आज वहां पर हमारी मोटरें नहीं चल सकती, लोग

बाहर नहीं निकल सकते। यह कितने शर्म की बात है कि 1500 गांवों में हम ने कर्फ्यू लगा दिया है और लोग रात के 8 बजे से ले कर सुबह के 6 बजे तक घरों से बाहर नहीं निकल सकते। यह किस तरह का राज्य है ?

काश्मीर का मसला किसी व्यक्ति या पक्ष का मसला नहीं है, यह सारे देश का मसला है। हमारे कांस्टीट्यूशन का धाटिकल। इस पर एप्लाइ होता है, जिस का अर्थ यह है कि काश्मीर हमारे देश का एक भाग है। अब तो हम ने वहां पर अपना गवर्नर मुकर्रेर कर दिया है। सारा कांस्टीट्यूशन वहां पर क्यों नहीं लागू किया जा सकता है। मैं बार-बार गवर्नमेंट से यह प्रार्थना कर चुका हूं कि यह काम जल्दी से जल्दी होना चाहिए और हमारा साग कांस्टीट्यूशन काश्मीर पर लागू कर देना चाहिए, ताकि आज हम को जो तकलीफ महसूस हो रही है, वह खत्म हो जाये।

मुझे इस बात का बहुत गंभ है कि हमारे फ़ौजी अफसर और हमारे जवान काश्मीर में बड़े जोर से, बड़ी ताकत और हिम्मत से लड़ रहे हैं। उन्होंने इन इन्फ़्ल्ट्रेटर्स को मार कर हटाया है, यह हमारे लिए, गौरव का विषय है। हमारी सेना ने कारगिल को वापस ले लिया है, यह भी हमारे लिए गौरव का विषय है। लेकिन शर्म की बात यह है कि हमारी जो गवर्नमेंट इस का संचालन करने वाली है, वह बुजदिल है। वह इस बात का हुकम नहीं देती कि पाकिस्तानियों को मारो, ठांको, निकालो। अग्निर यह कब तक होता रहेगा कि जब वे लोग हम पर हमला करेंगे, हम मार खायेंगे, तब हम हाथ उठावेंगे ? अब हम को यह नीति धरानानी चाहिए कि जो कोई हम पर हाथ उठाने की इच्छा व्यक्त करता है, उस पर हमला कर के उस को पीछे हटा दिया जाये। यह कैसी नीति है कि अगर कोई हम को मारेगा, तभी हम उस के खिलाफ हाथ उठावेंगे ? आज हम सीड फायर लाइन

कास क्यों नहीं कर सकते हैं ? क्या यह सरकार कारगिल ले कर ही संतुष्ट हो गई है। कारगिल तो थोड़ी दूर ही है। उन लोगों को उस से भी पीछे हटा देना चाहिए। पाकिस्तान को सीड फायर लाइन के बाहर धराने का कोई अधिकार नहीं है। पाकिस्तान ने जिस क्षेत्र को आजाद काश्मीर बना रखा है, वह खुले-धाम, बेशर्त और बेहया हो कर वहां पर अपनी फौजों को भेज रहा है। क्या इस पर भी हम उस के विरुद्ध युद्ध नहीं कर सकते ? क्या हम को उन की कोई कमजोर जगह दिखाई नहीं देती, जिस को हम धाकुपाई कर लें ? क्या केवल हम ही कमजोर हैं ? अगर हम लाहौर और कराची धाकुपाई कर लें, तो वह अपने आप दुरुस्त हो जायेगा।

यह सिर्फ काश्मीर का मसला नहीं है। जहां नजर डालो, वहां एक ही चीज नजर आती है कि पाकिस्तान हमारे साथ युद्ध करता है, सगड़ा पैदा करता है, उस के बाद सीज फायर होता है और मशवरा होता है। चारों तरफ यही बात चल रही है। हम को बैठ कर यह सोचना होगा कि पाकिस्तान को सबक सिखाने के लिए हम को क्या करना चाहिए। जब तक हम यह नहीं कर पाते हैं, हमारे मिर पर यह एक बोझ रहेगा। जब तक पाकिस्तान की बीमारी हमारे साथ लगी हुई है, हमारी प्रगति में बाधा पड़ती रहेगी। इसलिए पाकिस्तान की बीमारी हम को दूर करनी ही होगी। पाकिस्तान का द्वेष-भाव हम को हटाना होगा। वह द्वेष-भाव या तो प्रेम से हटाया जा सकता है या डर से। पिछले सबह सालों में इस सरकार ने प्रेम से वह द्वेष-भाव दूर करने की कोशिश की है—अब ज्यादा कोशिश करने की जरूरत नहीं है। अब उस द्वेष-भाव को डंडे से, डर से और मार कर हटाना

[श्री ३० मू० शिवेदी]

होगा—उस के अलावा और कोई तरीका नहीं है ।

जब मैं इस सरकार की असफलताओं की तरफ देखता हूँ तो मेरी निगाह रोहिबिलिटेशन की तरफ जाती है । आज इस विभाग में हमारे दोस्त, श्री महावीर त्यागी, हैं, जो अच्छे सज्जन हैं, अच्छे मिनिस्टर हैं, हमदर्द हैं, बड़ी मोठी बात करते हैं, बड़ा जोर लगाते हैं । लेकिन आज स्थिति यह है कि रोहिबिलिटेशन के क्षेत्र में कोई प्रगति नहीं हुई है—स्थिति बिल्कुल वैसे की वैसे है । यह स्थिति कब तक बनी रहेगी ? आज निकोबार में लोगों को क्यों नहीं बसाया जाता है ? दो लाख लोगों को काश्मीर में क्यों नहीं बसाना जाता है ? इस में क्या रुकावट है ? यह मसला हम को हल करना होगा, ताकि हमारे देश की शान्ति कायम रहे ।

मेरे सामने यह भी प्रश्न आता है कि पूर्वी पाकिस्तान में हमारे आदिमियों को खदेड़ कर, मार कर निकाला जा रहा है । आज उन की संख्या 120 लाख से घट कर 70 लाख रह गई है । पचास लाख आदिमियों का क्या हुआ ? अगर इस को जेनोसाइड नहीं कहते हैं, तो फिर किस को जेनोसाइड कह सकते हैं ? आप यू. एन. प्रो. के चार्टर में दी गई जेनोसाइड की व्याख्या को देखिए । इस के बावजूद हम ने पाकिस्तान में ही रहे इस जेनोसाइड के विरोध में अब तक एक शब्द भी नहीं कहा है । बदकिम्मती यह है कि जेनोसाइड का रेजोल्यूशन दम्भ-पूर्वक पाकिस्तान ने पास कराया । क्या उस दम्भी को हम खुले-प्राम नहीं बता सकते हैं कि तुमने हमारे आदिमियों का मत्थानाश कर दिया है ?

हम ने वहाँ पर रहने वाली माइना-रिट्जी के साथ उन की सुरक्षा के बारे

में वादे किये थे । वे आर ब्लड ग्राफ आवर ब्लड । वे हमारे खून का प्रश्न है । आज उन आदिमियों को मारा जा रहा है, काटा जा रहा है, बर्बाद किया जा रहा है, उन की औरतों और लड़कियों की लज्जा लूटी जा रही है, लेकिन हम यहाँ पर आराम से बैठे हुए हैं । भारतवर्ष में एक एक स्त्री के बारे में जबर्दस्त झगड़े हुए हैं । आज हम इतने संतोषी और सुखी हो गए हैं कि लाखों औरतों की लज्जा लुट रही है और यहाँ पर हम लोग आनन्द से बैठ कर सिनेमा देखने जाते हैं या संस्कृति का प्रचार करते हैं—वह कौन सी संस्कृति है, यह भगवान जानता है ।

जहाँ तक प्लानिंग का सम्बन्ध है, क्या हम उस में किसी भी प्रकार से फलीभूत हुए हैं ? प्लानिंग ने हमारे देश को गड्डे में डाल दिया है, हमारा सत्यानाश कर दिया है । आज कोई भी चीज सस्ती नहीं मिलती है, कोई चीज प्राप्त नहीं हो सकती है । दो रुपये मन के गेहूँ का भाव बढ़ते बढ़ते 100 रुपये क्विंटल तक हो गया है । अगर यह सरकार एक रुपये सेर का गेहूँ देगी, तो कौन उस को खा सकेगा । यही स्थिति हर एक चीज की है । यहाँ पार्लियामेंट हाउस में घाट रुपये किलो के हिसाब में भी मिलता था, लेकिन आज वह ग्यारह रुपये किलो हो गया है । आखिर कब तक इस बात की इजाजत दी जायेगी कि ऐसा प्लानिंग होता रहे और हमारा देश बर्बाद हो जाये । आज गरीब लोगों को खाने के लिए नहीं मिलता है । फिर भी लोग कहते हैं कि सब कुछ खाने को को मिलता है । कहने में क्या होगा बाजार में जा कर देखना चाहिए कि क्या चीज मिलती है और किम भाव पर मिलती है ?

श्रीमती लक्ष्मी बाई (बिकाराबाद) :
प्रान ए : च्यायंट प्राफ आडर । आनरेबल

संभार का बहनां और श्रौरतों के बा में
इस तरह बोलना ठीक नहीं है ।

श्री ठुरम खन्ड कछवाय जो हो
रहा है वह बोला है । पाकिस्तान जो
कर रहा है, वह बोला है ।

Mr. Deputy-Speaker: It is not for
Shri Kachhavaia to give the ruling.
There is no point of order.

Shrimati Laxmi Bai: Sir, you do
not know Hindi.

बं. उ० मू० शिवेदी : मैं कह रहा था
कि जन साधारण के लिए धपना निर्वाह
करना कठिन हो गया है । उपभोक्ता वस्तुएं
बहुत महंगी हो गई हैं और गरीब धादमियों
का वे प्राप्त भी नहीं हो सकती हैं । बहुत
कोशिश करने के बावजूद भी स्थिति ऐसी
है कि खाने पीने की चीजें मिल नहीं रही हैं
और महंगी होती जा रही है । जो उपभोक्ता
वस्तुएँ हैं वे भी धाज बढ़ी मुश्किल से प्राप्त
हो रही है । महंगाई कहा जा कर रहेगी,
इसके कोई लक्षण दिखाई नहीं देने हैं ।

मुद्रा-स्फीति किस स्थिति तक पहुंच
गई है, इसको भी धाप देखें । रुपये के मूल्य
को भी धाप देखें । जहां हमारे एक रुपये
के बदले डेढ़ रुपया मिलता था, पाकिस्तान
में जहां एक रुपये के बदले डेढ़ रुपया मिलता
था वहां हमारे रुपये की स्थिति बहुत ही
खराब हो गई है । हमारे रुपये की कीमत
कहीं कम हो गई है । हमारे रुपये की कीमत
पार्शियन गल्फ को पोटैस में बहुत अधिक
थी वहां भी उसकी कीमत कम हो गई है ।
सिगापुर में ज्यादा थी, अब कहां कम है,
मलेशिया में ज्यादा थी, वहां कम है, हांगकांग
में ज्यादा थी, वहां कम हो गई है । सभी
तरफ हमारी मुद्रा की स्थिति गिरती जा
रही है जिसका जबरदस्त नुकसान देश को
हो रहा है । अगर इसका कारण पता लगाया
जाए तो जो भी अध्ययन करेगा, उसको उस

कारण का फौरन पता चल जाएगा । कारण
यही है कि हम कर्ज में डूबते चले जा रहे हैं,
किसी मूल्य को हम पर विश्वास नहीं रह
गया है, हम पर कर्ज की मात्रा इतनी अधिक
हो गई है कि वह हमारे लिये घटा करना
मुश्किल हो रहा है । जब हमने राज्य की
बागडोर सम्भाली थी उस वक्त हमारे पास
1800 करोड़ रुपये सोने के रूप में जमा
था वह 1800 करोड़ रुपया समाप्त हो
गया है और इसके प्रतिरिक्त धाज हमारे
ऊपर 2100 करोड़ रुपये का कर्ज हो गया
है । कुल सोना सिर्फ दो सौ करोड़ का
हमारे पास रह गया है जो कि
"the minimum that is available
to keep up our currency"

ऐसी बुरी स्थिति धाज देश में हो
गई है । किसी भी तरफ धाप निगाह
दोड़यें, भारत में किसी कोने में धाप निगाह
दोड़यें, किसी फंट को धाप देखें, हमें कहीं
कोई दिशा दिखाई नहीं देती है, कहीं कोई
धाशा की किरण नजर नहीं आती है, हमें
कहीं ऐसा मालूम नहीं पड़ता है कि हमने
किसी भी प्रकार की कोई उन्नति की है ।
अगर किसी इंसान ने सफेद कपड़े पहनने
शुरू कर दिये हैं, रेडियो बजने लग गए हैं
हम एयर कंडिशनर में चलने लग गए हैं या
लोगों के यहां एयर कंडिशनर लग गए हैं तो
इसका मतलब यह नहीं है कि लोगो की,
धाप जनता की स्थिति सुधर गई है । स्थिति
सुधरी हुई तब मालूम पड़े जब यहां का जो
नीकर है, जो सेबर है वह यह कहने के लिए
तैयार हो जाए कि हम खुश हैं । धाज सेबर
यह कहने को राजी नहीं है । वह तो धाज
कहता है कि 18 रुपये जब उसको
तनकाह मिलती थी तब वह ज्यादा मुन्नी
थी बनिस्वत धाज के जबकि उसको 120
या 150 रुपये मासिक मिलते हैं । इतना
पाने के बावजूद भी वह धाज दुन्नी है, वह
धपने बालबच्चों का पेट नहीं पाल सकता
है, उसका धनाज प्राप्ता नहीं होता है, जितना
कपड़ा उसको चाहिये वह प्राप्ता नहीं होता

[श्री २० मू० त्रिवेदी]

है। सब प्रकार के प्रकुण उसके ऊपर है, कंग्रोल से वह बहुत तंग है।

मुझे यह कहते हुए शर्म आती है कि एमरजेंसी के नाम पर जिस डिफेंस ब्राफ इंडिया क्लब को सरकार ने देश पर लागू किया है, उसका प्राज खुल्लमखुल्ला दुरुपयोग किया जा रहा है। प्राज हम देख रहे हैं कि इसका दुरुपयोग राजस्थान में खुलेप्राय हो रहा है, बंगाल में खुलेप्राय हो रहा है, पोलिटिकल पार्टीज को दबाने के लिए इसका उपयोग किया जा रहा है। इस तरह से इसका उपयोग नहीं होना चाहिये। यह शोभा की बात नहीं है। मैं हाल का किस्सा ब्रापको बतलाता हूँ। कलकत्ता और बंगाल में मारवाड़ी मेठों को पकड़-कड़ कर बिना ट्रायल के प्राज जेलों में बन्द कर दिया गया है और इसलिए बन्द कर दिया गया है कि....

श्री रघुनाथ सिंह : प्रगर ब्लैकमार्किट करते हैं तो बन्द ही किया जायगा।

श्री उ० मू० त्रिवेदी : वे बाहर के रहने वाले हैं, उनके हक में वहाँ कोई बोलने वाला नहीं है। पिछले दिनों राजस्थान में क्या हुआ, उदयपुर में क्या हुआ, यह भी मैं ब्रापको बतलाता हूँ। एक छोटे से मामले को लेकर कुछ गड़बड़ी वहाँ हुई। शान्ति स्थापित करने के लिए जन संप के लोगों ने, वहाँ के म्यूनिसिपल प्रेजीडेंट ने खुद कलेक्टर के साथ घूम घूम कर, एस० पी० के साथ घूम घूम कर लोगों को शान्त किया। उसके बाद वहाँ मिनिस्टर साहब आए। उन्होंने कलेक्टर को बुला कर यह कहा कि तुम यह रिपोर्ट लिखो कि इस घादमी ने शरारत की है। जब कलेक्टर ने इनकार किया और कहा कि मैं कैसे लिख सकता हूँ जब वह घादमी दिन भर भरे साथ रहा है और ऐसी झूठ

रिपोर्टें मैं कैसे लिखूँ तो उस कलेक्टर का वहाँ से तबादला कर दिया गया। जब एस० पी० को कहा कि इस तरह की रिपोर्टें वह लिखे और जब उसने भी इनकार किया और कहा कि वह घादमी उनके साथ घूम रहा था और उसने शान्ति स्थापना के काम में सहायता दी है तो उसको भी ट्रांसफर कर दिया गया और अब डी० आई० जी० को ट्रांसफर कर रहे हैं। अस्पताल के मंडीकल कालेज का जो प्रिंसिपल इंचार्ज था उसके बारे में भी कहा कि उसने बहुत मदद की है और उसको भी ट्रांसफर कर दिया। यह जो नीति प्राज हम अख्तियार कर रहे हैं, क्या उचित है? क्या राजनीतिक दलों को दबाने के वास्ते इसका उपयोग होना चाहिये?

जो बातें मैंने कही हैं यदि वे सही हैं तो इसका अर्थ यह है कि लोगों को सन्तुष्ट करने में प्राप सफल नहीं हुए हैं पर्याप्त मात्रा में और प्रापको कोई अधिकार नहीं है कि प्राप यहाँ पर बैठ कर राज्य का संचालन करें। मैं निवेदन करता हूँ कि प्राप बाइज्जत और बड़ी खुशी के साथ, बोल पीटते हुए नहीं बल्कि बिना बोल पटे हुए यहाँ से तशरीफ ले जाइये और दूसरों को यहाँ घाने दीजिये।

Shri Khadlikar: Mr. Deputy-Speaker, the no-confidence motion in this House has become almost a hardy annual. Nobody in this House, nor anyone outside in the country, takes all these Opposition parties who ally themselves in bringing forward such a motion, with any seriousness. But on this occasion when we are passing through a serious crisis, a crisis of confidence, there are on the one side, prophets of despair and doom like Shri Masani who are trying to undermine the economic stability of this country; there are others like—unfortunately, he is not here—Dr. Lohia, who is preaching that anarchy is better and he is waiting to celebrate the day of deliverance. He would

like to see this country pass through a period of anarchy to find out a new solution to the problems facing us today.

What Shri Masani and his other friends are saying we must very closely examine. A few days back in Bombay he said this—all the time the Plan is the main target of attack—'our economy is stagnant, we are not growing at all, our international credit is at the lowest ebb.' I would like to take serious exception and ask the Home Minister whether attack of this nature on the economic stability and credit in the world of this country should be tolerated. Is it not reasonable to say this kind of thing? I would like to quote only two small passages for your information.

Shri Surendranath Dwivedy (Kendrapara): Which paper?

Shri Khadilkar: This is from the Swantra Party's *March of the Nation*. This is from his speech in Bombay. He said 'that we are going bankrupt, that TTK is going to lead this country to bankruptcy'. I have nothing to say against that particular thing. That is legitimate. But I am going to refute every other thing that he said. What he has said in the House is legitimate. But what he has stated outside is treasonable and treacherous. I am going to quote it. I quote from the *March of the Nation* of July 3rd which has reported Mr. Masani's speech. He has advised other countries this way. One is this:

"He welcomed the West German Government's recent decision not to give any more government loans to India and other developing countries except for the legitimate purpose of building roads, bridges, dams and power stations. For everything else, those who wanted capital must go to the money market and raise foreign equity capital".

The second is more important:

"Mr. Masani hoped the US Government would also impose similar economic discipline on the Indian Government by withholding further economic aid unless inflationary policies were abandoned, the proposed Fourth Plan was scrapped, the bias towards heavy industry eliminated and agriculture given the priority that it badly needed".

Now whatever arguments he has made on the floor of the House I will deal with them in a democratic way that is legitimate. But is it proper for a responsible Member of a party and a responsible Member of this House to advocate in the wide world that India is going bankrupt because of this Plan and therefore 'do not come forward with any aid'.

Shri J. P. Jyotishi (Sagar): He has more sympathy with America.

Shri Khadilkar: Nandaji has taken, on the basis of good evidence, certain action against the left communists because they were showing sympathy with the Chinese. There was suspicion that they were inspired by Chinese in their activities in this country. And we defended it in the House. I specifically refer to it because when the World Bank Mission came here, its leader, Mr. Wood, advocated—he has every right as a creditor to do so—demonetisation of our currency, raising of import duties, devaluing our Plan and tying our economy to the free market economy once and for all. The Prime Minister and the Planning Commission recently have taken a decision, a right decision, a bold decision, a correct decision, that even while facing a crisis, there is a constitutional directive placing certain social objectives before our country which cannot be abandoned, that we cannot cut our Plan to please our foreign creditors.

Shri Masani has said that whatever the Prime Minister said in the past

[Shri Khadilkar]

casually has been debunked completely, and about the Finance Minister he has said that he is leading the country to bankruptcy. I shall show now what has happened during the last Plan and the previous Plans, how far we have advanced. But before coming to that, is it proper for a Member of this House. . . .

Shri Ranga: Why not?

Shri Khadilkar: . . . to argue this way and canvas opinion outside the country, asking other countries not to advance us credit, not to help us, to bring this Government to their knees? Is it honourable for the Swatantra Party spokesmen? Have they got the face to go to the people and say that they are being inspired by the world creditors who want to bring this country to its knees, to humiliate it? Is that the way?

Shri D. C. Sharma (Gurdaspur): No.

Shri Khadilkar: Do they realise that planning in this country has become part of the State apparatus, that planning in this country is not done at the top? When I go to my district, to the villages, people are crying. They want wells, they want drinking water, they want education, they want roads, and above all, they want employment, better life and higher education. So, it is not a process which can be switched off and on according to the decision taken by some technocrats at the top at some pragmatic level. This is not going to help this country, the poor of this country to better their lot. Sometimes pragmatism is bandied about. Pragmatism is a method, it cannot be a substitute for a policy. That must be borne in mind. During the last Plan has industrial production really stagnated or gone down? Let us examine it. There is some time at my disposal, I will plead for a little more time for the economic argument. If we leave aside the old, established industries like textiles, jute, tea and

sugar, which constitute 50 per cent, and go to the chemical, engineering and metallurgical industries, it is a record performance. We have surpassed the targets of the Plan in some cases. This is a phenomenon about which I am prepared to argue with facts and figures, but it is difficult to do it here just now. I am stating it. I say with a little pride that though China has advanced in the industrial sector at a faster rate, on the agricultural sector our rate of growth of 3½ per cent or nearabouts is comparable with China's rate of growth with all their monolithic structure, with all the greater social and economic discipline in that country.

Therefore, in the economic field, when people like Shri Masani argue like this, we need not become apologetic and think that we are committing some mistake. I know of weak spots. I would like to do a little self-reappraisal and be self-analytical, not because there is a no-confidence motion but because they have lost confidence in themselves. They are a frustrated lot and have been left out from the big current of national politics in this country and those who had been out from this current are in a frustrated mood and have now come forward trotting out a no-confidence motion of this nature and I do not take them very seriously. The only sensible speech worth considering and which was critical of the Congress Party came from an independent Member, Maharaja Karni Singh. He made some good contribution. I can understand him because it was more to the point. The other criticisms were absolutely beside the point. What is the state of affairs in the communist party? I am surprised at them. . . . (*Interruptions.*) If you read the latest policy statement, what is the struggle that goes on among them? One section is very eager to share power with the Congress, not actually sharing power but is ready to come closer and form

a united front. That is one line. Another section is there which is supposed to have an extremist line: no, no; do not show softness to Shastriji or Nandaji; now you must take cudgels; the condition in the country has changed; food situation is very critical; this is the time when we must forge a new front and attack. Have they resolved this conflict? Have they the sanction of the party? Let them go to their comrades. Let them join hands with the reactionaries like Acharya Ranga. . . . (*Interruptions.*) Even in dream if you imagine that in this country this Government and the party is defeated, you will be shocked the next morning to find that there would be no alternative and the forces which Acharya Ranga represents will come with bended knees to Shastri and will say: please stay on; we have a greater stake in the stability, in the peaceful progress of this country; for heaven's sake, carry on the Government; whatever weakness may be there, we will stand by you. That is their position because they have a greater stake in this country and they have got a lion's share and it cannot be gainsaid that those who have got the lion's share will not do so. This Government is carrying on whatever progressive policies are possible in the given situation and you have no right to trouble them by bringing in this frivolous motion of no-confidence of one line, seeking an omnibus type of support and a contradictory and opportunistic alliance which is not going to improve party politics nor will the Indian politics tolerate this type of non-sense any longer.

I have got to apply my mind a little. . . .

Shri J. B. Kripalani: Have you a mind?

17 hrs.

Shri Khadilkar: Yes, certainly; I have a healthy mind, not a frustrated mind. If I were to apply my mind a little objectively what do I find around? The foreign colonial rule left all the

contradictions and problems of this country bundled together and hung on a peg. In the changed context of the situation, that bundle is unfolding itself and there are the problems of State reorganisation, language problems, border problems and all sorts of problems which have crept up and the Government, whatever its colour, will have to face these problems in a realistic manner. In such a situation, we are mainly concerned with the minimum that a poor man should get. On the agricultural front, I must confess that we have done well so far as foodgrains are concerned compared to other things. There also, I would like to remind Acharya Ranga that there is a shortfall in fertilisers. The fertiliser licences issued to private parties have remained infructuous during the third Plan. Let him check the figures. Who is responsible? We want fertilisers; we are in need of them. Though licences were issued to their party henchmen, even then, they were not honoured and nothing was done. You are responsible for keeping the agricultural production at this level.

Sir, in this country, unfortunately, at the Centre, we see a different phenomenon, a phenomenon which is causing concern. Our Food Minister is trying to evolve a national food policy; it is a commendable effort.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Khadilkar: I will take some more time, Sir. This is an important issue.

Mr. Deputy-Speaker: He may continue tomorrow.

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 24, 1965/Bhadra 2, 1887 (Saka).